HARYANA VIDHAN SABHA

SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES.

(2017-2018)

(THIRD REPORT)

ON

EDUCATION AND HEALTH SERVICES DEPARTMENT



(Presented to the House onMarch, 2018)
HARYANA VIDHAN SABHA SECRETARIAT
CHANDGIARH-2018

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COMPOSITION OF THE SUBJECT COMMITTEE ON EDUCTION TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES.

(Constituted on 8th June, 2017 for the year 2017-2018)

CHAIRPERSON

Shri Umesh Aggarwal.

MEMBERS

- 1. Shri Karan Singh Dalal
- 2. Shri Kuldip Sharma
- 3. Shri Abhe Singh Yadav
- 4. Shri Om Prakash Yadav
- 5. Shri Bhagwan Dass Kabir Panthi
- 6. Shri Ranbir Ganwa
- 7. Shri Ram Chand Kamboj
- 8. Shri Subhash Sudha

SPECIAL INVITEE

- 1. *Shri Balkaur Singh Kalanwali
- 2. *Shri Tejpal Singh Tanwar

*Nominated vide Notification No.HVS/Education & Health Services /1/2017-2018/70 dated 13th June, 2017.

SECRETARIAT

Shri Rajender Kumar Nandal, Secretary.

Smt. Pardeep Kaur, Under Secretary.

INTRODUCTION

- 1. I, Umesh Aggarwal, Chairperson of the Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services having been authorized by the Committee in this behalf, present the Third Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education, and Health Services.
- 2. The Committee considered and approved this report at their sitting held on 27^{th} February, 2018
- 3. A brief record of the proceedings of the meetings of the Committee has been kept separately in the Haryana vidhan Sabha Secretariat.
- 4. The Committee would like to express their thanks to the Government Officers and other representatives of Education, Health and Medical Education and Research Departments who appeared for oral evidence before them for the cooperation in giving information to the Committee.
- 5. The Committee is also thankful to the Secretary, Under Secretary and other Officials of Haryana Vidhan Sabha Secretariat.

Chandigarh: The 27th Feb, 2018 (Umesh Aggarwal)
Chairperson,
Subject Committee on Education, Technical
Education, Vocational Education, Medical
Education and Health Services

Report

The Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services for the year 2017-2018 consisting of nine members and two Special Invitees were nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on under Rule 279-A of the Rules of Procedure & Conduct of Business in the Haryana Legislative Assembly.

The Functions of the Committee are as under:-

- 1. to scrutinize the demands for grants;
- to examine the working of these departments and to suggest measures for improvements in administration and in different programmes/schemes/projects
- to examine legislation;
- to advice Government on a question of policy or legislation on which Government may consult a Committee
- 5. to discuss generally and formulate view on-
- State's Five Year Plan Programme relating to these departments and their implementation;
- b) Report of Public Undertaking under these department;
- Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments; and
- d) Annual Performances Reports of these Departments.

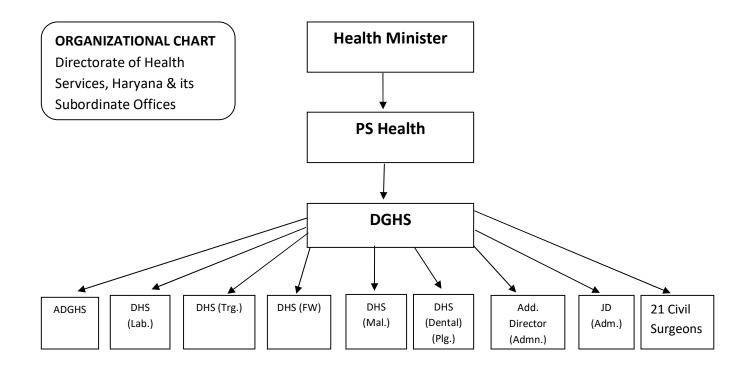
The Subject Committee held 47 sittings during the year 2017-18 (till finalization of the Report)

Health Services Department

The Committee discussed its scope and functions and framed the following questionnaires:-

- The organization of the Department and its subordinate offices, (The information should be shown in the form of diagram chart supported by short explanatory notes).
- 2. The functions of the Department and its subordinate offices.
- 3. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
- 4. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
- 5. Scheme or projects which the Department has undertaken.(the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
- 6. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
- 7. Reasons for variations, if any, between the actual of the past four years and the current estimates.
- 8. Annual Reports, if any issued by the Department on its working.
- 9. Acts and Rules concerning the Department.
- Documents pertaining to current State's five years plan
 Programme relating to Department and their implantation
- 11. Estimate submitted by the departments from different heads.
- 12. Amount sanctioned for departments.
- 13. Amount Received.
- 14. Actual Received by departments.
- 15. Utilization of money by these departments

Reply recivied from the Health Services Department



POINT NO. 1 ORGANIZATION OF THE DEPARTMENT

Health Department, Haryana is headed by the Director General, Health Services, Haryana and is assisted by One Additional Director General Health Services, 5 Director Health Services, One Additional Director (Administration), One Joint Director (Administration) at the Head Office. There are 60 Hospitals, 123 Community Health Centres and 498 Primary Health Centres in the State. The head of office at the district is Civil Surgeon assistted by eight deputy civil surgeons. The civil hospitals are headed by Principal Medical Officers/Medical Superintendents / Senior Medical Officers. Community Health Centres and Primary Health Centres are headed by Senior Medical Officers and Medical Officer in-charge respectively.

POINT NO. 2 FUNCTIONS OF THE DEPARTMENT AND ITS SUBORDINATE OFFICES:

Director General, Health Services, Haryana

The post of Director General Health Services is a promotional post. DGHS works as the Head of the Department and looks after the work of all officers of the department. The officer in addition to administrative and financial powers, is responsible for implementing all the national /state schemes of the Health Department. The officer works under the supervision, direction and control of the Principal Secretary, Health. DGHS is assisted by one Additional Director General, 5 Directors, Health Services, One Additional Director (Administration) and One Joint Director (Administration).

Civil Surgeon

Civil Surgeon is the head of the office at district and is answerable to Director General, Health Services. He looks after the administration of staff of all categories working under his control in the district and carry out various national /state programmes and provide preventive, promotive and curative services to the general public within his district.

Principal Medical Officer/Medical Superintendent

Principal Medical Officer/Medical Superintendent is the in-charge of the civil hospitals and is concerned with day to day activities of that hospital. The PMO/MS reports to the Civil Surgeon for all the affairs.

Senior Medical Officer

Senior Medical Officer is the in-charge of the Community Health Centre and is concerned with day to day activities of the Community Health Centre. The Senior Medical Officer reports to the Civil Surgeon for further necessary action.

Medical Officer

Medical Officer is the in-charge of the Primary Health Centre & Sub Health Centres under its PHC and is concerned with day to day activities of the

Primary Health Centre and Sub Health Centres. The Medical Officer reports to the Senior Medical Officer in-charge of his respective Community Health Centre.

Health department, Haryana is constantly guided by the W.H.O definition of Health which states that "Health is a state of complete physical, mental and social well being and not merely an absence of disease or infirmity.

Government of Haryana is committed to provide quality health care to all its citizens. Health department has been constantly upgrading itself in terms of infrastructure, human resource, drugs, equipments etc. Haryana Health Department is responding to the health needs of all categories of population including infants, children, adolescents, mothers, eligible couples and the elderly in addition to the sick and trauma victims. Also, there is a constant endeavor to keep communicable and non-communicable diseases in check and to have strong systems of recording, reporting, evaluating and planning.

The departments' aim is to improve the quality of life of people by providing better Health Services. Heath department, Haryana strives to help people improve their productivity and reduce risks of diseases and injury in a cost-effective way. The department is guided by the W.H.O principle of Universal Health "Ensuring that all people have access to needed promotive, preventive, curative and rehabilitative health services, of sufficient quality to be effective, while also ensuring that people do not suffer financial hardship when paying for these services".

The ultimate function of the department is to provide adequate, accessible, equitable, quality healthcare services to all, leading to the reduction of out of pocket expenditure on health of a common man.

POINT NO. 3 BROAD DETAILS ON WHICH THE BUDGET ESTIMATES FOR THE CURRENT YEAR ARE BASED, ALONG WITH THE BUDGET ESTIMATES HEADWISE:

The budget estimates are broadly prepared on the basis of the expenditure incurred during the previous year and the new Services/Schemes/activities being Proposed /launched by the Department. The main principles, on which the estimates are based are as follows:

- Budget received by the Health Department from Finance Department in the starting of the financial year.
- Supplementary budget is asked by the department when the actual expenditure in a certain scheme exceeds the quarterly ceiling fixed by FD and the trends shows that the expenditure will be more than the provision or if any new scheme/activity is launched inbetween.
- Department sends the Revised estimates to Finance Department when department is asked to do so.

- In the revised estimates the excess budget in a particular scheme is surrendered and demand of additional budget in the demanded scheme is raised by the Health Department to the Finance Department.
- Demand of budget for the next financial year in Recurring schemes is prepared on the basis of memorandum received from the various divisions/program officers of the Health Department.
- The expenditure on Establishment is calculated on the basis of the sanctioned posts and likely recruitment in the coming financial year based on the requisition sent to various recruitment agencies. This covers the expenditure on pay /increments/ allowances, re-imbursement of medical expenses, Medical allowance, HRA etc.
- The expenditure on account of Dearness Allowance is worked out on DA sanctioned by the State Government from time to time on the basis of pay of the staff.
- The provision of Travelling Allowance is made to cover the expenditure of the touring officers/officials for various journeys undertaken in the discharge of their official duties. This is generally based on the actual expenditure incurred during the past three years.
- The expenditure on Electricity/Water Charges, Stationary, Stamps, Telephone charges etc. is met from the contingencies. The estimates are based on the average expenditure incurred during the past three years and the anticipated requirements due to increase/decrease in the activities of the Health Department.

Budget Estimates for FY 2017-18

Recurring/Non-Recurring (Rs. In lacs)					
Major Head-2210 Major Head-2211 Major Head-4210 Total					
200751.95	4658.76	10000.00	215410.71		

POINT NO. 4 VOLUME OF WORK IN THE DEPARTMENT AND ITS SUBORDINATE OFFICES COVERING THE PERIOD OF BUDGET ESTIMATES. THE BUDGET ESTIMATES FOR THE LAST FOUR YEARS HEAD-WISE MAY ALSO BE SUPPLIED.

 Establishment work of all the categories of Medical, para medical and ministerial Satff like Medical Officers, Senior Medical Officers, Dental Surgeon, Senior Dental Surgeon, Staff Nurses, Nursing Sisters, Matrons, Pharmacists, Chief Pharmacists, Lab Technicians, Radiographers, OTA, Ophthalmic Assistants, MPHW (M&F), MPHS (M&F),clerks,assistants,dy. Suptt.,suptt., drivers etc. in the Health Department.

- 2. All complaints, irregularities & Disciplinary cases of these categories.
- Proposing service rules of all the categories in the Department and its amendment.
- 4. Appointment, Promotion, Transfer and Granting of Grade promotion of these categories as per the competency of the appointing authority.
- 5. Pensionary claims of these officers/officials.
- 6. Proposals for D.P.C. for officers for promotion.
- 7. Appeals and Revisions on disciplinary cases of these categories as per the competency.
- 8. All types of training programmes of various medical and paramedical staff
- 9. Monitoring, Supervision and evaluation of various state and national programmes.
- 10. Implementaion of various schemes to improve health services.
- 11. All RTI and other misleneous cases.

BUDGET ESTIMATES FOR THE LAST FOUR YEARS HEAD-WISE

Financial Year	Pla	Plan Schemes (Rs. in Lacs)			N	lon Plan S (Rs. in l		3
	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	47872.00	14033.00	1700.00	63605.00	68700.73			68700.73
2014-15	60635.00	15735.54	2000.00	78370.54	67283.05			67283.05
2015-16	104121.00	17199.96	3000.00	124320.96	72110.51			72110.51
2016-17	104731.40	18245.00	5000.00	127976.40	91434.40			91434.40

POINT NO. 5 SCHEMES OR PROJECTS WHICH THE DEPARTMENT HAS UNDERTAKEN (THE NAMES AND DETAILS OF THE SCHEME, THE ESTIMATE OF EXPENDITURE, PERIOD WITHIN WHICH LIKELY TO BE COMPLETED, YIELD IF ANY, PROGRESS MADE TO DATE, SHOULD BE STATED). FY 2017-18

Sr. No.	Name of the Scheme	Detail of the Scheme	Estimate of Expenditure (Rs. In Lacs)	Period within which likely to be completed
1	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 93-51-R-V- Implementation of Recommendation of Haryana Governance Reform Authority (HGRA) by Health	No scheme details are available. Provision directly made in the budget.	1.00 (Notional)	-
2	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 98-51-N-V- District Staff - Continuation of Staff for Civil Surgons	It is a salary scheme for Staff working in various Civil Surgeon Offices.	4379.10	It is likely to continue on year to year basis.
3	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 98-51-R-V- District Staff -Continuation of Staff for Civil Surgons	It is a Recurring scheme for the object head of Energy Charges only.	40.00	It is likely to continue on year to year basis
4	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 99-51-N-V- Headquarter staff-Improvment & Strengthening of Health Directrorate	It is a salary scheme for Staff working at state HQ consisting of One post of DGHS, One post of Joint Director (Admn) & Two Posts of Pharmacists.	1964.30	It is likely to continue on year to year basis.
5	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 99-51-R-C- Headquarter staff-Improvment & Strengthening of Health Directrorate	It is a charged scheme of Health department regarding payment on various occasions as per various decisions of Court Cases.	25.00	It is likely to continue on year to year basis as per the awards given by various courts.

6	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 001- Direction and Administration 99-51-R-V- Headquarter staff-Improvment & Strengthening of Health Directrorate	The scheme is regarding payment of Honorarium to various staff working at HQ and object head of Energy Charges of Headquarter.	27.50	It is likely to continue on year to year basis.
7	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 109- School Health Scheme 99- Other Health Scheme School Health Services 51-R-V- Other Health Scheme School Health Services.	It is a Salary scheme for the various staff working under School Health Scheme.	831.25	It is likely to continue on year to year basis.
8	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 35-51-N-V- Implementation of Swaran Jayanti Yojna	This is a scheme for Implementation of various schemes under Swaran Jayanti Yojna like Atal Jeevan Rakshak Tikakaran Yojna, ASHA Kanya Mulyakan Parnali, Laproscopic Centre Etc.	2000.00	It is likely to continue till the completion of the schemes/ year to year basis.
9	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 37-51-N-V- Haryana State Health Resource Centre for Quality Improvement of Health Institution & HMIS	It is a scheme for Quality Improvement of various Health Institution & HMIS.	2400.00	It is likely to continue till the completion of the schemes/ year to year basis.
10	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 38-51-N-V- Mukhyamantri Muft Ilaaj Yojna	It is a welfare scheme consisting of seven components of free drugs/indoor/dental treatment/ diagnostics/surgeries/ transport, to the general public.	1800.00	It is likely to continue on year to year basis.
11	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 39-51-N-V- Indira Bal Swasthaya Yojna	In this scheme children in Govt. schools and Aanganwaries upto age ogf 18 years are covered for diseases, deficiencies, defects at birth and developmental delays includinf disability.	200.00	It is likely to continue on year to year basis.

12	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 40-51-N-V- Urban Health Mission	It is the salary scheme of various staff working under Urban Health institutions like urban dispensaries, polyclinics & urban health centres.	1305.00	It is likely to continue on year to year basis.
13	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 44-51-N-V- Strengthening/opening of De- Addition Centres.	It is the salary scheme of various staff working under Drug De-Addiction Centres.	194.00	It is likely to continue on year to year basis.
14	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 46-51-N-V- Out Sourcing of Support Services	It is a scheme for Out Sourcing of Support services like class IV, security, cleaning /sanitation etc. at various health institutions upto CHC level.	6000.00	It is likely to continue on year to year basis.
15	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 48-51-N-V- Providing Independent Feeder Line & Water Supply in Hospitals	It is a scheme for providing Independent Feeder Lines in Hospitals and augmentation of the Water Supply in various Health Institutions.	250.00	It is likely to continue on year to year basis.
16	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 49-51-N-V- Strengtheningh of Urban Hospitals and Dispensaries	It is a Salary scheme for various staff working in various civil hospitals and Dispensaries	28577.60	It is likely to continue on year to year basis.
17	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 49-51-R-V- Strengtheningh of Urban Hospitals and Dispensaries	It is a Recurring scheme for the object heads of RRT, Minor Works, Honorarium and Energy Charges.	1939.00	It is likely to continue on year to year basis.
18	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 64-51-N-V- Grant-In Aid to Haryana Blood Transfusing Council	It is a scheme to develope infrastructure for setting up blood component separation units, unintrupted supply of consumables for blood banks, arranging voluntary blood camps etc.	110.00	It is likely to continue on year to year basis at the pleasure of the Govt.

19	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 65-51-N-V- Devi Rupak Rashtriya Utthan Evam Parivar Kalyan Yojna	It is a Scheme to Promote one child norm and spacing of children.	70.00	It is likely to continue on year to year basis .
20	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 69-51-N-V- Financial Assistance for Bio Medical Waste Management	It is a Scheme for Providing payment to various service providers for disposal of Bio-Medical Waste Material.	800.00	It is likely to continue on year to year basis.
21	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 73-51-R-V- Blood Transfusion Centres	It is a Salary scheme of various staff working in various Blood banks.	576.50	It is likely to continue on year to year basis.
22	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 79-51-N-V- Purchase of Medicine for the Hospitals	It is a Scheme for purchase of medicines/cosumable s in various health institutions of the state.	6500.00	It is likely to continue on year to year basis.
23	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 82-51-N-V- Grant-in-aid to New Saket Hospital,Panchkula	It is a scheme of providing Grant-in-aid to Saket Hospital Panchkula for salary of various staff / activities.	280.00	It is likely to continue on year to year basis at the pleasure of the Govt.
24	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 86-51-N-V- Oral Health Carefacilities in Primary Health Clinics	It is a Salary scheme of various staff providing Oral Health Care Facilities.	4717.25	It is likely to continue on year to year basis.
25	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 86-51-R-V- Oral Health Carefacilities in Primary Health Clinics	It is a scheme for the object head of Energy Charges.	2.50	It is likely to continue on year to year basis.
26	P-01-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 87-51-N-V- Grant-in-aid to St. John Ambulance Association for replacement of old Ambulance	It is a scheme ofproviding Grant in Aid to St John Ambulance Association for the replacement of Old Ambulance Vans.	7.00	It is likely to continue on year to year basis at the pleasure of the Govt.

27	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 93-51-N-V- Grant-in-aid to Red Cross Society Haryana /P.G.I.Chandigarh for Blood Donation	It is a scheme to provide Grant-in-aid to Red Cross Society Haryana /P.G.I.Chandigarh for Blood Donation camps.	3.35	It is likely to continue on year to year basis at the pleasure of the Govt.
28	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 96-51-N-V- Improvement and Expansion of Hospital	It is scheme of providing machinery & equipments in all the health institutions of the State.	4500.00	It is likely to continue on year to year basis.
29	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 97-51-R-V- T.B.Sanatoria,other Hospitals/Clinic	It is a Salary scheme for staff working in various T.B. Hospitals/Clinics.	1740.00	It is likely to continue on year to year basis.
30	P-01-13-2210-Medical & Public Health 01- Urban Health Services-Allopathy 192-Assistance to other Non- Government Institution 99-51- R-V- Grant to Panchyati Raj Institutions (PRIs) by Health	It is a scheme ofproviding Grant to Panchyati Raj Institutions (PRIs) for carrying out various activities at sub health centres level.	1.00 (Notional)	It is likely to continue on year to year basis at the pleasure of the Govt.
31	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 103-Primary Health Centres 91-51-R-V- Continuance of P.H.Cs	It is a Salary scheme for various staff working in P.H.Cs.	21767.10	It is likely to continue on year to year basis.
32	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 103- Primary Health Centres 98-51-N-V- Purchase of Medicines and Material for P.H.C/C.H.Cs.	It is a scheme for Repair / maintenance/AMC/C MC of equipments and furniture in various health institutions of the state.	850.00	It is likely to continue on year to year basis.
33	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 103- Primary Health Centres 99-51-N-V- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs.	It is a Salary scheme for various working engazed in P.H.Cs.	9475.00	It is likely to continue on year to year basis.
34	P-01-13-2210- Medical & Public Health 03- Rural Health Services Allopathy 104- Community Health Centres 99-51-R-V- Continuace of CHC Rural Referred Hospitals	It is a Salary scheme for various staff working in C.H.Cs.	8184.00	It is likely to continue on year to year basis

35	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 110- Hospital & Dispensaries 98-51-N-V- Referred Hospital (M.N.P)	It is a Salary scheme for various staff working in C.H.Cs.	2633.00	It is likely to continue on year to year basis.
36	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 110-Hospital & Dispensaries 99-51-R-V- Continuance of Rural Hospital and Dispensary	It is a Salary scheme for various staff working in various civil hospitals and Dispensaries.	8847.50	It is likely to continue on year to year basis.
37	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 789- Special Component Plan for Scheduled Caste 97-51-N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	It is a Scheme for purchasing of medicines/cosumable s in various health institutions of the state.	1500.00	It is likely to continue on year to year basis.
38	P-01-13-2210-Medical & Public Health 03- Rural Health Services Allopathy 789- Special Component Plan for Scheduled Caste 99-51-N-V- Jananee Suraksha Yojna for Schedule Caste	It is a scheme to provide cash incentive to SC/ST benefiaries @ Rs. 1500 per institutional delivery for promoting anti natal care, institutional care during delivery and post partum period.	400.00	It is likely to continue on year to year basis.
39	P-01-13-2210-Medical & Public Health 06-Public Health 003-Training 93-51-N-V- Training of Medical & Para Medical Staff	It is a Non-Recurring scheme for the object head of Office Expenses and Grant- in-Aid- for Training of various Medical & Para Medical Staff.	183.80	It is likely to continue on year to year basis.
40	P-01-13-2210-Medical & Public Health 06- Public Health 003- Training 93-51-R-V- Training of Medical & Para Medical Staff	It is a Salary scheme for staff working in various training offices of state HQ and subordinate offices.	1560.5	It is likely to continue on year to year basis.
41	P-01-13-2210-Medical & Public Health 06- Public Health 101- Prevention and Control of Diseases 58-51-R-V- Other Disease Control Programme	It is a Salary scheme for staff working in various categories of staff.	1448.55	It is likely to continue on year to year basis.
42	P-01-13-2210-Medical & Public Health 06- Public Health 101- Prevention and Control of Diseases 91-51-N-V- Setting up of Opthalmic Cell at Directorate Level	It is a Salary scheme for staff of ophthalmic assistants.	33.00	It is likely to continue on year to year basis.

43	P-01-13-2210-Medical & Public Health 06- Public Health 101- Prevention and Control of Diseases 99-51-N-V- Malaria	It is a Salary scheme for staff working under Malaria programme.	18864.90	It is likely to continue on year to year basis.
44	P-01-13-2210-Medical & Public Health 06- Public Health 101- Prevention and Control of Diseases 99-51-R-V- Malaria	It is a Recurring scheme for the object heads of RRT and Energy Charges.	19.00	It is likely to continue on year to year basis.
45	P-01-13-2210-Medical & Public Health 06- Public Health 112-Public Health Education 99-51-R-V- Nutrition and Health Education	It is a Salary scheme for various categories of staff.	247.60	It is likely to continue on year to year basis.
46	P-01-13-2210-Medical & Public Health 80-General 004-Health Statistics and Evaluation 93-51-N-V- Establishment of Computer Cell in Health Department	It is a Salary scheme for staff working in Computer Cell in Health Department	395.00	It is likely to continue on year to year basis.
47	P-01-13-2210-Medical & Public Health 80- General 004- Health Statistics and Evaluation 97-51-R-V- Health Statistics and Evaluation	It is a Salary scheme for staff working under Health Statistics and Evaluation.	352.65	It is likely to continue on year to year basis.
48	P-01-13-2210-Medical & Public Health 80- General 800-Other Expenditure 96-51-N-V- Strenghtening of Civil Registration System	It is a Salary scheme for staff under Strenghtening of Civil Registration System	50.00	It is likely to continue on year to year basis.
49	P-02-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 36-51-N-V- Rashtriya Mazdoor Swasthya Bima Yojana for BPL Families	It is a social security insurance scheme for BPL Families.	200.00 (Notional)	Scheme yet to be launched.
50	P-02-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 43-51-N-V- Implemention of NPCDCS (National Programme for Prevention and Control of Cance and Stroke) and NPHCE.	It is the scheme for establishment of tertiary cancer care centre at Civil hospital Ambala Cantt.	922.53	It is likely to continue till completion of the project.

51	P-02-13-2210- Medical & Public Health 01- Urban Health Services-Allopathy 110- Hospital & Dispensaries 68-51-N-V- Arogya Kosh for the Patients below Poverty Line	It is a Scheme of providing financial assistance to the patients below poverty line in cases of serious illness.	210.00	It is likely to continue on year to year basis.
52	P-02-13-2210- Medical & Public Health 03- Rural Health Services Allopathy 103- Primary Health Centres 84-51-N-V- Grant-in-aid under NRHM	It is a scheme of providing Grant in Aid to State Health Society, Haryana, Panchkula as 40% contribution of State Share for National Health Mission.	50000.00	It is likely to continue on year to year basis as per the policy of GOI.
53	P-03-13-2210- Medical & Public Health 06- Public Health 101- Prevention and Control of Diseases 85-51-N-V- Aids Control Programme	It involves various activities for prevention of AIDS.	1283.47	It is likely to continue on year to year basis.
54	P-03-13-2210- Medical & Public Health 06- Public Health 101-Prevention and Control of Diseases 86-51-N-V- National Goitre Control Programme	It is a Salary scheme for the staff working in goiter control.	82.00	It is likely to be continue on year to year basis.
55	P-03-13-2210- Medical & Public Health 80- General 800- Other Expenditure 97-51-N-V- Strengthening of the Office of the Chief Registrar of Death & Birth	It is a Salary scheme for one post of Nosologist which at present is under litigation so only notional provision has been made.	1.00	
56	P-01-08-4210-Capital Outlay on Medical & Public Health- 01-Urban Health services- Allopathy 110-Hospital & Dispensaries (99) Buildings	It is a scheme for construction/ of various health institutions e.g. hospitals, Community Health Centres/ Primary Health Centres/Sub Health Centres/DTCs and Blood Bank Construction/ANM-GNM Training Schools etc.	10000.00	It is likely to continue from year to year basis.

POINT NO. 6 ACTUAL EXPENDITURE INCURRED UNDER EACH SUB HEAD OF ESTIMATES DURING THE PRECEDING FOUR YEARS.

Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure
1	N-51-13-2210-01-001-98- 51-R-V- District Staff - Continuation of Staff for Civil Surgeons	2989.30	3409.50	2521.44	84.35%
2	N-51-13-2210-01-001-99- 51-R-C- Headquarter staff-Improvement & Strengthening of Health Directorate	25.00	25.00	13.38	53.52%
3	N-51-13-2210-01-001-99- 51-R-V- Headquarter staff-Improvement & Strengthening of Health Directorate	952.68	1357.50	894.57	93.90%
4	N-51-13-2210-01-109-99- 51-R-V- Other Health Scheme School Health Services.	674.02	778.78	589.91	87.52%
5	N-51-13-2210-01-110-49- 51-R-V- Strengthening of Urban Hospitals and Dispensaries	19338.84	20205.50	16357.35	84.58%
6	N-51-13-2210-01-110-73- 51-R-V- Blood Transfusion Centres	419.62	491.55	318.17	75.82%
7	N-51-13-2210-01-110-86- 51-R-V- Oral Health Care facilities in Primary Health Clinics	1722.50	2108.00	1541.27	89.48%
8	N-51-13-2210-01-110-97- 51-R-V- T.B. Sanatoria, other Hospitals/Clinic	1224.68	1529.00	1121.47	91.57%
9	N-51-13-2210-03-103-91- 51-R-V- Continuance of P.H.Cs	13264.40	14624.00	12074.43	91.03%
10	N-51-13-2210-03-104-99- 51-R-V- Continuance of CHC Rural Referred Hospitals	4001.00	4741.00	3810.08	95.23%
11	N-51-13-2210-03-110-99- 51-R-V- Continuance of Rural Hospital and Dispensary	5243.50	5174.95	4622.61	88.16%
12	N-51-13-2210-06-003-93- 51-R-V- Training of Medical & Para Medical Staff	897.25	842.70	701.93	78.23%

	Grand Total	63586.00	68700.73	55206.00	86.82%
16	N-51-13-2210-80-004-97- 51-R-V- Health Statistics and Evaluation	190.34	200.60	154.16	80.99%
15	N-51-13-2210-06-112-99- 51-R-V- Nutrition and Health Education	142.87	165.50	141.04	98.72%
14	N-51-13-2210-06-101-99- 51-R-V- Malaria	11135.90	11676.50	9126.15	81.95%
13	N-51-13-2210-06-101-58- 51-R-V- Other Disease Control Programme	1364.10	1370.65	1218.04	89.29%

Ac	Actual Expenditure Incurred During The Year 2014-15 (Non Plan Schemes) (Rs. In Lacs)							
Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure			
1	N-51-13-2210-01-001-98-51- R-V- District Staff - Continuation of Staff for Civil Surgeons	3973.50	3081.50	2739.01	68.93%			
2	N-51-13-2210-01-001-99-51- R-C- Headquarter staff- Improvement & Strengthening of Health Directorate	25.00	25.00	16.79	67.16%			
3	N-51-13-2210-01-001-99-51- R-V- Headquarter staff- Improvement & Strengthening of Health Directorate	1481.20	1150.40	991.13	66.91%			
4	N-51-13-2210-01-109-99-51- R-V- Other Health Scheme School Health Services.	1248.55	778.90	577.52	46.26%			
5	N-51-13-2210-01-110-49-51- R-V- Strengthening of Urban Hospitals and Dispensaries	23127.55	19495.35	18283.35	79.05%			
6	N-51-13-2210-01-110-73-51- R-V- Blood Transfusion Centres	619.40	464.60	367.21	59.28%			
7	N-51-13-2210-01-110-86-51- R-V- Oral Health Care facilities in Primary Health Clinics	2404.75	1950.50	1800.54	74.87%			
8	N-51-13-2210-01-110-97-51- R-V- T.B. Sanatoria, other Hospitals/Clinic	1822.50	1493.00	1194.23	65.53%			
9	N-51-13-2210-03-103-91-51- R-V- Continuance of P.H.Cs	16310.00	14537.00	13736.98	84.22%			

	Grand Total	79486.35	67283.05	62110.01	78.14%
16	N-51-13-2210-80-004-97-51- R-V- Health Statistics and Evaluation	256.00	199.80	166.70	65.12%
15	N-51-13-2210-06-112-99-51- R-V- Nutrition and Health Education	240.00	156.50	125.10	52.13%
14	N-51-13-2210-06-101-99-51- R-V- Malaria	13082.50	11185.70	10376.03	79.31%
13	N-51-13-2210-06-101-58-51- R-V- Other Disease Control Programme	1657.90	1476.30	1365.82	82.38%
12	N-51-13-2210-06-003-93-51- R-V- Training of Medical & Para Medical Staff	1065.00	962.50	853.20	80.11%
11	N-51-13-2210-03-110-99-51- R-V- Continuance of Rural Hospital and Dispensary	6705.50	5525.00	5181.85	77.28%
10	N-51-13-2210-03-104-99-51- R-V- Continuance of CHC Rural Referred Hospitals	5467.00	4801.00	4334.55	79.29%

	Actual Expenditure Incurred during The Year 2015-16 (Non Plan Schemes) (Rs. In Lacs)							
Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure			
1	N-51-13-2210-01-001-98- 51-R-V- District Staff - Continuation of Staff for Civil Surgeons	3782.00	3782.00	2879.45	93.15			
2	N-51-13-2210-01-001-99- 51-R-C- Headquarter staff- Improvement & Strengthening of Health Directorate	28.00	28.00	7.55	75.50			
3	N-51-13-2210-01-001-99- 51-R-V- Headquarter staff- Improvement & Strengthening of Health Directorate	1456.00	1456.00	1014.27	91.71			
4	N-51-13-2210-01-109-99- 51-R-V- Other Health Scheme School Health Services.	1144.10	1144.10	565.86	89.39			

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5	N-51-13-2210-01-110-49- 51-R-V- Strengthening of Urban Hospitals and Dispensaries	24306.60	24306.60	20112.68	94.43
6	N-51-13-2210-01-110-73- 51-R-V- Blood Transfusion Centres	668.00	668.00	358.58	81.57
7	N-51-13-2210-01-110-86- 51-R-V- Oral Health Care facilities in Primary Health Clinics	2375.20	2375.20	1965.00	87.95
8	N-51-13-2210-01-110-97- 51-R-V- T.B. Sanatoria ,other Hospitals/Clinic	1720.00	1720.00	1228.53	89.09
9	N-51-13-2210-03-103-91- 51-R-V- Continuance of P.H.Cs	16990.05	16990.05	14688.69	95.05
10	N-51-13-2210-03-104-99- 51-R-V- Continuance of CHC Rural Referred Hospitals	5787.26	5787.26	4638.57	92.48
11	N-51-13-2210-03-110-99- 51-R-V- Continuance of Rural Hospital and Dispensary	6427.50	6427.50	5634.30	92.35
12	N-51-13-2210-06-003-93- 51-R-V- Training of Medical & Para Medical Staff	1442.20	1442.20	941.81	90.92
13	N-51-13-2210-06-101-58- 51-R-V- Other Disease Control Programme	1779.24	1779.24	1428.57	90.01
14	N-51-13-2210-06-101-99- 51-R-V- Malaria	13601.25	13601.25	11192.10	90.44
15	N-51-13-2210-06-112-99- 51-R-V- Nutrition and Health Education	205.60	205.60	135.84	88.95
16	N-51-13-2210-80-004-97- 51-R-V- Health Statistics and Evaluation	237.10	237.10	178.92	90.23
	Grand Total	81950.10	81950.10	66970.72	92.87

	Actual Expenditure Incurred during The Year 2016-17 (Non Plan Schemes) (Rs. In Lacs)									
Sr. No.	Name of the Scheme	Budget	Budget Revised	Budget Allocated	Total Expenditure	% Ехр				
1	N-51-13-2210-01-001-98-51-R- V- District Staff - Continuation of Staff for Civil Surgons	4051.00	3239.30	3239.30	3029.70	93.53				
2	N-51-13-2210-01-001-99-51-R- C- Headquarter staff- Improvment & Strengthening of Health Directrorate	15.00	15.00	15.00	14.73	98.20				
3	N-51-13-2210-01-001-99-51-R- V- Headquarter staff- Improvement & Strengthening of Health Directorate	1709.00	1258.18	1258.18	1206.61	95.90				
4	N-51-13-2210-01-109-99-51-R- V- Other Health Scheme School Health Services.	854.90	725.75	725.75	675.91	93.13				
5	N-51-13-2210-01-110-49-51-R- V- Strengtheningh of Urban Hospitals and Dispensaries	26416.60	23640.96	23640.96	22854.05	96.67				
6	N-51-13-2210-01-110-73-51-R- V- Blood Transfusion Centres	612.00	426.50	426.50	406.95	95.42				
7	N-51-13-2210-01-110-86-51-R- V- Oral Health Carefacilities in Primary Health Clinics	2693.50	2713.75	2713.75	2383.92	87.85				
8	N-51-13-2210-01-110-97-51-R- V- T.B.Sanatoria,other Hospitals/Clinic	1808.00	1427.00	1427.00	1375.33	96.38				
9	N-51-13-2210-03-103-91-51-R- V- Continuance of P.H.Cs	19637.00	17714.00	17714.00	17207.36	97.14				
10	N-51-13-2210-03-104-99-51-R- V- Continuace of CHC Rural Referred Hospitals	6285.00	5456.00	5456.00	5321.31	97.53				
11	N-51-13-2210-03-110-99-51-R- V- Continuance of Rural Hospital and Dispensary	7436.50	6670.50	6670.50	6369.51	95.49				
12	N-51-13-2210-06-003-93-51-R- V- Training of Medical & Para Medical Staff	1522.50	1235.50	1235.50	1113.69	90.14				
13	N-51-13-2210-06-101-58-51-R- V- Other Disease Control Programme	2197.90	1763.55	1763.55	1617.07	91.69				

14	N-51-13-2210-06-101-99-51-R- V- Malaria	15704.00	12796.50	12796.50	12524.06	97.87
15	N-51-13-2210-06-112-99-51-R- V- Nutrition and Health Education	213.00	195.36	195.36	174.89	89.52
16	N-51-13-2210-80-004-97-51-R- V- Health Statistics and Evaluation	278.50	266.15	266.15	215.50	80.97
	Sub Total	91434.40	79544.00	79544.00	76490.59	96.16

-	Actual Expenditure Incurred	During The Ye	ar 2013-14 (l	Plan Schemes) (l	Rs. In Lacs)
Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure
1	P-01-13-2210-01-001-98- 51-N-V- District Staff - Continuation of Staff for Civil Surgeons	300.00	300.00	229.49	76.50%
2	P-01-13-2210-01-001-99- 51-N-V- Headquarter staff- Improvement & Strengthening of Health Directorate	55.00	55.00	34.05	61.91%
3	P-01-13-2210-01-110-38- 51-N-V- Mukhyamantri Muft Ilaaj Yojna	0.00	1500.00	0.00	0.00%
4	P-01-13-2210-01-110-39- 51-N-V- Indira Bal Swasthaya Yojna	150.00	150.00	50.00	33.33%
5	P-01-13-2210-01-110-40- 51-N-V- Urban Health Mission	1400.00	400.00	235.37	16.81%
6	P-01-13-2210-01-110-41- 51-N-V- Reduction in Infant Mortality Rate (IMR) (TFC)	1222.00	1222.00	1222.00	100.00%
7	P-01-13-2210-01-110-42- 51-N-V- Development of Health Infrastructure (TFC)	5000.00	5000.00	5000.00	100.00%
8	P-01-13-2210-01-110-43- 51-N-V- Implementation of NPCDCS and NPHCE.	300.00	0.00	0.00	0.00%
9	P-01-13-2210-01-110-44- 51-N-V- Strengthening/opening of De-Addition Centres.	360.00	160.00	46.53	12.93%

10	P-01-13-2210-01-110-46- 51-N-V- Out Sourcing of Support Services	2000.00	1200.00	1091.91	54.60%
11	P-01-13-2210-01-110-47- 51-N-V- State Institute for Cancer, Mental, T.B. and Respiratory Disease	514.00	514.00	500.00	97.28%
12	P-01-13-2210-01-110-48- 51-N-V- Providing Independent Feeder Line & Water Supply in Hospitals	250.00	250.00	43.80	17.52%
13	P-01-13-2210-01-110-49- 51-N-V- Strengthening of Urban Hospitals and Dispensaries	8600.00	8600.00	6788.75	78.94%
14	P-01-13-2210-01-110-64- 51-N-V- Grant-In Aid to Haryana Blood Transfusing Council	60.00	60.00	60.00	100.00%
15	P-01-13-2210-01-110-65- 51-N-V- Devi Rupak Rashtriya Utthan Evam Parivar Kalyan Yojna	55.00	55.00	18.04	32.80%
16	P-01-13-2210-01-110-69- 51-N-V- Financial Assistance for Bio Medical Waste Management	450.00	450.00	385.72	85.72%
17	P-01-13-2210-01-110-79- 51-N-V- Purchase of Medicine for the Hospitals	1000.00	1600.00	1249.93	124.99%
18	P-01-13-2210-01-110-82- 51-N-V- Grant-in-aid to New Saket Hospital, Panchkula	210.00	210.00	210.00	100.00%
19	P-01-13-2210-01-110-86- 51-N-V- Oral Health Care facilities in Primary Health Clinics	1600.00	1600.00	1327.79	82.99%
20	P-01-13-2210-01-110-87- 51-N-V- Grant-in-aid to St. John Ambulance Association for replacement of old Ambulance	5.00	5.00	5.00	100.00%
21	P-01-13-2210-01-110-93- 51-N-V- Grant-in-aid to Haryana Red Cross Blood Donation Services, Rohtak and P.G.I. Chandigarh	5.00	5.00	5.00	100.00%

22	P-01-13-2210-01-110-96- 51-N-V- Improvement and Expansion of Hospital	1000.00	1000.00	733.30	73.33%
23	P-01-13-2210-03-103-84- 51-N-V- Grant-in-aid under NRHM	12000.00	12400.00	10664.00	88.87%
24	P-01-13-2210-03-103-98- 51-N-V- Purchase of Medicines and Material for P.H.C/C.H.Cs.	300.00	300.00	140.17	46.72%
25	P-01-13-2210-03-103-99- 51-N-V- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs.	1700.00	1700.00	1430.37	84.14%
26	P-01-13-2210-03-110-98- 51-N-V- Referred Hospital (M.N.P)	1415.00	1415.00	953.03	67.35%
27	P-01-13-2210-03-789-96- 51-N-V- Opening/continuation of Sub Centres in Majority SC.	10.00	10.00	0.00	0.00%
28	P-01-13-2210-03-789-97- 51-N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	2200.00	2700.00	1983.14	90.14%
29	P-01-13-2210-03-789-98- 51-N-V- Arogya Kosh for Schedule Caste Patients	328.00	328.00	0.00	0.00%
30	P-01-13-2210-03-789-99- 51-N-V- Jananee Suraksha Yojna for Schedule Caste	1590.00	1090.00	434.61	27.33%
31	P-01-13-2210-06-003-93- 51-N-V- Training of Medical & Para Medical Staff	100.00	100.00	17.08	17.08%
32	P-01-13-2210-06-003-94- 51-N-V- Opening/Strengthening ANM/GNM Nursing/ Training School	300.00	300.00	0.00	0.00%
33	P-01-13-2210-06-101-91- 51-N-V- Setting up of Ophthalmic Cell at Directorate Level	40.00	40.00	21.90	54.75%
34	P-01-13-2210-06-101-99- 51-N-V- Malaria	850.00	850.00	647.94	76.23%

35	P-01-13-2210-80-004-93- 51-N-V- Establishment of Computer Cell in Health Department	220.00	270.00	227.38	103.35%
36	P-01-13-2210-80-800-96- 51-N-V- Strengthening of Civil Registration System	250.00	0.00	0.00	0.00%
37	P-02-13-2210-01-110-68- 51-N-V- Arogya Kosh for the Patients below Poverty Line	300.00	300.00	200.00	66.67%
38	P-02-13-2210-03-103-84- 51-N-V- Grant-in-aid under NRHM	0.00	0.00	0.00	0.00%
39	P-03-13-2210-06-101-85- 51-N-V- Aids Control Programme	0.00	0.00	0.00	0.00%
40	P-03-13-2210-06-101-86- 51-N-V- National Goiter Control Programme	32.00	32.00	16.42	51.31%
41	P-03-13-2210-80-800-97- 51-N-V- Strengthening of the Office of the Chief Registrar of Death & Birth	1.00	1.00	0.00	0.00%
42	P-01-08-4210-01-110-99- 51-N-V- Buildings	1700.00	1700.00	541.36	31.84%
	Grand Total	47872.00	47872.00	36514.08	76.27%

	Actual Expenditure Incurred During The Year 2014-15 (Plan Schemes) (Rs. In Lacs)								
Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure				
1	P-01-13-2210-01-001-98-51-N-V- District Staff - Continuation of Staff for Civil Surgeons	338.00	509.00	263.20	77.87%				
2	P-01-13-2210-01-001-99-51-N-V- Headquarter staff-Improvement & Strengthening of Health Directorate	60.00	49.50	39.16	65.27%				
3	P-01-13-2210-01-110-37-51-N-V- Haryana State Health Resource Centre for Quality Improvement of Health Institution & HMIS	0.00	1244.00	0.00	0.00%				
4	P-01-13-2210-01-110-38-51-N-V- Mukhyamantri Muft Ilaaj Yojna	5300.00	2800.00	2738.00	51.66%				

5	P-01-13-2210-01-110-39-51-N-V- Indira Bal Swasthaya Yojna	150.00	150.00	150.00	100.00%
6	P-01-13-2210-01-110-40-51-N-V- Urban Health Mission	1500.00	1121.00	1074.61	71.64%
7	P-01-13-2210-01-110-41-51-N-V- Reduction in Infant Mortality Rate (IMR) (TFC)	1222.00	1222.00	1108.00	90.67%
8	P-01-13-2210-01-110-42-51-N-V- Development of Health Infrastructure (TFC)	5000.00	10000.00	5000.00	100.00%
9	P-01-13-2210-01-110-43-51-N-V- Implementation of NPCDCS and NPHCE.	300.00	1.00	0.00	0.00%
10	P-01-13-2210-01-110-44-51-N-V- Strengthening/opening of De- Addition Centres.	450.00	266.00	187.34	41.63%
11	P-01-13-2210-01-110-46-51-N-V- Out Sourcing of Support Services	2500.00	1800.00	1749.59	69.98%
12	P-01-13-2210-01-110-47-51-N-V- State Institute for Cancer, Mental, T.B. and Respiratory Disease	100.00	86.00	75.88	75.88%
13	P-01-13-2210-01-110-48-51-N-V- Providing Independent Feeder Line & Water Supply in Hospitals	250.00	250.00	171.27	68.51%
14	P-01-13-2210-01-110-49-51-N-V- Strengthening of Urban Hospitals and Dispensaries	9900.00	9835.00	8315.49	83.99%
15	P-01-13-2210-01-110-64-51-N-V- Grant-In Aid to Haryana Blood Transfusing Council	60.00	60.00	60.00	100.00%
16	P-01-13-2210-01-110-65-51-N-V- Devi Rupak Rashtriya Utthan Evam Parivar Kalyan Yojna	50.00	49.50	46.07	92.14%
17	P-01-13-2210-01-110-69-51-N-V- Financial Assistance for Bio Medical Waste Management	450.00	450.00	399.72	88.83%
18	P-01-13-2210-01-110-79-51-N-V- Purchase of Medicine for the Hospitals	2600.00	2600.00	2270.92	87.34%
19	P-01-13-2210-01-110-82-51-N-V- Grant-in-aid to New Saket Hospital, Panchkula	210.00	210.00	210.00	100.00%
20	P-01-13-2210-01-110-86-51-N-V- Oral Health Care facilities in Primary Health Clinics	1900.00	1681.00	1610.72	84.77%

21	P-01-13-2210-01-110-87-51-N-V- Grant-in-aid to St. John Ambulance Association for replacement of old Ambulance	5.00	5.00	5.00	100.00%
22	P-01-13-2210-01-110-93-51-N-V- Grant-in-aid to Haryana Red Cross Blood Donation Services, Rohtak and P.G.I. Chandigarh	5.00	5.00	5.00	100.00%
23	P-01-13-2210-01-110-96-51-N-V- Improvement and Expansion of Hospital	1500.00	1500.00	1116.04	74.40%
24	P-01-13-2210-03-103-98-51-N-V- Purchase of Medicines and Material for P.H.C/C.H.Cs.	500.00	500.00	252.15	50.43%
25	P-01-13-2210-03-103-99-51-N-V- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs.	2300.00	2400.00	2432.65	105.77%
26	P-01-13-2210-03-110-98-51-N-V- Referred Hospital (M.N.P)	1700.00	1700.00	1229.56	72.33%
27	P-01-13-2210-03-789-96-51-N-V- Opening/continuation of Sub Centres in Majority SC.	10.00	10.00	0.00	0.00%
28	P-01-13-2210-03-789-97-51-N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	3100.00	3100.00	2134.44	68.85%
29	P-01-13-2210-03-789-98-51-N-V- Arogya Kosh for Schedule Caste Patients	0.00	0.00	0.00	0.00%
30	P-01-13-2210-03-789-99-51-N-V- Jananee Suraksha Yojna for Schedule Caste	1590.00	1590.00	733.76	46.15%
31	P-01-13-2210-06-003-93-51-N-V- Training of Medical & Para Medical Staff	100.00	16.00	13.31	13.31%
32	P-01-13-2210-06-003-94-51-N-V- Opening/Strengthening ANM/GNM Nursing/ Training School	300.00	1.00	0.00	0.00%
33	P-01-13-2210-06-101-91-51-N-V- Setting up of Ophthalmic Cell at Directorate Level	50.00	39.00	26.37	52.74%
34	P-01-13-2210-06-101-99-51-N-V- Malaria	1000.00	873.00	681.28	68.13%
35	P-01-13-2210-80-004-93-51-N-V- Establishment of Computer Cell in Health Department	350.00	230.00	201.64	57.61%

36	P-01-13-2210-80-800-96-51-N-V- Strengthening of Civil Registration System	150.00	50.00	0.00	0.00%
37	P-02-13-2210-01-110-68-51-N-V- Arogya Kosh for the Patients below Poverty Line	150.00	150.00	25.00	16.67%
38	P-02-13-2210-03-103-84-51-N-V- Grant-in-aid under NRHM	39000.00	41247.00	31483.20	80.73%
39	P-03-13-2210-06-101-85-51-N-V- Aids Control Programme	800.00	800.00	800.00	100.00%
40	P-03-13-2210-06-101-86-51-N-V- National Goiter Control Programme	34.00	34.00	21.06	61.94%
41	P-03-13-2210-80-800-97-51-N-V- Strengthening of the Office of the Chief Registrar of Death & Birth	1.00	1.00	0.00	0.00%
42	P-01-08-4210-01-110-99-51-N-V- Buildings	2000.00	2000.00	1953.59	97.68%
	Grand Total	86985.00	90635.00	68584.02	78.85%

Act	Actual Expenditure Incurred During The Year 2015-16 (Plan Schemes) (Rs. In Lacs)								
Sr. No.	Name of the Scheme	Budget Estimates	Budget Revised	Total Expenditure	%age of Expenditure				
1	P-01-13-2210-01-001-98-51- N-V- District Staff - Continuation of Staff for Civil Surgeons	480.00	561.00	360.52	64.26				
2	P-01-13-2210-01-001-99-51- N-V- Headquarter staff- Improvement & Strengthening of Health Directorate	60.00	16.00	14.26	89.13				
3	P-01-13-2210-01-110-37-51- N-V- Haryana State Health Resource Centre for Quality Improvement of Health Institution & HMIS	6500.00	5500.00	5500.00	100				
4	P-01-13-2210-01-110-38-51- N-V- Mukhyamantri Muft Ilaaj Yojna	3500.00	2900.00	2863.15	98.73				
5	P-01-13-2210-01-110-39-51- N-V- Indira Bal Swasthaya Yojna	150.00	150.00	150.00	100				
6	P-01-13-2210-01-110-40-51- N-V- Urban Health Mission	1400.00	1415.00	1300.31	91.89				

7	P-01-13-2210-01-110-41-51- N-V- Reduction in Infant Mortality Rate (IMR) (TFC)	0.00	1302.63	1302.63	100
8	P-01-13-2210-01-110-42-51- N-V- Development of Health Infrastructure (TFC)	0.00	0.00	0.00	0.00
9	P-01-13-2210-01-110-43-51- N-V- Implementation of NPCDCS and NPHCE.	1.00	0.00	0.00	0.00
10	P-01-13-2210-01-110-44-51- N-V- Strengthening/opening of De-Addition Centres.	510.00	214.00	187.10	87.43
11	P-01-13-2210-01-110-46-51- N-V- Out Sourcing of Support Services	2800.00	3000.00	2976.93	99.23
99.2312	P-01-13-2210-01-110-47-51- N-V- State Institute for Cancer, Mental, T.B. and Respiratory Disease	116.00	100.00	100.00	100
13	P-01-13-2210-01-110-48-51- N-V- Providing Independent Feeder Line & Water Supply in Hospitals	250.00	250.00	168.15	67.26
14	P-01-13-2210-01-110-49-51- N-V- Strengthening of Urban Hospitals and Dispensaries	12536.00	10947.00	10471.36	91.70
15	P-01-13-2210-01-110-64-51- N-V- Grant-In Aid to Haryana Blood Transfusing Council	60.00	60.00	60.00	100
16	P-01-13-2210-01-110-65-51- N-V- Devi Rupak Rashtriya Utthan Evam Parivar Kalyan Yojna	50.00	50.00	44.71	89.42
17	P-01-13-2210-01-110-69-51- N-V- Financial Assistance for Bio Medical Waste Management	450.00	450.00	374.56	83.24
18	P-01-13-2210-01-110-79-51- N-V- Purchase of Medicine for the Hospitals	4090.00	4090.00	2401.20	58.71
19	P-01-13-2210-01-110-82-51- N-V- Grant-in-aid to New Saket Hospital, Panchkula	210.00	210.00	210.00	100
20	P-01-13-2210-01-110-86-51- N-V- Oral Health Care facilities in Primary Health Clinics	2170.00	1920.00	1789.49	93.20

21	P-01-13-2210-01-110-87-51- N-V- Grant-in-aid to St. John Ambulance Association for replacement of old Ambulance	7.00	7.00	7.00	100
22	P-01-13-2210-01-110-93-51- N-V- Grant-in-aid to Haryana Red Cross Blood Donation Services, Rohtak and P.G.I. Chandigarh	5.00	0.00	0.00	0.00
23	P-01-13-2210-01-110-96-51- N-V- Improvement and Expansion of Hospital	4500.00	4500.00	2894.49	64.32
24	P-01-13-2210-03-103-98-51- N-V- Purchase of Medicines and Material for P.H.C/C.H.Cs.	500.00	500.00	299.07	59.81
25	P-01-13-2210-03-103-99-51- N-V- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs.	3175.00	8116.00	7776.11	95.81
26	P-01-13-2210-03-110-98-51- N-V- Referred Hospital (M.N.P)	2420.00	1845.00	1433.58	77.70
27	P-01-13-2210-03-789-96-51- N-V- Opening/continuation of Sub Centres in Majority SC.	10.00	0.00	0.00	0.00
28	P-01-13-2210-03-789-97-51- N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	3410.00	3410.00	3245.72	95.18
29	P-01-13-2210-03-789-98-51- N-V- Arogya Kosh for Schedule Caste Patients	100.00	0.00	0.00	0.00
30	P-01-13-2210-03-789-99-51- N-V- Jananee Suraksha Yojna for Schedule Caste	1590.00	800.00	611.11	76.39
31	P-01-13-2210-06-003-93-51- N-V- Training of Medical & Para Medical Staff	70.00	20.00	7.44	37.20
32	P-01-13-2210-06-003-94-51- N-V- Opening/Strengthening ANM/GNM Nursing/ Training School	10.00	1.00	0.00	0.00
33	P-01-13-2210-06-101-91-51- N-V- Setting up of Ophthalmic Cell at Directorate Level	55.00	40.00	26.17	65.43
34	P-01-13-2210-06-101-99-51- N-V- Malaria	1000.00	950.00	704.68	74.18

35	P-01-13-2210-80-004-93-51- N-V- Establishment of Computer Cell in Health Department	350.00	132.00	63.61	48.19
36	P-01-13-2210-80-800-96-51- N-V- Strengthening of Civil Registration System	140.00	10.00	0.00	0.00
37	P-02-13-2210-01-110-68-51- N-V- Arogya Kosh for the Patients below Poverty Line	110.00	50.95	50.95	100
38	P-02-13-2210-03-103-84-51- N-V- Grant-in-aid under NRHM	46700.00	49700.00	38263.86	76.99
39	P-03-13-2210-06-101-85-51- N-V- Aids Control Programme	1600.00	3000.00	2067.60	68.92
40	P-03-13-2210-06-101-86-51- N-V- National Goiter Control Programme	35.00	35.00	15.79	45.11
41	P-03-13-2210-80-800-97-51- N-V- Strengthening of the Office of the Chief Registrar of Death & Birth	1.00	1.00	0.00	0.00
42	P-01-08-4210-01-110-99-51- N-V- Buildings	3000.00	3000.00	2660.22	88.67
	Grand Total	104121.00	104121.00	104525.92	100.38 %

Actual Expenditure Incurred During The Year 2016-17 (Plan Schemes) (Rs. In Lacs)							
Sr. No.	Name of theScheme	Budget	Budget Revised	Expenditure	% Exp.		
1	P-01-13-2210-01-001-98-51-N-V- District Staff - Continuation of Staff for Civil Surgons	501	471.9	457.67	96.98		
2	P-01-13-2210-01-001-99-51-N-V- Headquarter staff-Improvment & Strengthening of Health Directrorate	32	39	36.23	92.90		
3	P-01-13-2210-01-110-35-51-N-V- Implementation of Swaran Jayanti Yojna	0	1490	0	0.00		
4	P-01-13-2210-01-110-37-51-N-V- Haryana State Health Resource Centre for Quality Improvement of Health Institution & HMIS	2621	2621	0	0.00		

5	P-01-13-2210-01-110-38-51-N-V- Mukhyamantri Muft Ilaaj Yojna	1800	1800	1800	100.00
6	P-01-13-2210-01-110-39-51-N-V- Indira Bal Swasthaya Yojna	200	200	200	100.00
7	P-01-13-2210-01-110-40-51-N-V- Urban Health Mission	1598	1581.23	1487.38	94.06
8	P-01-13-2210-01-110-44-51-N-V- Strengthening/opening of De- Addition Centres.	220	201.58	151.33	75.07
9	P-01-13-2210-01-110-46-51-N-V- Out Sourcing of Support Services	3000	4000	3751.48	93.79
10	P-01-13-2210-01-110-48-51-N-V- Providing Independent Feeder Line & Water Supply in Hospitals	250	250	224.29	89.72
11	P-01-13-2210-01-110-49-51-N-V- Strengtheningh of Urban Hospitals and Dispensaries	12262	12589.3	12101.65	96.13
12	P-01-13-2210-01-110-64-51-N-V- Grant-In Aid to Haryana Blood Transfusing Council	100	100	100	100.00
13	P-01-13-2210-01-110-65-51-N-V- Devi Rupak Rashtriya Utthan Evam Parivar Kalyan Yojna	50.4	50.4	42.66	84.64
14	P-01-13-2210-01-110-69-51-N-V- Financial Assistance for Bio Medical Waste Management	450	450	447.26	99.39
15	P-01-13-2210-01-110-79-51-N-V- Purchase of Medicine for the Hospitals	4090	4090	4090	100.00
16	P-01-13-2210-01-110-82-51-N-V- Grant-in-aid to New Saket Hospital,Panchkula	210	210	210	100.00
17	P-01-13-2210-01-110-86-51-N-V- Oral Health Carefacilities in Primary Health Clinics	2090	2282.2	2091.71	91.65
18	P-01-13-2210-01-110-87-51-N-V- Grant-in-aid to St. John Ambulance Association for replacement of old Ambulance	7	7	7	100.00
19	P-01-13-2210-01-110-96-51-N-V- Improvement and Expansion of Hospital	4500	4500	4428.15	98.40
20	P-01-13-2210-03-103-98-51-N-V- Purchase of Medicines and Material for P.H.C/C.H.Cs.	850	850	444.84	52.33

Gran	d Total	15000.00	15000.00	12143.53	80.95%
35	P-01-08-4210-01-110-99-51-N-V- Buildings	5000.00	5000.00	12143.53	242.87
Sub 1	「otal	104731.40	110465.40	89743.03	93.30
34	P-03-13-2210-80-800-97-51-N-V- Strengthening of the Office of the Chief Registrar of Death & Birth	1	1	0	0.00
33	P-03-13-2210-06-101-86-51-N-V- National Goitre Control Programme	40	40	19.41	84.39
32	P-03-13-2210-06-101-85-51-N-V- Aids Control Programme	3300	3300	0	0.00
31	P-02-13-2210-03-103-84-51-N-V- Grant-in-aid under NRHM	50000	50000	39275.01	100.00
30	P-02-13-2210-01-110-68-51-N-V- Arogya Kosh for the Patients below Poverty Line	110	110	75	100.00
29	P-02-13-2210-01-110-36-51-N-V- Rashtriya Mazdoor Swasthya Bima Yojana for BPL Families	1000	200	0	0.00
28	P-01-13-2210-80-800-96-51-N-V- Strenghtening of Civil Registration System	28	28	0	0.00
27	P-01-13-2210-80-004-93-51-N-V- Establishment of Computer Cell in Health Department	168	168	86.56	51.52
26	P-01-13-2210-06-101-99-51-N-V- Malaria	1000	927.5	888.02	95.74
25	P-01-13-2210-06-101-91-51-N-V- Setting up of Opthalmic Cell at Directorate Level	60	42.41	25.57	60.29
24	P-01-13-2210-06-003-93-51-N-V- Training of Medical & Para Medical Staff	400	275	155.76	56.64
23	P-01-13-2210-03-789-97-51-N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	3800	3800	3799.15	99.98
22	P-01-13-2210-03-110-98-51-N-V- Referred Hospital (M.N.P)	1999	1977.39	1996.85	100.98
21	P-01-13-2210-03-103-99-51-N-V- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs.	7994	11812.5	11350.05	96.09

POINT NO. 7 REASONS FOR VARIATION, IF ANY, BETWEEN THE ACTUALS OF THE PAST FOUR YEARS AND THE CURRENT ESTIMATES.

Reason of variation under different object heads is as under-

1. SALARY

Variation is due to the vacant posts of various categories.

2. DEARNESS ALLOWANCE

Variation is due to enhanced rate of Dearness Allowance with effect from 1st January and 1st July of every year and the rate of DA being more than the salary from FY 2013-14 to 2015-16.

3. TRAVELLING EXPENDITURE

Variation is due to increase in the fares, POL/Diesel rates etc.

4. OFFICE EXPENSES

Variation is due to increase in the rates of contingency items, energy/ water charges etc.

5. **RENT RATE TAXES**

Variation is due to shifting of offices in Private buildings.

6. MACHINERY & EQUIPMENT

Variation is due to procurement of New Equipments for various health institutions firstly through DS & D and later through HMSCL.

7. MOTOR VEHICLE

Variation is due to enhanced cost for new Purchase, Insurance and repair of vehicles.

8. OTHER CHARGES (OC)

OC includes expenditure for miscellaneous items and for quality improvement of various health institutions as per the demand of HSHRC.

9. MEDICAL REIMBURSEMENT CHARGES

Variation is due to the payment of medical bills to the employees as well as to retiree as per their demand.

POINT NO. 8 ANNUAL REPORTS, IF ANY ISSUED BY THE DEPARTMENT ON ITS WORKING.

The annual administrative reports of Health Department are prepared and released annually. The annual report for the FY 2015-16 is enclosed. Annual report for the year 2016-17 is under prosses.

POINT NO. 9 ACTS AND RULES CONCERNING THE DEPARTMENT

- 1. The various Acts concerning the department are :-
 - The Mental Health Act, 1987
 - The Transplantation of Human Organs and Tissues Act, 1994
 - The Medical Termination of Pregnancy Act, 1971
 - The Pre-Conception and Pre-Natal Diagnostic Technics (Pohibition of Sex Selection) Act, 1994
 - The Registration of Births and Deaths Act, 1969
- 2. The various Rules enacted under Article 309 are :-
 - The Haryana Civil Medical (Group-A) Service Rules, 1981
 - The Haryana Civil Dental (Group -A) Service Rules, 1987
 - The Haryana Health Department Dental (Group –B) Service Rules, 1987
 - The Haryana Health Department Para Medical and Miscellenious posts (State Group- C) Service Rules, 1998
 - The Haryana Health Department, Nursing Personal and Lady House Keepers (Group-C) Service Rules, 1998
 - The Haryana Health Department Laboratory Technician (Group- C) Service Rules, 1998
 - The Haryana Health Department Subordinate Offices, Ministerial Staff (Group- C) Service Rules, 1997
 - The Haryana Health Department Pharmacists (Group- C) Service Rules, 1998
 - The Haryana Registration of Births and Deaths Rules, 2002
 - The Haryana Health Department Multi Purpose Health Supervisors and Multi Purpose Health Workers (Group –C) Service Rules, 1984
 - The Haryana Health Department- Media Extension (Group –B) Service Rules, 1998
 - The Haryana De-addiction Centres Rules, 2010
- Other instructions and rules concerning the department are same as per Civil Services Rules and punishment & appeal rules of Haryana Govt. as amended from time to time.

POINT NO. 10 DOCUMENTS PERTAINING TO CURRENT STATE'S FIVE YEARS PLAN PROGRAMME RELATING TO DEPARTMENT AND THEIR IMPLANTATION

Presently no five year plan is existing in the state.

POINT NO. 11 ESTIMATES SUBMITTED BY THE DEPARTMENT FROM DIFFERENT HEADS.

Financial Year	Plan (Rs. Ir	Non Plan (Rs. In lacs)						
	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	46172.00	14033.00	1700.00	61905.00	63586.00			63586.00
2014-15	84985.00	16419.16	2000.00	103404.20	79486.35			79486.35
2015-16	101121.00	18068.63	3000.00	122189.60	81950.10	-		81950.10
2016-17	109394.40	18245.00	15000.00	142639.40	131298.08			131298.08

POINT NO. 12 AMOUNT SANCTIONED FOR THE DEPARTMENT

	Plan (Rs. Ir	ı lacs)		Non Plan (Rs. In lacs)				
Financial Year	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	46172.00	14033.00	1700.00	61905.00	63586.00			63586.00
2014-15	84985.00	16419.16	2000.00	103404.16	79486.35			79486.35
2015-16	101121.00	17426.00	3000.00	121547.00	81950.10	-		81950.10
2016-17	104731.40	18245.00	5000.00	127976.40	91434.40			91434.40

POINT NO. 13 AMOUNT RECEIVED

Financial Year	Plan (Rs. Ir	lacs)		Non Plan (Rs. In lacs)				
	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	46172.00	14033.00	1700.00	61905.00	68700.73			68700.73
2014-15	88635.00	15735.54	2000.00	106370.54	67283.05			67283.05
2015-16	106253.57	17199.96	3000.00	126453.53	72110.51			81950.10
2016-17	110465.40	20510.00	5000.00	135975.4	79544.00			79544.00

POINT NO. 14 ACTUAL RECEIVED BY DEPARTMENT

Financial Year	Plan (Rs.	In lacs)		Non Plan (Rs. In lacs)				
	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	46172.00	14033.00	1700.00	61905.00	68700.73	_		68700.73
2014-15	79983.78	15735.54	2000.00	97719.32	67283.05	_		67283.05
2015-16	93873.78	17199.96	3000.00	114073.74	72110.51			72110.51
2016-17	96187.41	17023.44	5000.00	118210.85	79544.00			79544.00

POINT NO. 15 UTILIZATION OF MONEY BY THE DEPARTMENT

Financial Year	Plan (Rs. I	n lacs)	Non Plan (Rs. In lacs)					
	Major Head 2210	Major Head 2211	Major Head 4210	Total	Major Head 2210	Major Head 2211	Major Head 4210	Total
2013-14	36514.08	13237.49	541.36	50292.93	55206.00			55206.00
2014-15	66630.43	12728.17	1953.59	83265.78	62110.01			62110.01
2015-16	88544.03	14124.15	2660.22	121310.30	66970.06			66970.72
2016-17	89743.03	14225.28	12143.58	116111.89	76490.59			76490.59

The Subject Committee raised the questionnaire during the oral examination of Health Department and asked to supply the information on the following points:-

- Whether there is any incentive scheme for the doctors/employees deputed in the area of Mewat; if so, name of the doctors/employees who had claimed the incentive/benefit of the scheme in district Palwal & Mewat?
- 2. Is there case of any doctor/employee claim the benefit/incentive unlawful in Mewat & Palwal has been registered/noticed. If yes, what action has been registered /noticed? If yes, what action has been taken by the department against those doctors/employees?
- 3. Whether the Clinical Establishment Act has been passed by Haryana Vidhan Sabha during the year 2013-2014. If so, the district & state authorities have been constituted as per the provision of Haryana Clinical Establishment Act. If not, what are the reasons for not constituting the above said authorities?
- 4. How many cases of Dengue have been registered in this year and in past two years? What all are the action taken by the department to prevent the dengue this year? Date-wise details of the fogging & other actions, should be provided to Committee for all the districts?
- 5. How many hospitals/clinics have been given land by HUDA or any other government agency? What are the norms/obligations on the part of the hospital/clinics management to follow? Is there any case of violation of such norms has been registered and what action has been taken against those cases?
- 6. Details of premature deliveries in last two years and steps taken by the department in direction of prevent the pre-mature delivery cases in the State?
- 7. How many cases have been registered against those doctors who are taken NPA and still running clinic at home & what action has been taken by the department against these doctors?
- 8. District-wise details of the payment have been made under JSY scheme in last three years in the State?
- Why the ASHA worker's payment is not being made on department?
 Detailed information (District-wise) of the expenditure required for the schemes.
- 10. How many medicines have been purchased in Civil Hospitals Palwal in the last two years with the details from where they have been perched and in which quantity? Also what is the procedure to purchase the medicines?

Reply Recivied from the Department :-

Point No.	Question	Reply		
1	Whether there is any incentive	Palwal.		r doctors posted in distt. Mewat and tho are getting incentives in district
	scheme for doctors/emplo yees deputed	Sr. No.	Name of the doctors in distt. Mewat	Name of the doctors in distt. Palwal
	in area of Mewat; if so,	1	Dr. S.R. Siwach MD	Dr. Manish Garg
	name of the	2	Dr. S.K.Kaushik	Dr. Lalit Kumar
	doctors/emplo yees who had	3	Dr. Kamal Mehra	Dr. Pankaj Raj Singh
	claimed the incentive/bene	4	Dr. Rakesh Chawala	Dr. Arvindam Ghosh
	fit of the scheme in	5	Dr. Mohd. Farooq	Dr. Mahinder Goyal
	district Palwal	6	Dr. Govind Naryan	Dr. Bir Singh Seharawat
	& Mewat .	7	Dr. Gulshan Parkash	Dr. Rekha Singh
		8	Dr. Krishan Kumar	Dr. Sanjay Kumar
		9	Dr. Rakesh Madan	Dr. Goving Saran
		10	Dr. Baljinder Singh	Dr. Aditya Swaroop Gupta
		11	Dr. Anil Kumar Yadav	Dr. Lokveer
		12	Dr. Ashish Singla	Dr. Sandhya Gupta
		13	Dr. Vishal Singla	Dr. Rekha
		14	Dr. Rajiv Batish	
		15	Dr. Poonam Goyal	
		16	Dr. Naseem Ahmed	
		17	Dr. Sunita	
		18	Dr. Renu Sharma	
		19	Dr. Vinod	
		20	Dr. Neki Ram Yadav	
		21	Dr. Arvind Jindal	
		22	Dr. Sandeep Beniwal	
		23	Dr. Monika	
		24	Dr. Jagir Singh	
		25	Dr.Gobind Saran	
		26	Dr.T.R Prasahar	
		27	Dr.Sanjay Phogat	

	28	Dr.Amit Kumar	
	29	Dr.Sapna Yadav	
	30	Dr.Sonia Bharti	
	31	Dr.Manpreet Singh	
	32	Dr.Priyanka Goel	
	33	Dr.Manav Chouhan	
	34	Dr.Birjesh Kumar	
	35	Dr.Mohd Tahir	
	36	Dr.Anil kumar	
	37	Dr.Rohit Raman	
	38	Dr. Kapil	
	39	Dr.Devender Solkanki	
	40	Dr. Atul Choudhary	
	41	Dr. Vijay Pal	
	42	Dr. Man Singh	
	43	Dr. Manish Garg	
	44	Dr. Krishan Kumar	
	45	Dr. B.S.Singhal	
	46	Dr. M.S. Nehra	
	47	Dr. Dharmveer Singh Nehra	
	48	Dr. Ravinder Sahu	
	49	Dr. Amit Yadav	
	50	Dr. Manish khurana	
	51	Dr. Sameem Ahmed	
	52	Dr. Hement kumar	
	53	Dr. Praveen Raj Tanwar	
	54	Dr. Ravikant Sinha	
	55	Dr. Raveesh kanodiya	
	56	Dr. Trilok s. yadav	
	57	Dr. Jitendar singh	
	58	Dr. Laxman Kumar Ingua	
	59	Dr.Tarun Singh	
	60	Dr. Nitesh Aggarwal	

	I	_		
		61	Dr. Chand Singh	
		62	Dr. Yogesh	
		63	Dr. Sahil Sehrawat	
		64	Dr. Pankaj Vats	
		65	Dr. Manmohan Singh	
		66	Dr. Nawal Kishore	
		67	Dr. Vijay Kumar	
2	Is there case of any doctor/employ ee claim the benefit/incenti ve unlawful in Mewat & Palwal has been registered/noti ced. If yes, what action has been taken by the department against that doctor/employ ee?		is no doctor in distt. Mewat ve unlawfully.	and Palwal who has claimed the
3	Whether the Clinical Establishment Act has been passed by Haryana Vidhan Sabha during the year 2013-14. If so, the district & State authorities have been constituted as per the provision of the Haryana Clinical Establishment Act. If not, what are the reasons for not constituting the above said authorities?	Sabha		as been passed by Haryana Vidhan e Rules are under consideration for

How many cases of Dengue have been registered in this year and in past two vears? What all are the action taken by the department to prevent the dengue this vear. Datewise details of the fogging & other action should be provided to Committee for all the districts?

The details of Dengue cases registered in current year and last two years are as under:-

Year 2015	Year 2016	Year 2017 (Up to 14 th November)					
9921	2494	3402					

MAIN ACTIVITES CARRIED OUT FOR CONTROL OF DENGUE

- Adequate stock of all drugs, medicine, equipment and testing kits is available in all the Districts.
 - Testing Centre/Labs:

Dengue testing facility is available free of cost in all the Districts and at present, total 25 SSHs are functional, at least one in each District

- Besides these facilities in Govt. Institutions, Private Labs have been restricted not to charge more than Rs. 600/- for recommended dengue tests i.e. ELISA based IgM & NS1.
- Supportive treatment of Dengue patients is available free of cost in the State. Dengue patients are treated symptomatically as there is no specific treatment/vaccine against Dengue virus. Wards have been kept reserved and all therapeutics are available in all Civil Hospitals for dengue case management.
- Platelet Facility in the State:
- Blood Component Separation Units (BCSU) in Govt. Health Institutions are available in District Karnal, Yamunanagar, Faridabad, Rohtak, Agroha (Hisar), Khanpur Kalan (Sonipat) and SHKM Mewat
- Platelet Apheresis Machines are available in District Gurgaon and Panchkula.
- For establishment of BCSU in District Ambala, Jind, Bhiwani, Hisar, Kurukshetra, Kaithal, Rewari and Sirsa, most of the equipment of BCSU have been received and the machine will start functioning soon.
- In the remaining four districts viz. Palwal, Jhajjar, Narnaul and Fatehabad, indent for procurement of equipment for BCSU and for starting District Level Blood Bank has been sent to HMSCL on 03.08.2017.
- Platelets to the dengue patients from Government Blood Banks are provided as per State Government norms i.e. @Rs. 8500/- for Single Donor Platelet (SDP). Private Blood Banks have also been asked to provide platelets at fixed rate i.e. @Rs. 11000/- for Single Donor Platelet (SDP) and Rs. 400/- for Random Donor Platelets (RDP.
- Platelets to BPL patients admitted in Govt. Hospitals are provided free of cost from Govt. Blood Banks. States Govt. reimburse the cost of Platelets for BPL patients admitted in Govt. Hospitals for management of Dengue, if procured from Pvt. Blood Banks.
- Monitoring and Supervision
- VBDs situation is monitored on daily basis by DGHS and frequently by Principal Secretary, Health.
- Teams from State HQs and District HQs are regularly visiting the affected areas and immediate steps are taken to prevent the spread of diseases.

Advisories received from Directorate of National Vector Borne
Disease Control Programme, Gol have been circulated to all the
Districts for their implementation and compliance. Advisories from
State HQs have been issued to all the Civil Surgeons in the State
from time to time.

OTHER ACTIVITES CARRIED OUT FOR CONTROL OF DENGUE

> FOGGING OPERTION

- 1 Fogging operation is not carried out by Health Department.
- 2 It is carried out by Urban Local Bodies & Panchayati Raj Department.

> SOURCE REDUCTION ACTIVITIES

- About 89 Lakh domiciliary visits by the teams of health officials have been carried out to check probable mosquito breeding sites like desert coolers, unused tyres, water tanks, water storage containers, bird baths, pets water bowls, plant pots, refrigerator's tray, coconut shell, flat roofs with poor drainage, containers thrown in open like broken utensil, unused bottles, tins and other junk etc.
- 380 Domestic Breeding Checkers have been deployed in the State. To kill larvae, Temephos larvicide is being provided to manage stored & stagnant water.
- Every Sunday is being observed as 'Drying Day' i.e. water from air cooler, haudies where water is stored for animal use, overhead tanks, flower pots, other household containers etc. are being emptied. Awareness is being created among public regarding this.
- 34582 notices under Haryana Municipal (control on Vector Borne Diseases) Bye Laws 2010 have been issued to the owner of premises wherever mosquito breeding is being found.
- > Gambusia Fish have been released in 5903 water bodies.

> IEC/BCC ACTIVITIES

- IEC/BCC through distribution of pamphlets, displaying of hoardings/posters/banners at prominent places, group meetings etc. are being carried out to sensitize & encourage masses including school children to adopt personal protection methods and also to take responsibility to eliminate mosquito's breeding in & around their houses.
- Awareness camps were also organized in the schools to sensitize school children.
- Appeal from Hon'ble Health Minister, Haryana has been circulated to all Sarpanchs/Panchs, urging them to take part in VBD control activities.
- Advertisements have been published in various Hindi & English Newspapers.
- Radio Jingle is also being broadcasted.
- Media briefing is being done regularly in all Districts.
- Month of July was observed as Anti-Dengue Month and door to door awareness campaign along with fever survey was carried out during these months.
- This year, Education Department has carried out DASTAK Programme under joyful activity in the month of July. Under this programme, students visited door to door to aware people regarding prevention & control of Vector Borne Diseases.

Month of May was observed as 'Cleanliness Month' by the departments of Health, ULB, PRIs, PHE, Education and other concerned departments. Date wise fogging report cannot be provided because it is being carried out on need basis and whenever Dengue case is reported. It is done in and around 50 houses of positive cases. No fixed schedule for fogging is in operation. List of Hospitals/Clinics that have been given land by HUDA or any 5 How many hospitals/clinic other Govt. Agency s have been given land by HUDA Hospital/Clinic District/ HUDA HUDA or any Sr. Polyclinics Dispensaries on any other other No. Urban Govt. agency land government **Estate** agency? What are the 1 Ambala 1 norms/obligati (Sector 10) ons on the 2 part of the 2 Bhiwani hospital/clinics (Sector-3, 13) management 3 Jhajjar 1 to follow? Is there any (Sector 9A (Sector-6 case of Bahadurgarh) Bahadurgarh) violation of 4 Faridabad such norms (Sector-7, 14, 19, (Sector 55) has been 21-D) registered and what action 5 Fatehabad has been (Sector 3) taken against 100 Bedded Gurgaon 15 those cases. Hospital at (Sector 31) (Sector-4, 7, 23, Badshahpur 39, 40, 43, 45, 49, (on 8.75 acre 54, 55 Sushant land by HUDA) Lok-I, Sushant Lok-III, Palam Vihar, Sun City, Rose Wood City) Hissar 2 (Sector 1, Sector 4) 8 Jind (Sector 8) 9 Karnal (Sector 16) (Sector-13, 6) 1 10 Kurukshetra {Sector 4 (II)} 11 Panchkula 13 (Sector-8, 11, 12A, 20, 25, 4 MDC, 10, 19, 21, 7, 9, 16) (Sector 26)

	12	Panipat	1	1	2
			{Sector 25 (P- II)}	(Sector-12)	(Urabn Health Centre, Sector- 11-12, 25) HUDA
	13	Rohtak	1 (Sector 3)	1 (Sector-14)	2 MC Dispensaries (Dispensary,
					Gandhi Camp Area, Dispensary, Shivaji Colony)
	14	Rewari		1 (Sector-4)	
	15	Sirsa		1 (Sector-20 P)	
	16	Sonepat	1 (Sector 7)		
	17	Yamunanag ar		1 (Sector-17)	
		Total	14	41	
	here	are no norn	ns/obligations on	the part of the	hospitals/clinics

There are no norms/obligations on the part of the hospitals/clinics management to follow as all these health institutions are under the control of State Govt.

Details of premature
deliveries in
last two years
and steps
taken by the
department in
direction to
prevent the
pre-mature
delivery cases
in the State.

Details of premature deliveries in last two years are as under :-

	Distric	ct wise pre-te	erm births (2015-	-16, Source - DH	IIS-2)	
Sr. No.		Total Deliveris	Early preterm births less than 34 weeks of pregnancy	Preterm births between 34 to 37 weeks of pregnancy	Total pre- term births	Percenta ge of pre- term births to total deliveries
1	HARYANA	503765	6915	39789	46704	9.27
2	AMBALA	19802	321	1778	2099	10.60
3	BHIWANI	27213	317	2623	2940	10.80
4	FARIDABAD	35922	857	3209	4066	11.32
5	FATEHABAD	17650	464	2502	2966	16.80
6	GURGAON	34635	342	3219	3561	10.28
7	HISAR	32615	524	2712	3236	9.92
8	JHAJJAR	14080	153	707	860	6.11
9	JIND	22439	224	639	863	3.85
10	KAITHAL	19313	307	2057	2364	12.24
11	KARNAL	26666	372	3075	3447	12.93
12	KURU- KSHETRA	18544	289	1899	2188	11.80

13	MEWAT	39	9336	3	316	870	1186	3.02
14	MOHINDERG ARH NNL	15	355	2	220	1127	1347	8.77
15	PALWAL	23	3760	1	133	1183	1316	5.54
16	PANCHKULA	12	2838	1	142	1560	1702	13.26
17	PANIPAT	PANIPAT 25			131	1389	1520	5.95
18	REWARI	17	984	8	31	355	436	2.42
19	ROHTAK	25	782	6	520	2501	3121	12.11
20	SIRSA	22	2023	3	353	2229	2582	11.72
21	SONIPAT	29	9559	_	186	2521	3007	10.17
22	YAMUNA NAGAR	22	2684	2	263	1634	1897	8.36
	Distric	t wi	se pre-te	rm	births (2016-	17, Source - DH	IS-2)	
Sr. No.			Total Delieris		Early preterm births less than 34 weeks of pregnancy	Preterm births between 34 to 37 weeks of pregnancy	Total pre- term births	Percenta ge of pre- term births to total deliveries
1	HARYANA		499143		6602	38238	44840	8.98
2	AMBALA		19143		318	1943	2261	11.81
3	BHIWANI		29204 35568 16452		368	1996	2364	8.09
4	FARIDABAD				842	3008	3850	10.82
5	FATEHABAD				386	1377	1763	10.72
6	GURGAON		35314	287	3188	3475	9.84	
7	HISAR		33535		615	2852	3467	10.34
8	JHAJJAR		13223		116	591	707	5.35
9	JIND		21424		206	593	799	3.73
10	KAITHAL		18697		236	1753	1989	10.64
11	KARNAL		27281		340	3402	3742	13.72
12	KURUKSHETRA		16677		230	1362	1592	9.55
13	MEWAT		39210		414	1253	1667	4.25
14	MOHINDERGAR NNL	tΗ	14694		160	702	862	5.87
15	PALWAL		24044		218	2148	2366	9.84
16	PANCHKULA				141	885	1026	7.74
17	PANIPAT		25351		98	1351	1449	5.72
18	REWARI		14566		62	254	316	2.17
19	ROHTAK		26281		727	2853	3580	13.62
20	SIRSA		22938		309	2060	2369	10.33

11.74

7.60

SONIPAT

YAMUNANAGAR

Steps taken by Department to reduce the incidence of pre-mature deliveries-

- Promotion of institutional deliveries- Haryana has achieved 89.50% Institutional delivery till August, 2017 (As per Civil Registration System (CRS) with 52.5% public institutional deliveries. Continuous efforts of the health department have led to increase in institutional deliveries in the State.
- 2. Launch of zero home delivery campaign-

As home delivery poses a great risk to the life of both mother and newborn, because home deliveries can lead to complications during birth.Any Complications may require interventions like blood transfusion, Oxygen, examination of vitals (B.P./ Pulse), Lab testing, necessary medications/injections etc. which are not available at home. Mother and new born are at risk due to delay in getting the appropriate medical interventions in cases of home deliveries, which generally leads to maternal and infant mortality and morbidity.

In order to reduce the incidence of home delivery, National Health Mission has launched **Zero Home Delivery Campaign** with the aim of achieving 100% institutional deliveries in the State in June, 2017.

Aim of Zero Home Delivery Campaignis:

- > 100% institutional deliveries
- > Birth plan with every ASHA and Pregnant Lady
- Ensure 4th ANC visits of every pregnant woman 2-4 weeks prior to FDOD
- Line listing of High risk pregnant cases (HRP) and every HRP case to be monitored and followed and managed at FRU.
- HRP case to be transported directly to FRUs in 108 free ambulances for delivery instead of taking to CHC, PHC etc.
- Minimum 48 hours stay after delivery at Govt. Health Facilities
- Every home delivery is tracked, reviewed with root cause analysis and accordingly necessary action will be taken
- 3. Devising and Launching of Pre-conception care Package in the State for improving Pre conception care for healthy outcome mother and baby. It involves risk screening of the women during the preconception period for timely identification of the risk factors that may lead to preterm delivery in the women, clinical assessment by a doctor, awareness and counselling (nutritional) along with the provision of nutritional supplements such as Tab. Folic acid during the preconception care period.

Risk screening involves conducting of various lab investigations such as Hb, Blood sugar, Urine routine, VDRL, HIV, Hepatitis B, TSH.

4. Devising and implementation of High Risk Pregnancy Policy for early detection of High risk Pregnancies and timely management of high risk cases during ANC and delivery by specialists at FRUs. Timely identification of high risk cases will help in timely management of the high risk factor and prevention of preterm delivery.

7	How many cases have been registered against those doctors who are taking NPA and still running clinic at home & what action has been taken by the department against these doctors?		no such doctor.	ndor ISV ophomo in lest these years is a	
8	details of the	under :-	wise detail of payment u	nder JSY scheme in last three years is as	
	payment has been made	Fina	ncial Year 2014-15		
	under JSY	Nam	ne of the District	Payment/Exp. (In Rs.)	
	scheme in last three years in		BALA	69,65,500	
	the state .		VANI	58,56,500	
			IDABAD	29,44,000	
		PAL	WAL	28,69,500	
		FAT	EHABAD	51,55,500	
		GUF	RGAON	18,54,000	
		HIS	AR .	54,22,000	
		YAN	IUNA NAGAR	24,19,900	
		JHA	JJAR	22,40,500	
		JINE)	25,78,500	
		KUF	RKSHETRA	26,08,300	
		KAR	NAL	74,02,500	
		KAI	ΓHAL	47,17,000	
		NAF	RNAUL	13,93,500	
		PAN	ICHKULA	9,12,000	
		PAN	IIPAT	16,78,500	
		ROH	ITAK	9,94,500	
		REV	VARI	0	
		SON	IEPAT	39,48,500	
		SIR	SA	47,45,000	
		MEV		23,80,100	
		ТОТ		7,33,75,800	
		.51	· · · ·	1,55,15,555	

	Financial Year 2015-16				
	AMBALA	55,03,000			
	BHIWANI	31,39,500			
	FARIDABAD	10,34,000			
	PALWAL	33,22,500			
	FATEHABAD	34,53,000			
	GURGAON	10,51,500			
	HISAR	60,02,000			
	YAMUNA NAGAR	26,94,000			
	JHAJJAR	13,67,500			
	JIND	40,45,500			
	KURKSHETRA	48,32,500			
	KARNAL	46,45,500			
	KAITHAL	26,45,500			
	NARNAUL	16,86,000			
	PANCHKULA	6,79,500			
	PANIPAT	14,64,000			
	ROHTAK	13,41,000			
	REWARI	35,65,000			
	SONEPAT	36,37,500			
	SIRSA	45,14,000			
	MEWAT	4,88,000			
	TOTAL	6,11,11,000			
	In the financial year 2016-17, JSY Scheme.	there was no budget provision under			
Why the ASHA worker payment is not being made on Department?	for ASHAs' Incentive is regularly monthly payments, as per norms. entire FY 2017-18 and the State Quarter of FY 2017-18; as the	he Govt. of India and Govt. of Haryana being provided to Districts for their The Gol funds are sanctioned for the Budget is sanctioned for First-Two State Budget is being sanctioned on s of the Finance Department (Haryana			

Apart from the above, it is also intimated that :

ASHAs are the Volunteer Workers enrolled under the National Health Mission (NHM) and entitled for performance based incentive, as per Govt. of India (GoI) norms. ASHAs are getting incentive payments for performing particular activities approved by the GoI (Annexure-9) after monthly appraisal thereof. The Govt. of Haryana has also made provision of Comprehensive Incentive Package for ASHAs under State Plan Budget.

2. The Department has made efforts to provide ASHAs incentive regularly on monthly basis during the FY 2017-18, but as per the Govt. of India directions, ASHAs' payments are required to be made through PFMS (Public Financial Monitoring System) in their AADHAR linked Bank Accounts. Accordingly, the Department has initiated ASHAs' payments through PFMS (i.e. 100%) and AADHAR linked (i.e. 87%). There are sufficient funds available with the Districts for ASHAs' payments and there is regular follow-up with the District Teams for streamlining of pending payments (if anv).

The detail of ASHA payments for the FY 2017-18 (upto September) is as under :

Name of District		nctioned to r 2017-18 (in	Total Sanctioned Budget (Gol+State)	Incentive Paid to ASHA in 201	7-18	Total Incentive	
	Gol	State		Gol	State	Paid to ASHA	
	Funds	Budget		Funds	Budget		
Ambala	21521140	12096133	33617273	10019610	7720615	17740225	
Bhiwani	33281502	19426488	52707990	14109330	11393342	25502672	
Faridabad	22592555	14987252	37579807	6691400	15974506	22665906	
Fatehabad	21128340	12045128	33173468	12056080	11713225	23769305	
Gurgaon	22575210	14095438	36670648	6570560	9898552	16469112	
Hisar	34360271	19807833	54168104	19101297	12625730	31727027	
Jhajjar	18701160	12928114	31629274	10580998	8968573	19549571	
Jind	28093904	16042820	44136724	15924597	17050000	32974597	
Kaithal	23122931	13453933	36576864	12484620	9625642	22110262	
Karnal	30286131	16394458	46680589	16748431	14730652	31479083	
Kurukshetra	19224530	10532611	29757141	9190465	10222906	19413371	
Mewat	28452266	13027767	41480033	6314980	6692760	13007740	
Narnaul	21530062	12694649	34224711	11759609	8481750	20241359	
Palwal	25032912	14661889	39694801	12565505	13225877	25791382	
Panchkula	9253908.8	4858855	14112764	4304805	832275	5137080	
Panipat	23617394	12206029	35823423	9120836	6551428	15672264	
Rewari	19331793	11686260	31018053	7616275	8044064	15660339	
Rohtak	19817696	10133111	29950807	8964172	7007855	15972027	
Sirsa	25469521	13797424	39266945	12174200	10246975	22421175	
Sonepat	30085084	17928170	48013254	15173444	12549700	27723144	
Y.Nagar	24612864	13903783	38516647	12720210	9784847	22505057	
Total	502091174	286708141	788799315	234191424	213341274	447532698	
Total	100%			46.64%	74.41%	56.74%	Ī

formation District-wise)	Sr. No.	Name of the Scheme	Name of the District	Exp. as on 13.11.2017 (in Rs.)
equired for e schemes	2	P-01-13-2210-01-001-98-51-N-V- District Staff - Continuation of Staff for Civil Surgeons	AMBALA	1,60,38,665
nber 2, 4,			BHIWANI	1,23,38,604
14, ,17,22,2			FARIDABAD	1,35,65,313
9,31,33,			PALWAL	1,48,59,872
8,41,4			FATEHABAD	76,66,855
2, 53			GURGAON	1,31,73,801
ned by olth			HISAR	1,06,46,811
ment in			YAMUNA NAGAR	1,10,67,734
ply point			JHAJJAR	96,99,450
r 5 as heme			JIND	85,04,403
and			KURKSHETRA	1,05,26,191
diture are			KARNAL	1,33,41,983
ed in reply .			KAITHAL	1,11,21,033
opiy .			NARNAUL	1,15,55,100
			PANCHKULA	1,12,36,686
			PANIPAT	80,22,580
			ROHTAK	1,40,64,389
			REWARI	70,54,524
			SONEPAT	1,20,37,825
			SIRSA	1,15,55,881
			MEWAT	68,12,435
			PRINCIPAL MEDICAL OFFICER AMBALA	0
			BHIWANI	0
			MLA HOSTEL CHD	71,885
			FARIDABAD	0
			GURGAON	11,465
			CIVIL HOSPITAL HISAR	2,00,000
			DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	17,20,871
			SMO PANCHKULA	61,265
			TOTAL	23,67,63,111

4	P-01-13-2210-01-001-99-51-N-V- Headquarter staff-Improvment & Strengthening of Health Directrorate	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	6,93,06,251
		DEPUTY DIRECTOR	2,85,920
		TOTAL	6,95,92,171
8	P-01-13-2210-01-110-35-51-N-V- Implementation of Swaran Jayanti Yojna	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	20,00,00,000
		TOTAL	20,00,00,000
9	P-01-13-2210-01-110-37-51-NV - Haryana State Health Resources Centre for Quality improvement of Health Institutions and HMIS	No expenditure has been ropening balance of Rs. 22,4	nade because there is already an 0,86,000/- of year 2016-17.
14	P-01-13-2210-01-110-46-51-N-V- Out Sourcing of Support Services	AMBALA	3,13,41,632
		BHIWANI	1,31,33,654
		FARIDABAD	1,27,20,590
		PALWAL	3,62,99,650
		FATEHABAD	97,55,049
		GURGAON	2,38,46,757
		HISAR	1,01,38,478
		YAMUNA NAGAR	1,55,62,773
		JHAJJAR	1,12,93,889
		JIND	73,09,373
		KURKSHETRA	1,42,53,394
		KARNAL	0
		KAITHAL	1,25,96,599
		NARNAUL	1,58,68,700
		PANCHKULA	3,37,27,114
		PANIPAT	72,96,811
		ROHTAK	4,32,39,439
		REWARI	2,12,49,169
		SONEPAT	1,07,24,373
		SIRSA	1,06,88,624
		MEWAT	1,75,21,871
		TOTAL	35,85,67,939

	15	P-01-13-2210-01-110-48-51-N-V-	AMBALA	0
		Providing Independent Feeder Line & Water Supply in Hospitals	BHIWANI	0
			HISAR	39,83,000
			KARNAL	11,81,304
			SIRSA	25,50,000
			DIRECTOR GENERAL	41,40,000
			HEALTH SERVICES HARYANA PANCHKULA	41,40,000
			TOTAL	1,18,54,304
	16	P-01-13-2210-01-110-49-51-N-V- Strengtheningh of Urban	AMBALA	10,30,84,746
		Strengtheningh of Urban Hospitals and Dispensaries	BHIWANI	7,51,23,129
			FARIDABAD	2,72,42,273
			PALWAL	4,08,55,749
			FATEHABAD	8,54,27,006
			GURGAON	7,94,59,346
			HISAR	4,51,13,944
			YAMUNA NAGAR	8,93,71,392
			JHAJJAR	14,28,02,882
			JIND	12,46,51,636
	}		KURKSHETRA	8,65,70,112
			KARNAL	3,71,34,793
			KAITHAL	6,87,94,717
			NARNAUL	6,55,11,388
			PANCHKULA	5,24,13,075
			PANIPAT	11,53,33,093
			ROHTAK	11,62,73,073
			ROHTAK	5,33,536
			REWARI	6,57,33,586
			SONEPAT	11,28,79,847
			SIRSA	9,17,79,315
			MEWAT	5,65,59,584
			PRINCIPAL MEDICAL OFFICER AMBALA	10,48,34,161
			BHIWANI	9,55,69,826
			MLA HOSTEL CHD	80,03,044
			FARIDABAD	8,85,85,950
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				GURGAON	11,73,55,318
				CIVIL HOSPITAL HISAR	11,05,42,572
				DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	3,65,35,131
				SMO PANCHKULA	12,55,98,771
				TOTAL	236,96,72,995
		17	P-01-13-2210-01-110-49-51-R-V-	AMBALA	43,30,274
			Strengthening of Urban Hospitals and Dispensaries	BHIWANI	9,05,496
				FARIDABAD	5,11,526
				PALWAL	34,28,089
				FATEHABAD	26,91,262
				GURGAON	51,71,541
				HISAR	2,37,54,019
				YAMUNA NAGAR	26,94,629
				JHAJJAR	59,88,105
				JIND	1,55,56,557
				KURKSHETRA	64,34,843
				KARNAL	40,89,816
				KAITHAL	43,40,636
				NARNAUL	19,71,307
				PANCHKULA	6,27,399
				PANIPAT	14,55,466
				ROHTAK	
				-	25,02,841
				REWARI	37,57,347
				SONEPAT	81,96,081
				SIRSA	92,72,935
				MEWAT	49,10,000
				PRINCIPAL MEDICAL OFFICER AMBALA	22,61,306
				BHIWANI	54,61,898
				MLA HOSTEL CHD	3,48,261
				FARIDABAD	51,87,077
				GURGAON	68,91,097
				CIVIL HOSPITAL HISAR	29,60,941
				SMO PANCHKULA	2,06,28,888
				TOTAL	15,63,29,637
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22	P-01-13-2210-01-110-79-51-N-V- Purchase of Medicine for the Hospitals	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	45,50,00,000
		TOTAL	45,50,00,000
24	P-01-13-2210-01-110-86-51-N-V- Oral Health Carefacilities in	AMBALA	1,55,84,386
	Primary Health Clinics	BHIWANI	2,55,95,654
		FARIDABAD	1,29,20,018
		PALWAL	1,52,60,322
		FATEHABAD	68,45,432
		GURGAON	1,53,36,891
		HISAR	1,12,13,592
		YAMUNA NAGAR	1,47,99,537
		JHAJJAR	1,17,28,737
		JIND	1,17,94,265
		KURKSHETRA	1,10,37,333
		KARNAL	2,03,81,409
		KAITHAL	1,70,86,375
		NARNAUL	1,23,07,090
		PANCHKULA	1,60,10,255
		PANIPAT	1,54,25,717
		ROHTAK	1,99,24,926
		REWARI	1,23,92,544
		SONEPAT	1,87,94,525
		SIRSA	1,14,05,038
		MEWAT	1,22,47,738
		DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	8,20,553
		SMO PANCHKULA	7,00,825
		TOTAL	30,96,13,162
28	P-01-13-2210-01-110-96-51-N-V- Improvement and Expansion of	YAMUNA NAGAR	1,86,043
	Hospital	JHAJJAR	86,558
		JIND	0
		KURKSHETRA	3,76,662

		KAITHAL	9,41,736
		NARNAUL	2,85,075
		PANCHKULA	98,560
		PANIPAT	0
		ROHTAK	0
		REWARI	9,97,022
		SONEPAT	5,28,023
		SIRSA	2,12,607
		MEWAT	9,08,490
		PRINCIPAL MEDICAL OFFICER AMBALA	5,42,289
		BHIWANI	0
		FARIDABAD	0
		GURGAON	6,49,726
		CIVIL HOSPITAL HISAR	4,08,512
		DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	28,70,00,000
		SMO PANCHKULA	3,67,451
		TOTAL	29,71,23,922
29	P-01-13-2210-01-110-97-51-N-V-	AMBALA	1,03,57,245
	T.B. Sanorita Other Hospitals	BHIWANI	52,07,365
		FARIDABAD	30,56,908
		FATEHABAD	6,03,647
		GURGAON	51,80,918
		HISAR	1,90,05,592
		YAMUNA NAGAR	4,09,046
		JIND	76,25,257
		KURKSHETRA	61,67,008
		KARNAL	75,15,464
		NARNAUL	60,62,498
		ROHTAK	86,87,328
		SONEPAT	97,69,762
		SIRSA	41,43,252
		MEWAT	9,39,486
		TOTAL	77625776
31	P-01-13-2210-03-103-91-51-R-V- Continuance of P.H.Cs	AMBALA	5,22,66,093
		BHIWANI	7,23,06,456
		FARIDABAD	2,57,33,628
		PALWAL	2,03,30,058

FATEHABAD 4,27,12,644 GURGAON 3,88,64,859 HISAR 7,79,61,673 YAMUNA NAGAR 6,23,24,837 JHAJJAR 4,34,52,736 JIND 6,97,83,502 KURKSHETRA 4,41,92,919 KARNAL 7,86,76,844 KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 9,28,23,320 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,212,9,881 SIMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 PARIDABAD 23,84,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314 PANIPAT 1,29,69,633			1		1	
HISAR 7,79,61,673 YAMUNA NAGAR 6,23,24,837 JHAJJAR 4,34,52,736 JIND 6,97,83,502 KURKSHETRA 4,41,92,919 KARNAL 7,86,76,844 KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,676 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 33 P.01,13,22,10,03,103,99,51,NV- Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs. 438 P.01,13,22,10,03,103,99,51,NV- Opening/Continuation of Primary Health Purchase of Medicine for Primary Health Purcha			ļ		FATEHABAD	4,27,12,644
YAMUNA NAGAR 6.23.24.837 JHAJJAR 4.34.52.736 JIND 6.97.83.502 KURKSHETRA 4.41.92.919 KARNAL 7.66.76.844 KAITHAL 5.83.42,827 NARNAUL 6.31.32,832 PANCHKULA 3.24.45.770 PANIPAT 4.90.17.066 ROHTAK 9.28.23.320 ROHTAK 39.27.876 REWARI 5.52.31.304 SONEPAT 10.14.47.713 SIRSA 6.01.76.287 MEWAT 2.21.29.881 SMO PANCHKULA 77.30.929 TOTAL 1.77.30.12.084 AMBALA 1.47.96.649 Dening Continuation of Primary H.Ds. TOTAL 1.47.96.649 BHIWANI 59.76.050 FARIDABAD 23.64.928 PALWAL 41.83.111 FATEHABAD 40.92.142 GURGAON 11.24.337 HISAR 38.32.023 JHAJJAR 2.48.46.580 JIND 7.11.942 KURKSHETRA 1.06.63.448 KAITHAL 50.51.506 NARNAUL 64.44.528 PANCHKULA 94.35.314					GURGAON	3,68,64,859
JHAJJAR 4,34,52,736 JIND 6,97,83,502 KURKSHETRA 4,41,92,919 KARNAL 7,86,76,844 KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,084 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					HISAR	7,79,61,673
JIND 6,97,83,502 KURKSHETRA 4,41,92,919 KARNAL 7,86,76,844 KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,212,9,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,084 AMBALA 1,47,96,649 BHIWANI 5,976,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					YAMUNA NAGAR	6,23,24,837
Kurkshetra					JHAJJAR	4,34,52,736
KARNAL 7,86,76,844 KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 PANCHKULA 7,730,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 PANCHKULA 23,64,926 PALWAL 41,83,111 FATEHABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					JIND	6,97,83,502
KAITHAL 5,83,42,827 NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 TOTAL					KURKSHETRA	4,41,92,919
NARNAUL 6,31,32,832 PANCHKULA 3,24,45,770 PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 77,30,929 TOTAL 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					KARNAL	7,86,76,844
PANCHKULA PANIPAT P					KAITHAL	5,83,42,827
PANIPAT 4,90,17,066 ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 Dening/Continuation of Primary Health Purchase of Medicine for P.H.Cs. BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					NARNAUL	6,31,32,832
ROHTAK 9,28,23,320 ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					PANCHKULA	3,24,45,770
ROHTAK 39,27,876 REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 P.H.Cs. BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					PANIPAT	4,90,17,066
REWARI 5,52,31,304 SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 36,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					ROHTAK	9,28,23,320
SONEPAT 10,14,47,713 SIRSA 6,01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314		3:			ROHTAK	39,27,876
SIRSA 6.01,76,287 MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					REWARI	5,52,31,304
MEWAT 2,21,29,881 SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 Phich Pinary Health Purchase of Medicine for P.H.Cs. AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					SONEPAT	10,14,47,713
SMO PANCHKULA 77,30,929 TOTAL 1,17,30,12,054 AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					SIRSA	6,01,76,287
TOTAL 1,17,30,12,054 33 P-01-13-2210-03-103-99-51-N-V-Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs. AMBALA 1,47,96,649 BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					MEWAT	2,21,29,881
AMBALA					SMO PANCHKULA	77,30,929
Opening/Continuation of Primary Health Purchase of Medicine for P.H.Cs. BHIWANI 59,76,050 FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL PANCHKULA 94,35,314					TOTAL	1,17,30,12,054
Health Purchase of Medicine for P.H.Cs. Health Purchase of Medicine for P.H.Cs. FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314			33	P-01-13-2210-03-103-99-51-N-V-	AMBALA	1,47,96,649
FARIDABAD 23,64,926 PALWAL 41,83,111 FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314				Health Purchase of Medicine for	BHIWANI	59,76,050
FATEHABAD 40,92,142 GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					FARIDABAD	23,64,926
GURGAON 11,24,337 HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					PALWAL	41,83,111
HISAR 38,32,023 JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					FATEHABAD	40,92,142
JHAJJAR 2,48,46,580 JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					GURGAON	11,24,337
JIND 7,11,942 KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					HISAR	38,32,023
KURKSHETRA 1,06,63,448 KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					JHAJJAR	2,48,46,580
KAITHAL 50,51,506 NARNAUL 64,44,528 PANCHKULA 94,35,314					JIND	7,11,942
NARNAUL 64,44,528 PANCHKULA 94,35,314					KURKSHETRA	1,06,63,448
PANCHKULA 94,35,314					KAITHAL	50,51,506
					NARNAUL	64,44,528
PANIPAT 1,29,69,633					PANCHKULA	94,35,314
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1					PANIPAT	1,29,69,633

			ROHTAK	75,96,128	
			REWARI	1,09,58,407	
			SONEPAT	2,91,16,012	
			SIRSA	96,15,654	
			MEWAT	97,56,185	
			DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	34,77,50,000	
			TOTAL	52,12,84,575	
	34	P-01-13-2210-03-104-99-51-R-V- Continuace of CHC Rural	AMBALA	47,81,162	
		Referred Hospitals	BHIWANI	1,65,79,624	
			FARIDABAD	80,03,670	
			PALWAL	1,08,37,885	
			FATEHABAD	1,16,71,012	
			GURGAON	85,89,783	
			HISAR	5,02,42,240	
			YAMUNA NAGAR	2,44,70,972	
			JHAJJAR	1,34,28,210	
			JIND	94,27,004	
			KURKSHETRA	2,19,55,834	
			KARNAL	1,92,98,897	
			KAITHAL	2,43,07,896	
			NARNAUL	88,41,924	
			PANCHKULA	57,63,540	
			PANIPAT	1,03,45,395	
			ROHTAK	2,62,85,649	
			REWARI	2,37,30,168	
			SONEPAT	2,20,61,556	
			SIRSA	1,17,97,744	
			MEWAT	61,13,509	
			TOTAL	33,85,33,674	
	35	P-01-13-2210-03-110-98-51-N-V- Referred Hospital (M.N.P)	AMBALA	1,22,77,004	
		Reierred Hospital (M.N.P)	BHIWANI	48,64,048	
			FARIDABAD	0	
			PALWAL	8,35,212	

	1			1	
				FATEHABAD	46,56,452
				GURGAON	0
				HISAR	65,81,836
				YAMUNA NAGAR	20,81,933
				JHAJJAR	2,05,11,784
				JIND	72,69,697
				KURKSHETRA	1,40,25,226
				KARNAL	1,05,36,682
				KAITHAL	64,58,743
				NARNAUL	25,71,132
				PANCHKULA	9,55,429
				PANIPAT	60,79,327
				ROHTAK	2,49,99,557
				REWARI	0
				SONEPAT	1,54,52,636
				SIRSA	42,03,275
				MEWAT	0
				TOTAL	14,43,59,973
		36		AMBALA	2,38,44,550
			Continuance of Rural Hospital and Dispensary	BHIWANI	5,65,79,641
				FARIDABAD	1,44,44,913
				PALWAL	1,14,28,931
				FATEHABAD	2,05,88,389
				GURGAON	67,89,041
				HISAR	5,06,78,011
				YAMUNA NAGAR	95,41,318
				JHAJJAR	1,47,61,479
				JIND	2,54,76,249
				KURKSHETRA	74,95,181
				KARNAL	2,09,07,324
				KAITHAL	66,51,952
		1	-		
				NARNAUL	2,05,06,329
				PANCHKULA	1,24,34,940
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			ROHTAK	1,22,91,719	
			REWARI	1,03,23,386	
			SONEPAT	2,49,39,545	
			SIRSA	3,01,06,742	
			MEWAT	45,30,886	
			MLA HOSTEL CHD	1,58,01,077	
			TOTAL	42,19,79,775	
	37	P-01-13-2210-03-789-97-51-N-V- Purchase of Medicines for Scheduled Castes Patients in Hospitals	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	10,49,08,654	
			TOTAL	10,49,08,654	
	38	P-01-13-2210-03-789-99-51-N-V- Jananee Suraksha Yojna for	AMBALA	10,33,000	
		Schedule Caste	BHIWANI	6,48,000	
			FARIDABAD	13,47,500	
			PALWAL	4,48,500	
			FATEHABAD	21,33,000	
			GURGAON	5,92,500	
			HISAR	28,57,500	
			YAMUNA NAGAR	8,20,500	
			JHAJJAR	70,500	
			JIND	6,93,000	
			KURKSHETRA	4,62,500	
			KARNAL	4,83,000	
			KAITHAL	12,43,500	
			NARNAUL	5,26,500	
			PANCHKULA	2,23,500	
			PANIPAT	7,00,500	
			ROHTAK	5,14,500	
			REWARI	11,99,500	
			SONEPAT	3,98,500	
			SIRSA	6,36,000	
			MEWAT	64,000	
			TOTAL	1,70,96,000	
 		<u> </u>	L	L	

Disease Control Programme BillivANI 63,33,539 FARIDABAD 14,37,610 FARIDABAD 14,37,610 FALIVAL 21,75,579 FATEHABAD 20,31,143 GURGAON 38,40,158 HISAR 92,85,178 YAMUNA NAGAR 5,39,337 JHAJJJAR 74,75,686 JIND 99,70,407 KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CUVIL HOSPITAL HISAR 22,91,425 CUVIL HOSPITAL HISAR 12,91,225 CUVIL HOSPITAL HISAR 14,9352 HARYAMA PANICHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 5,13,54,260 FARIDABAD 5,16,83,120 PALIVAL 2,03,72,295 FARIDABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,962 JHAJJJAR 4,35,51,272 TAMUNA NAGAR 4,35,51,272 TAMU		41	P-01-13-2210-06-101-58-51-R-V-	AMBALA	22,43,722
FARIDABAD 14,37,610 PALWAL 21,75,579 FATEMABAD 20,31,143 GURGAON 38,40,156 HISAR 92,85,178 YAMUNA NAGAR 5,39,337 JHAJJAR 74,75,686 JIND 99,70,407 KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARVANA PANCHKULA 1,149,352 HEALTH SERVICES HARVANA PANCHKULA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952			Other Disease Control		
PALWAL 21,75,579 FATEHABAD 20,31,143 GURGAON 38,40,158 HISAR 92,85,178 YAMUNA NAGAR 5,39,337 JHAJJAR 74,75,696 JIND 99,70,407 KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,68,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 URECTOR GENERAL HALTH SERVICES HARYANA PANCHKULA 11,19,352 HARYANA PANCHKULA 11,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,25,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952					
FATEHABAD 20,31,143 GURGAON 38,40,158 HISAR 92,85,178 YAMUNA NAGAR 5,39,337 JHAJJAR 74,75,686 JIND 99,70,407 KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,804 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HAYANA PANCHKULA 10,26,93,419 TOTAL 10,26,93,419 TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952					
GURGAON 38,40,158 HISAR 92,85,178 YAMUNA NAGAR 5.39,337 JHAJJAR 74,75,686 JIND 99,70,407 KURKSHETRA 2.01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 56,36,323 ROHTAK 1.17,04,356 REWARI 14,66,351 SONEPAT 1.37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYWAN PANCHKULA 10,26,93,419 TOTAL 10,26,93,419 43 P.01-13-2210-06-101-99-51-N-V-Malairia 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952					
HISAR YAMUNA NAGAR 5.39.337 JHAJJAR 74.75,686 JIND 99.70,407 KURKSHETRA 2.01,295 KARNAL 43.28,291 KAITHAL 37,15,895 NARNAUL 68.30,028 PANIPAT 58,36,323 ROHTAK 1.17,04,356 REWARI 14,66,351 SONEPAT 1.37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYWANA PANCHKULA TOTAL 10,26,93,419 AMBALA Milairia 43 P.01-13-2210-06-101-99-51-N-V- Milairia AMBALA BHIWANI 9,51,35,426 FARIDABAD 5,18,33,120 PALWAL 2,03,72,295 FATEHABAD 2,26,7066 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952					
YAMUNA NAGAR 5.39.337 JHALIAR 74,75,686 JIND 99,70,407 KURKSHETRA 2.01.295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1.17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,291,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3.00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,526,75,066 GURGAON 2,83,96,802 HISAR 7,74,6,1197 YAMUNA NAGAR 1,62,54,852				GURGAON	38,40,158
JHAJJAR 74,75,686 JIND 99,70,407 KURKSHETRA 2.01.295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 56,38,323 ROHTAK 1.17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,291,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALT HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3.00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,6,1197 YAMUNA NAGAR 1,62,54,852				HISAR	92,85,178
JIND 99.70,407 KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 56,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				YAMUNA NAGAR	5,39,337
KURKSHETRA 2,01,295 KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES LEALTH SERVICES LEALTH SERVICES SIRSA 14,19,352 LEALTH SERVICES HEALTH SERVICES BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				JHAJJAR	74,75,686
KARNAL 43,28,291 KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,36,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P.01-13-2210-06-101-99-51-N-V-Malaria 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				JIND	99,70,407
KAITHAL 37,15,895 NARNAUL 68,30,028 PANIPAT 58,36,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				KURKSHETRA	2,01,295
NARNAUL 68,30,028 PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				KARNAL	43,28,291
PANIPAT 58,38,323 ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				KAITHAL	37,15,895
ROHTAK 1,17,04,356 REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P.01-13-2210-06-101-99-51-N-V-Malaria 19,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				NARNAUL	68,30,028
REWARI 14,66,351 SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA 10,26,93,419 TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				PANIPAT	58,38,323
SONEPAT 1,37,45,691 SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				ROHTAK	1,17,04,356
SIRSA 18,48,347 MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P-01-13-2210-06-101-99-51-N-V-Malaria 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				REWARI	14,66,351
MEWAT 0 BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,746,1,197 YAMUNA NAGAR 1,62,54,952				SONEPAT	1,37,45,691
BHIWANI 7,46,604 FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P-01-13-2210-06-101-99-51-N-V-Malaria 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				SIRSA	18,48,347
FARIDABAD 22,91,425 CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				MEWAT	0
CIVIL HOSPITAL HISAR 32,25,102 DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P-01-13-2210-06-101-99-51-N-V-Malaria AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				BHIWANI	7,46,604
DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				FARIDABAD	22,91,425
HEALTH SERVICES HARYANA PANCHKULA TOTAL 10,26,93,419 43 P-01-13-2210-06-101-99-51-N-V-Malaria AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				CIVIL HOSPITAL HISAR	32,25,102
43 P-01-13-2210-06-101-99-51-N-V- AMBALA 3,00,43,555 BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				HEALTH SERVICES	14,19,352
Malaria BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				TOTAL	10,26,93,419
BHIWANI 9,51,35,426 FARIDABAD 5,18,83,120 PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952		43		AMBALA	3,00,43,555
PALWAL 2,03,72,295 FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952			Maiafia	BHIWANI	9,51,35,426
FATEHABAD 2,52,67,506 GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				FARIDABAD	5,18,83,120
GURGAON 2,83,96,802 HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				PALWAL	2,03,72,295
HISAR 7,74,61,197 YAMUNA NAGAR 1,62,54,952				FATEHABAD	2,52,67,506
YAMUNA NAGAR 1,62,54,952				GURGAON	2,83,96,802
				HISAR	7,74,61,197
JHAJJAR 4,35,51,272				YAMUNA NAGAR	1,62,54,952
				JHAJJAR	4,35,51,272

		JIND	7,13,25,281
		KURKSHETRA	3,03,83,542
		KARNAL	5,08,65,040
		KAITHAL	3,94,27,199
		NARNAUL	4,13,46,188
		PANCHKULA	2,66,22,072
		PANIPAT	4,73,98,272
		ROHTAK	5,81,78,573
		REWARI	4,14,74,524
		SONEPAT	5,88,16,318
		SIRSA	2,70,15,871
		MEWAT	1,47,82,013
		DD (SS) MALARIA	2,22,56,228
		DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	1,03,74,000
		TOTAL	92,86,31,246
50	P-02-13-2210-01-110-43-51-NV — Implementation of NPCDCS (National Programme for Prevention and Control of Cancer	No expenditure has been made	because
52	P-02-13-2210-03-103-84-51-N-V- Grant-in-aid under NRHM	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	2,62,76,00,000
		TOTAL	2,62,76,00,000
53	P-03-13-2210-06-101-85-51-N-V- Aids Control Programme	DIRECTOR GENERAL HEALTH SERVICES HARYANA PANCHKULA	22,79,000
		TOTAL	22,79,000
56	P-01-08-4210-01-110-99 - Buildings	The amount is placed at (B&R). No money is distributed to	

How many medicines have been purchased in Civil Hospital Palwal in the last two years with the details from where they have been purchased and in which quantity? Also what is the procedure to purchase the medicines?

From 01-01-2015 to 31-12-2015							
Sr. No.	Name of the Medicine	Quantity	Source of Purchase				
1	Acetylsalicylic acid Tablet 150 mg	280	Mangla brothers chemists				
2	Adrenaline Injection 1 mg/ml, 1:1000 (1ml amp)	150	Mangla brothers chemists				
3	Amikacin Injection 100 mg,/2 ml	280	Mangla brothers chemists				
4	Amikacin Injection 500 mg/2 ml	600	Mangla brothers chemists				
5	Ampicillin (sodium powder) Injection 500 mg	150	Mangla brothers chemists				
6	Anti Rabies vaccine (Chick- Embryo/Verocell/Human Diploid) (ID) Injection 1ml.	1276	Magla medical store				
7	Anti Rabies vaccine (Chick- Embryo/Verocell/Human Diploid) (ID) Injection 1ml.	38	Shiv kumar enterprises				
8	Anti Rabies vaccine (Chick- Embryo/Verocell/Human Diploid) (ID) Injection 1ml.	105	Mangla brothers chemists				
9	Antisnake venom (polyvalent solution)(Dry Powder) Injection 10 ml vial	44	Goyal Medical Store				
10	Ascorbic acid Tablet 500 mg	1500	Shiv kumar enterprises				
11	Atropine (sulphate) Injection 0.5 mg/ml, 1 ml ampoule	2800	Mangla brothers chemists				
12	Bupivacaine (hydrochloride) For epidural & local anaesthesia Injection 0.5%, 5ml amp.	215	Mangla brothers chemists				
13	Calcium gluconate * Injection 100 mg/ml, 10 ml amp	500	Goyal medical store				
14	Calcium gluconate * Injection 100 mg/ml, 10 ml amp	800	Mangla brothers chemists				
15	Calcium salts Syrup	250	Shiv kumar enterprises				
16	Cavity Varnish , Cavity Varnish 5% sodium Fluoride	6	Goyal Medical Store				
17	Cefixime Syrup 50 mg/ 5 ml,30 ml	10	Mangla brothers chemists				
18	Cefotaxime Injection 1 gm	10	Mangla brothers chemists				
19	Chlorhexidine Mouth Wash	10	Mangla brothers chemists				
20	Ciprofloxacin (hydrochloride) Tablet 500 mg	9556	Goyal Medical Store				
21	Ciprofloxacin (hydrochloride) Tablet 500 mg	7444	Mangla brothers chemists				
22	Ciprofloxacin + Dexamethasone Eye Drops 0.3% + 0.1%	250	Shiv kumar enterprises				
23	Dexamethasone (disodium) Injection 4 mg/ml, 2ml amp.	1010	Mangla brothers chemists				
24	Dexamethasone Tablet 0.5 mg	500	Mangla brothers chemists				
25	Diazepam Tablet Tablet 5 mg	100	Mangla brothers chemists				

	26	Diclofenac + Paracetamol Tablet 50mg+325mg	150000	Mangla brothers chemists
	27	Diclofenac (sodium) Injection 25 mg/ml ,3ml amp.	500	Mangla brothers chemists
	28	Diclofenac (sodium) Tablet 50 mg	101600	Mangla brothers chemists
	29	Disodium Hydrogen Citrate Suspension 1.38 gm/100 ml	160	Shiv kumar enterprises
	30	Disposable Insulin syringe	17680	Mangla brothers chemists
	31	Disposable syringes 1 ml (26 G)	5500	Mangla brothers chemists
	32	Dopamine (hydrochloride) Injection 40 mg/ ml in 5-ml Ampoule	30	Mangla brothers chemists
	33	ECG electrodes (Disposable kit)	180	Shiv kumar enterprises
	34	Endotrocheal Tube 7	10	Mangla brothers chemists
	35	Endotrocheal Tube 7	5	Shiv kumar enterprises
	36	Endotrocheal Tube 8	10	Mangla brothers chemists
	37	Ethamsylate Tablet 250 mg	100	Mangla brothers chemists
	38	Etophylline + Theophylline Injection 169.4 mg + 56.6 mg/2 ml	600	Mangla brothers chemists
	39	Ferrous salt (Iron sorbitol citric acid complex) Injection 100 mg/ml	50	Shiv kumar enterprises
	40	Ferrous salt + folic acid Syrup Equivalent to 100 mg iron + 500 mcg folic acid / 5 ml	250	Mangla brothers chemists
	41	Flunarazine Tablet 10 mg	100	Mangla brothers chemists
	42	Formalin Solution 400 ml	29	Mangla brothers chemists
	43	Furosemide Injection 10 mg/ml 2-ml ampoule	100	Mangla brothers chemists
	44	Furosemide Tablet 40 mg	495	Mangla brothers chemists
	45	Glucose/dextrose (solution) Injectable 10% isotonic	225	Mangla brothers chemists
	46	H-Files , Size-15-40 , Length :-21 mm, Should have rubber stopper	30	Goyal Medical Store
	47	Halothane Inhalation 3% to 5% in oxygen/Nitrous Oxide. Maint 0.5-1% (250ml)	1	Shiv kumar enterprises
	48	Hydrocortisone (sodium succinate powder) Injection 100 mg vial	100	Mangla brothers chemists
	49	Hydrocortisone (sodium succinate powder) Injection 100 mg vial	50	Shiv kumar enterprises
	50	Hydrogen Peroxide Solution 6%	50	Mangla brothers chemists
	51	Ibuprofen Tablet 400 mg	495	Mangla brothers chemists
	52	Isolyte P Injection	400	Mangla brothers chemists
	53	Isopropyl alcohol based handwash Solution 400 ml	12	Mangla brothers chemists

54	Isopropyl alcohol based handwash	8	B.R.SCIENTIFIC&CHEMICALS
	Solution 400 ml		
55	K-Files - Size- 15-40 , Length:-21 mm , Should have rubber stopper	30	Goyal Medical Store
56	Ketamine (as hydrochloride) Injection 50 mg /ml,10 ml vial	10	AHUJA PHARMACEUTICAL
57	Labetolol Injection 20 gm	120	Mangla brothers chemists
58	Labetolol Tablet 100 mg	370	Mangla brothers chemists
59	Lactulose Suspension 10 mg/15 ml	10	Mangla brothers chemists
60	Lignocaine Hydrochloride + Adrenaline Injection 2% + Adrenaline 1:80,000,30ml vial	220	Shiv kumar enterprises
61	Lignocaine Hydrochloride + Adrenaline Injection 2% + Adrenaline 1:80,000 ,30ml vial	535	Mangla brothers chemists
62	Lorazepam Injection 2 mg/ml, 2ml amp.	20	Mangla brothers chemists
63	Magnesium sulphate Injection 500mg/ml,1 ml ampoule	50	Mangla brothers chemists
64	Medical X-Ray Films(1x50) 10"x12"	2750	Shiv kumar enterprises
65	Medical X-Ray Films(1x50) 12"x15"	1350	Shiv kumar enterprises
66	Medical X-Ray Films(1x50) 8"x10"	1150	Edu-made solutions
67	Medical X-Ray Films(1x50) 8"x10"	2550	Shiv kumar enterprises
68	Medical X-Ray Films(1x50) 8"x10"	500	Mangla brothers chemists
69	Medroxyprogesterone acetate Tablet 10 mg	500	Mangla brothers chemists
70	Menadion Sodium Bisulphite (Vitamin K) Injection 10 mg/ml, 1 ml ampoule	850	Mangla brothers chemists
71	Mephenamic Acid + Dicyclomine Tablet 500 mg +20 mg	8000	Shiv kumar enterprises
72	Mercury - Should have minor Polish be dust free.	5	Goyal Medical Store
73	Misoprostol Tablet 200 mcg	200	Goyal Medical Store
74	Moxifloxacin Eye Drops 0.5% w/v, 5 ml	10	Mangla brothers chemists
75	Multi Vitamin Syrup Each 5 ml to contain; Vit A 2500IU, Cholecalciferol 200IU, Thiamine 2mg, Reboflavine 1mg, Pyridoxine 1mg, Nicotinaminde 15mg, Ascorbic Acid 50mg, D-Panthenol 2.5mg, Cyanocobalamin	250	Mangla brothers chemists
76	Nifedipine Capsule(Sublingual) 5 mg	150	Mangla brothers chemists
77	Oral rehydration salts (for solution) Powder As per IP	2000	Shiv kumar enterprises
78	Paracetamol Injection 150 mg/ml, 2 ml amp.	700	Mangla brothers chemists
79	Paracetamol Tablet 500 mg	192000	Shiv kumar enterprises
80	Paracetamol Tablet 500 mg	50000	Mangla brothers chemists
81	Pentazocine lactate Injection 30 mg/ml, 1 ml amp.	433	Mangla brothers chemists

82	Phenobarbitone Injection 200 mg/ ml	200	Mangla brothers chemists
83	Povidone iodine Scrub 7.5%, 500 ml	5	Mangla brothers chemists
84	Propofol Injection 1% vial (10 mg/ml , 10 ml vial)	13	Mangla brothers chemists
85	Ranitidine (hydrochloride) Tablet 150 mg	22000	Shiv kumar enterprises
86	Ranitidine (hydrochloride) Tablet 150 mg	1000	Mangla brothers chemists
87	Ranitidine Injection 25 mg/ml in 2-ml amp	2750	Mangla brothers chemists
88	Reamers files - Size-15-40 , Length :-21 mm, Should have rubber stopper	30	Goyal Medical Store
89	Ringer lactate (solution) IV injectable IV	480	Shiv kumar enterprises
90	Ryles tube 16	10	Shiv kumar enterprises
91	Sodium Bicarbonate Injection 7.5 %	50	Mangla brothers chemists
92	Sodium Carboxymethyl Cellulose Eye Drops 0.5%w/v	108	Mangla brothers chemists
93	Sodium chloride (solution) Injectable 0.9% isotonic, 100ml	600	Mangla brothers chemists
94	Spinal Needle 23	235	Mangla brothers chemists
95	Sucrose (Fe Sucrose 20mg) Injection 20 mg/ml, 5ml ampoule	150	Shiv kumar enterprises
96	Sucrose (Fe Sucrose 20mg) Injection 20 mg/ml, 5ml ampoule	50	Shiv kumar enterprises
97	Suction Catheter (plain) non –toxic , Pyrogen free, sterile for single use only	100	Mangla brothers chemists
98	Surgical Blades 20	1000	Mangla brothers chemists
99	Suture Absorbable Surgical Suture USP (Catgut-Chromic) 76 cm x 30 mm, size 1, ½ Circle R.B. heavy needle	456	Shiv kumar enterprises
100	Suture Absorbable Surgical Suture USP (Synthetic) Polyglactin 910 Braided Coated with Triclosan Antibaterial 90 cm x 40 mm, size -1, ½ Circle R.B. heavy needle	228	Shiv kumar enterprises
101	Suture Non-Absorbable Surgical Suture USP (Braided Silk Black) 76 cm x 45 mm, size -2-0, 3/8 Circle reverse cutting needle	804	Shiv kumar enterprises
102	Tetanus vaccine Injection 0.5 ml Amp	570	Mangla brothers chemists
103	Thiopentone (Sodium powder) Injection 0.5 g vial	15	Shiv kumar enterprises
104	Tramadol Hydrochloride Injection 50 mg/ml, 2ml amp.	200	Mangla brothers chemists
105	Tranexanemic Acid Injection 500 mg/5 ml	10	Mangla brothers chemists
106	Urine bag 2000ml	270	Mangla brothers chemists
107	Water for injection Injection 5ml ampoule	2437	Mangla brothers chemists

	From 01-01-2016 to 31-12-2016				
1	Adrenaline Injection 1 mg/ml, 1 ml ampoule	260	Mangla brothers chemists		
2	Amenophylline Injection 25 mg/ ml, 10 ml ampoule	50	Mangla brothers chemists		
3	Amikacin Injection 125 mg/ ml, 2 ml	100	Mangla brothers chemists		
4	Amikacin Injection 250mg/ ml, 2 ml	1304	Mangla brothers chemists		
5	Anti-RHO-D Immunoglobulin(Human) Injection Injection 300mcg/Vial	16	Goyal Medical Store		
6	Anti-RHO-D Immunoglobulin(Human) Injection Injection 300mcg/Vial	27	Mool chand medical & gen. Store		
7	Atracurium besylate Injection 10 mg/ ml	20	Shiv kumar enterprises		
8	Atropine (sulphate) Injection 0.5 mg/ml, 1 ml ampoule	1500	Mangla brothers chemists		
9	B Urea (Birth Lot) 1ml per test	3	Mellow pharmaceutical pvt. Ltd.		
10	B Urea (Birth Lot) 1ml per test	2	Goyal Medical Store		
11	Blood Sugar (GOD-POD) 1ml per test	3	Mellow pharmaceutical pvt. Ltd.		
12	Bupivacaine Injection 0.5%, 5ml amp.	26	Mangla brothers chemists		
13	Bupivacaine (hydrochloride) For epidural & local anaesthesia Injection 0.5%, 5ml amp.	35	Mangla brothers chemists		
14	Bupivaccine heavy 5 mg with Dextrose Monohydrate 80 mg/ml Injection 4 ml ampoule	300	Mellow Pharmaceutical Pvt. Ltd		
15	Bupivaccine heavy 5 mg with Dextrose Monohydrate 80 mg/ml Injection 4 ml ampoule	237	Mangla brothers chemists		
16	Calcium gluconate * Injection 100 mg/ml, 10 ml amp	500	Goyal Medical Store		
17	Calcium gluconate * Injection 100 mg/ml, 10 ml amp	550	Mangla brothers chemists		
18	Calcium salts Tablet 500 mg	1200	Mangla brothers chemists		
19	Carboprost Injection 25 mg/ml (250 micro gm)	10	Goyal Medical Store		
20	Carboprost Injection 25 mg/ml , 250 mcg	100	Mellow Pharmaceutical Pvt. Ltd		
21	Carboprost Injection 25 mg/ml , 250 mcg	30	Manish medicose		
22	Cefotaxime Injection 1 gm	75	Mangla brothers chemists		
23	Ceftriaxone Injection 1 g vial	1800	Mellow Pharmaceutical Pvt. Ltd		
24	Ceftriaxone Injection 1 g vial	370	Shiv kumar enterprises		
25	Ceftriaxone Injection 1 g vial	450	Mangla brothers chemists		
26	Ciprofloxacin + Dexamethasone Eye Drops 0.3% + 0.1%	250	Mangla brothers chemists		
27	Ciprofloxacin Eye / Ear Drops 0.3 %	35	Mangla brothers chemists		
28	Ciprofloxacin Injection IV 2mg/ ml, 100 ml	300	Mellow Pharmaceutical Pvt. Ltd		

29 Cuprotoxacin Unitment 0.3 % 50 Mangla brothers chemists 30 Cotton Bandages (1 X 12 Rolls) 10 cm x 4 mits 31 Cotton Bandages (1 X 12 Rolls) 10 cm x 5700 Mangla brothers chemists 4 mits 32 Cotton Bandages (1 X 12 Rolls) 10 cm x 1200 Mellow Pharmaceutical Pvt. Ltd 4 mits 33 Cotton Bandages (1 X 12 Rolls) 10 cm x 1200 Mellow Pharmaceutical Pvt. Ltd 4 mits 34 Cotton Gauze Cloth (1 x 5 Than) 90 cm x 50 Shiv kumar enterprises 35 Cotton Gauze Cloth (1 x 5 Than) 90 cm x 50 Mellow Pharmaceutical Pvt. Ltd 18 mits 36 Cotton Gauze Cloth (1 x 5 Than) 90 cm x 85 Shiv kumar enterprises 18 mits 37 Cotton Gauze Cloth (1 x 5 Than) 90 cm x 62 Mangla brothers chemists 18 mits 38 Crape Bandages BP(1 X 10 Rolls) 15 48 Mangla brothers chemists 18 mits 39 Dexamethasone (disodium) Injection 4 1050 Mangla brothers chemists mits 39 Dexamethasone (disodium) Injection 4 200 Shiv kumar enterprises 40 Disposable Shoe cover 500 Shiv kumar enterprises 41 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 44 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 44 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 48 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 49 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 7. 1000 Shiv kumar enterprises 10 Disposable Surgical Gloves 8. 10 Shiv kumar enterprises		l	T a		· · · · · · · · · · · · · · · · · · ·
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32		30		600	Shiv kumar enterprises
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20 Cotton Gauze Cloth(1 x 5 Than) 90 cm x 18 mtrs 2 Cotton Gauze Cloth(1 x 5 Than) 90 cm x 18 mtrs 3 Crape Bandages BP(1 X 10 Rolls) 15 cm X 4.5 mtrs 48 Mangla brothers chemists 5 cm X 4.5 mtrs 49 Dexamethasone (disodium) Injection 4 mg/ml, 2ml amp. 40 Dexamethasone (disodium) Injection 4 mg/ml, 2ml amp. 41 Disposable Shoe cover 500 Shiv kumar enterprises 42 Disposable Insulin syringe 25600 Mangla brothers chemists 43 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 44 Disposable Surgical Gloves 6.5 1500 Shiv kumar enterprises 45 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 47 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 48 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes 10 ml. With needle 500 Remedies solution 52 Disposable syringes 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 7.5 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 50 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 50 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 50 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 50 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises 50 Endotrocheal Tube 7.5 Suffed 2 Shiv		35		50	Mellow Pharmaceutical Pvt. Ltd
The strict of th		36		85	Shiv kumar enterprises
m X 4.5 mtrs Dexamethasone (disodium) Injection 4 1050 Mangla brothers chemists mg/ml, 2ml amp. Dexamethasone (disodium) Injection 4 200 Shiv kumar enterprises mg/ml, 2ml amp. It Disposable Shoe cover 500 Shiv kumar enterprises Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd Disposable Surgical Gloves 6.5 1500 Shiv kumar enterprises Disposable Surgical Gloves 7 1000 Mellow Pharmaceutical Pvt. Ltd Pvi Disposable Surgical Gloves 7 1000 Mellow Pharmaceutical Pvt. Ltd Pvi Disposable Surgical Gloves 7.5 1000 Mellow Pharmaceutical Pvt. Ltd Pvi Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd Pvi Disposable syringes 2 ml, (23G) 1600 Remedies solution Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd Disposable syringes 10 ml. With needle 500 Remedies solution Disposable syringes 10 ml. With needle 1600 Mangla brothers chemists Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises ECG electrodes (Disposable kit) 58 Shiv kumar enterprises Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises Endotrocheal Tube 7 5 Shiv kumar enterprises Endotrocheal Tube 7.5 Shiv kumar enterprises		37		62	Mangla brothers chemists
mg/ml, 2ml amp. 40 Dexamethasone (disodium) Injection 4 200 Shiv kumar enterprises 41 Disposable Shoe cover 500 Shiv kumar enterprises 42 Disposable Insulin syringe 25600 Mangla brothers chemists 43 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 44 Disposable Surgical Gloves 6.5 1500 Shiv kumar enterprises 45 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7 500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable Surgical Gloves 7 500 Mellow Pharmaceutical Pvt. Ltd 48 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 49 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 1600 Remedies solution 50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes 10 ml. With needle 500 Remedies solution 52 Disposable syringes - 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7.5 uncuffed 2 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		38		48	Mangla brothers chemists
mg/ml, 2ml amp. 41 Disposable Shoe cover 42 Disposable Insulin syringe 43 Disposable Surgical Gloves 6.5 44 Disposable Surgical Gloves 6.5 45 Disposable Surgical Gloves 7 46 Disposable Surgical Gloves 7 47 Disposable Surgical Gloves 7 48 Disposable Surgical Gloves 7 49 Disposable Surgical Gloves 7 40 Disposable Surgical Gloves 7 40 Disposable Surgical Gloves 7 41 Disposable Surgical Gloves 7 42 Disposable Surgical Gloves 7 43 Disposable Surgical Gloves 7 44 Disposable Surgical Gloves 7 45 Disposable Surgical Gloves 7 46 Disposable syringes 2 ml, (23G) 47 Disposable syringes 2 ml, (23G) 48 Disposable syringes 2 ml, (23G) 49 Disposable syringes 2 ml, (23G) 50 Disposable syringes 7 51 Disposable syringes 7 52 Disposable syringes 7 53 Dobutamine Injection 125 mg/5 ml 54 ECG electrodes (Disposable kit) 55 Shiv kumar enterprises 56 Endotrocheal Tube 2.5 for uncuffed 57 Endotrocheal Tube 7 58 Endotrocheal Tube 7 58 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		39		1050	Mangla brothers chemists
42 Disposable Insulin syringe 25600 Mangla brothers chemists 43 Disposable Surgical Gloves 6.5 1500 Mellow Pharmaceutical Pvt. Ltd 44 Disposable Surgical Gloves 7 1500 Shiv kumar enterprises 45 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7.5 500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 48 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 1600 Remedies solution 50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes 7 ml. (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes 10 ml. With needle 500 Remedies solution 52 Disposable syringes 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises		40		200	Shiv kumar enterprises
Disposable Surgical Gloves 6.5		41	Disposable Shoe cover	500	Shiv kumar enterprises
44 Disposable Surgical Gloves 6.5 1500 Shiv kumar enterprises 45 Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7.5 500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 48 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 1600 Remedies solution 50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes- 10 ml. With needle 500 Remedies solution 52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 Suffed 2 Shiv kumar enterprises		42	Disposable Insulin syringe	25600	Mangla brothers chemists
Disposable Surgical Gloves 7 1000 Shiv kumar enterprises 46 Disposable Surgical Gloves 7.5 500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 48 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 1600 Remedies solution 50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes- 10 ml. With needle 500 Remedies solution 52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		43	Disposable Surgical Gloves 6.5	1500	Mellow Pharmaceutical Pvt. Ltd
46 Disposable Surgical Gloves 7.5 500 Mellow Pharmaceutical Pvt. Ltd 47 Disposable syringes 2 ml, (23G) 10800 Mangla brothers chemists 48 Disposable syringes 2 ml, (23G) 3200 Mellow Pharmaceutical Pvt. Ltd 49 Disposable syringes 2 ml, (23G) 1600 Remedies solution 50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes- 10 ml. With needle 500 Remedies solution 52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		44	Disposable Surgical Gloves 6.5	1500	Shiv kumar enterprises
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50 Disposable syringes 5 ml, (23G) 22000 Mellow Pharmaceutical Pvt. Ltd 51 Disposable syringes- 10 ml. With needle 500 Remedies solution 52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		48	Disposable syringes 2 ml, (23G)	3200	Mellow Pharmaceutical Pvt. Ltd
51 Disposable syringes- 10 ml. With needle 500 Remedies solution 52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		49	Disposable syringes 2 ml, (23G)	1600	Remedies solution
52 Disposable syringes- 10 ml. With needle 1600 Mangla brothers chemists 53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		50	Disposable syringes 5 ml, (23G)	22000	Mellow Pharmaceutical Pvt. Ltd
53 Dobutamine Injection 125 mg/5 ml 25 Shiv kumar enterprises 54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		51	Disposable syringes- 10 ml. With needle	500	Remedies solution
54 ECG electrodes (Disposable kit) 58 Shiv kumar enterprises 55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		52	Disposable syringes- 10 ml. With needle	1600	Mangla brothers chemists
55 Endotrocheal Tube 2.5 for uncuffed 4 Shiv kumar enterprises 56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		53	Dobutamine Injection 125 mg/5 ml	25	Shiv kumar enterprises
56 Endotrocheal Tube 6.5 Non-cuffed 2 Shiv kumar enterprises 57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		54	ECG electrodes (Disposable kit)	58	Shiv kumar enterprises
57 Endotrocheal Tube 7 5 Shiv kumar enterprises 58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		55	Endotrocheal Tube 2.5 for uncuffed	4	Shiv kumar enterprises
58 Endotrocheal Tube 7.5 3 Shiv kumar enterprises 59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		56	Endotrocheal Tube 6.5 Non-cuffed	2	Shiv kumar enterprises
59 Endotrocheal Tube 7.5 cuffed 2 Shiv kumar enterprises		57	Endotrocheal Tube 7	5	Shiv kumar enterprises
		58	Endotrocheal Tube 7.5	3	Shiv kumar enterprises
60 Endotrocheal Tube 8 3 Shiv kumar enterprises		59	Endotrocheal Tube 7.5 cuffed	2	Shiv kumar enterprises
		60	Endotrocheal Tube 8	3	Shiv kumar enterprises

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61	Ferrous salt (Iron sorbitol citric acid complex) Injection 100 mg/ml	25	Tulsi medical store
62	Flurbiprofen Eye Drops 0.03%	50	Mangla brothers chemists
63	Formalin Solution	3	Mangla brothers chemists
64	Formalin Solution	3	Remedies solution
65	Formalin Solution 400 ml	60	Mangla brothers chemists
66	Furosemide Injection 10 mg/ml 2-ml ampoule	240	Mangla brothers chemists
67	Furosemide Injection 10 mg/ml 2-ml ampoule	58	Shiv kumar enterprises
68	Gentamycin (sulphate) Injection 40 mg/ ml, 2ml Amp.	25	Mangla brothers chemists
69	Glutraldehyde Solution 2 %	11	Mangla brothers chemists
70	Glycopyrolate Injection 0.2 mg/ml (1 ml amp)	50	Shiv kumar enterprises
71	Halothane Inhalation 3% to 5% in oxygen/Nitrous Oxide. Maint 0.5-1% (250ml)	3	Shiv kumar enterprises
72	HDL Cholesterol (End Point) 1ml per test	2	Mellow pharmaceutical pvt. Ltd.
73	Hydrocortisone Injection 100 mg	100	Mangla brothers chemists
74	Hydrocortisone Injection 100 mg	335	Shiv kumar enterprises
75	Hydrogen Peroxide Solution 6%	60	Mangla brothers chemists
76	Hydrogen Peroxide Solution 6%	45	Shiv kumar enterprises
77	Hydrogen Peroxide Solution 6%	10	Remedies solution
78	I.V. Canulas 20	500	Mangla brothers chemists
79	I.V. Canulas 20	200	Remedies solution
80	I.V. Canulas 20	400	Shiv kumar enterprises
81	I.V. Canulas 22	100	Remedies solution
82	I.V. Canulas 22	300	Mangla brothers chemists
83	I.V. Canulas 22	500	Shiv kumar enterprises
84	Infant feeding tube 8	100	Mangla brothers chemists
85	Isopropyl Alcohol	2	Mellow pharmaceutical pvt. Ltd.
86	Isopropyl Alcohol	4	Shiv kumar enterprises
87	Isosorbide dinitrate Tablet (sublingual) 5 mg	300	Mangla brothers chemists
88	Labetolol Injection 20 gm	25	Mangla brothers chemists
89	Laxative Enema Liquid 30 ml	450	Mangla brothers chemists
90	Lignocaine Hydrochloride + Adrenaline Injection 2% + Adrenaline 1:80,000 ,30ml vial	325	Mangla brothers chemists
91	Lignocaine Hydrochloride + Adrenaline Injection 2% + Adrenaline 1:80,000 ,30ml vial	50	Goyal Medical Store
92	Lignocaine Hydrochloride + Adrenaline Injection 2% + Adrenaline 1:80,000,30ml vial	50	Shiv kumar enterprises

93 Lignocaine Higetion 2%, 30 ml vial 450 Mangla brothers chemists 94 Lignocaine Acternaline Injection (2% 209 Mangla brothers chemists 95 Medical X-Ray Films (1x50) 10 x10" 1200 Shiv kumar enterprises 96 Medical X-Ray Films (1x50) 10 x10" 1200 Shiv kumar enterprises 97 Menadion Sodulum Bisulphite Injection 10 1000 Mangla brothers chemists 98 Mephentermine Injection 30 mg/ml 15 Shiv kumar enterprises 99 Methorimin Tablet 500 mg 10000 Mellow Pharmaceutical Pvt. Ltd 100 Methyl ergometrine Injection 200 mcg in 11 1200 Mentoparamide Injection 50 mg/ml 2 ml 1250 Mangla brothers chemists 101 Methyl ergometrine Injection 500 mg/ml 2 ml 1250 Mangla brothers chemists 102 Metronidazole Injection 500 mg/ml 2 ml 1250 Mangla brothers chemists 103 Metronidazole Injection 500 mg/ml 2 ml 1250 Mangla brothers chemists 104 Midazolam Injection 1 mg/ml 51 Shiv kumar enterprises 105 Mifepristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprosiol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mg/ml 25 Shiv kumar enterprises 108 Nor-Adrenaline Injection 2 mg/ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) 15 Shiv kumar enterprises 100 Normal Saline (Sodium chloride) 1666 Mallow Pharmaceutical Pvt. Ltd 11 Normal Saline (Sodium chloride) 17 Mangla brothers chemists 11 Mangla brothers chemists		T		T
### ### ##############################	93	Lignocaine Injection 2%, 30 ml vial	450	Mangla brothers chemists
96 Medical X-Ray Films (1x50) 8"x10" 1200 Shiv kumar enterprises 97 Menadion Sodium Bisulphite Injection 10 1000 Mangla brothers chemists mg/ml, 1 ml ampoule 98 Mephentermine Injection 30 mg/ml 15 Shiv kumar enterprises 99 Metformin Tablet 500 mg 10000 Mellow Pharmaceutical Pvt. Ltd 100 Methyl ergometrine Injection 200 mcg in 10000 Mellow Pharmaceutical Pvt. Ltd 101 Methoclopramide Injection 5 mg/ml, 2 ml 1250 Mangla brothers chemists 101 Methoclazole Injection 500 mg/ 100ml 400 Shiv kumar enterprises 102 Metronidazole Injection 500 mg/ 100ml 400 Shiv kumar enterprises 104 Midazolam Injection 1 mg/ml 51 Shiv kumar enterprises 105 Mifepristone Tablet 200 mg 51 GOVAL MEDICAL STORE 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ml 25 Shiv kumar enterprises 108 Nor Adrenalitie Injection 20 mg/ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) 1666 Mellow Pharmaceutical Pvt. Ltd 110 Normal Saline (Sodium chloride) 175 Mangla brothers chemists 110 Normal Saline (Sodium chloride) 175 Mangla brothers chemists 111 Normal Saline (Sodium chloride) 180 Shiv kumar enterprises 111 Normal Saline (Sodium chloride) 180 Shiv kumar enterprises 111 Normal Saline (Sodium chloride) 180 Mellow Pharmaceutical Pvt. Ltd 111 Normal Saline (Sodium chloride) 180 Mellow Pharmaceutical Pvt. Ltd 111 Normal Saline (Sodium chloride) 180 Shiv kumar enterprises 111 Normal Saline (Sodium chloride) 180 Mellow Pharmaceutical Pvt. Ltd 111 Normal Saline (Sodium chloride) 180 Mellow Pharmaceutical Pvt. Ltd 111 Partoprazole Injection 5 II Iin 1 ml ampoule 180 Mellow Pharmaceutical Pvt. Ltd 111 Partoprazole Injection 5 II Iin 1 ml ampoule 180 Mellow Pharmaceutical Pvt. Ltd 180 Partoprazole Injection 150 mg/ml 20 Shiv kumar enterprises 180 Pharpotorio Injection 150 mg/ml 180 Ma	94		209	Mangla brothers chemists
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mg/ml, 1 ml ampoule 98 Mephentermine Injection 30 mg/ml 15 Shiv kumar enterprises 99 Metromin Tablet 500 mg 1000 Mellow Pharmaceutical Pvt. Ltd 101 Metrolcopramide Injection 500 mg/ml, 2 ml ampoule 102 Metronidazole Injection 500 mg/ 100ml 103 Metronidazole Injection 500 mg/ 100ml 104 Metronidazole Injection 500 mg/ 100ml 105 Mellow Pharmaceutical Pvt. Ltd 103 Metronidazole Injection 500 mg/ 100ml 104 Midazolam Injection 1 mg/ ml 105 Milepristone Tablet 200 mg 106 Misoprostol Tablet 200 mg 107 Neostigmine Injection 500 mg/ ml 108 Nor Adrenaline Injection 2 mg/ ml 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml 113 Oxytocin Injection 5 IU in 1 ml ampoule 114 Oxytocin Injection 5 IU in 1 ml ampoule 115 Pantoprazole Injection 10 mg/ml, 2 ml amp. 116 Pantoprazole Injection 40 mg 117 Paracetamol Injection 10 mg/ml, 2 ml amp. 118 Phariamine maleate Injection 20 mg/ml 119 Pharoactamol Injection 10 mg/ml, 2 ml amp. 119 Pharoactamol Injection 10 mg/ml, 2 ml amp. 110 Pharmacetical Pvt. Ltd 111 Pharoactamol Injection 10 mg/ml, 2 ml amp. 112 Oxytocin Injection 40 mg 113 Oxytocin Injection 10 mg/ml, 2 ml amp. 114 Phariamine maleate Injection 20 mg/ml 115 Phariamine maleate Injection 20 mg/ml 116 Phariamine maleate Injection 10 mg/ml 117 Pharoactamol Injection 10 mg/ml 118 Phariamine maleate Injection 10 mg/ml 119 Pherobarbitone Injection 10 mg/ml 110 Pharoactamol Injection 10 mg/ml 111 Pharoactamol Injection 10 mg/ml 112 Oxytocin Injection 50 mg/ml 113 Oxytocin Injection 50 mg/ml 114 Oxytocin Injection 50 mg/ml 115 Phariamine maleate Injection 10 mg/ml 116 Phariamine maleate Injection 10 mg/ml 117 Pharoactamol Injection 10 mg/ml 118 Phariamine maleate Injection 10 mg/ml 119 Pharobarbitone Injection 10 mg/ml 120 Mangla brot	96	Medical X-Ray Films(1x50) 8""x10"	1200	Shiv kumar enterprises
99 Metormin Tablet 500 mg 10000 Mellow Pharmaceutical Pvt. Ltd 100 Methyl ergometrine Injection 200 mcg in 1 mt ampoule 101 Metocolparamide Injection 5 mg/ml, 2 ml 1250 Mangla brothers chemists ampoule 102 Metronidazole Injection 500 mg/ 100ml 520 Mellow Pharmaceutical Pvt. Ltd 103 Metronidazole Injection 500 mg/ 100ml 400 Shik kumar enterprises 105 Mifepristone Tablet 200 mg 51 Shik kumar enterprises 105 Mifepristone Tablet 200 mg 151 Shik kumar enterprises 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shik kumar enterprises 108 Nor Adrenaline Injection 2 mg/ml 5 Shik kumar enterprises 109 Normal Saline (Sodium chloride) 666 Mellow Pharmaceutical Pvt. Ltd Injection 0.9% isotonic, 500 ml 75 Mangla brothers chemists Injection 0.9% isotonic, 500 ml 101 Normal Saline (Sodium chloride) 110 Normal Saline (Sodium chloride) 111 Normal Saline (Sodium chloride) 112 Ondansetron Injection 2 mg/ml, 2ml amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Phenobarblione Injection 22.75 300 Mangla brothers chemists 119 Phenobarblione Injection 200 mg/ml 150 Mangla brothers chemists 119 Phenobarblione Injection 100 mg/ml 400 Mangla brothers chemists 110 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 110 mg/ml, 2 ml amp. 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 110 mg/ml, 2 ml amp. 120 Mellow Pharmaceutical Pvt. Ltd 120 Phenytoin Injection 50 mg/ml 400	97		1000	Mangla brothers chemists
100 Methyl ergometrine Injection 200 mcg in 1 ml ampoule 101 Metoclopramide Injection 5 mg/ml, 2 ml anpoule 102 Metronidazole Injection 5 mg/ml, 2 ml 1250 Mangla brothers chemists anapoule 103 Metronidazole Injection 500 mg/ 100ml 520 Mellow Pharmaceutical Pvt. Ltd 103 Metronidazole Injection 500 mg/ 100ml 400 Shiv kumar enterprises 104 Midazolam Injection 1 mg/ ml 51 Shiv kumar enterprises 105 Miferpristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenatine Injection 2 mg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) finjection 9,9% isotonic, 500 ml 5 Mellow Pharmaceutical Pvt. Ltd injection 0,9% isotonic, 500 ml 75 Mangla brothers chemists mangle injection 0,9% isotonic, 500 ml 10 Shiv kumar enterprises 110 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 96 Shiv kumar enterprises mangle injection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 0,9% isotonic, 500 ml 11 Normal Saline (Sodium chloride) finjection 5 ml 11 Nor	98	Mephentermine Injection 30 mg/ml	15	Shiv kumar enterprises
1 ml ampöule 101 Metoclopramide Injection 5 mg/ml, 2 ml ampoule 102 Metronidazole Injection 500 mg/ 100ml 520 Mellow Pharmaceutical Pvt. Ltd 103 Metronidazole Injection 500 mg/ 100ml 400 Shiv kumar enterprises 104 Midazolam Injection 1 mg/ ml 51 Shiv kumar enterprises 105 Mifepristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenaline Injection 500 mcg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 666 Mellow Pharmaceutical Pvt. Ltd Injection 0.9% isotonic, 500 ml 75 Mangla brothers chemists 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 75 Mangla brothers chemists 112 Ondansetron Injection 2 mg/ml, 2ml 20 Shiv kumar enterprises 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 118 Pheniparanine maleate Injection 20.2.75 mg/ml, 2 ml 19 Phenobarbitone Injection 200 mg/ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ml 400 Mangla brothers chemists 119 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 119 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 119 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 110 mx 2.7 mtrs 1120 Mangla brothers chemists 1120 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 1121 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 1121 Phytomenadion Injection 1 mg/l0.5 ml 400 Mangla brothers chemists 1121	99	Metformin Tablet 500 mg	10000	Mellow Pharmaceutical Pvt. Ltd
ampoule 102 Metronidazole Injection 500 mg/ 100ml 103 Metronidazole Injection 500 mg/ 100ml 104 Midazolam Injection 1 mg/ ml 51 Shiv kumar enterprises 105 Mifepristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprostol Tablet 200 mg 51 GOYAL MEDICAL STORE 107 Neostigmine Injection 500 mg/ ml 52 Shiv kumar enterprises 108 Nor Adrenaline Injection 2 mg/ ml 53 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) 109 Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) 1110 Injection 0.9% isotonic, 500 ml 1111 Normal Saline (Sodium chloride) 1112 Ondansetron Injection 2 mg/ml, 2ml 112 Ondansetron Injection 2 mg/ml, 2ml 113 Oxydocin Injection 5 IU in 1 ml ampoule 114 Oxytocin Injection 5 IU in 1 ml ampoule 115 Pantoprazole Injection 40 mg 116 Pantoprazole Injection 40 mg 117 Paracatamol Injection 150 mg/ml, 2 ml 118 Pheniramine maleate Injection 200 mg/ml, 2 ml 119 Phenobarbitone Injection 150 mg/ml, 2 ml 110 Phenobarbitone Injection 150 mg/ml, 2 ml 1110 Phenobarbitone Injection 200 mg/ml 1111 Phenobarbitone Injection 150 mg/ml 1112 Phytomenadion Injection 150 mg/ml 1113 Phenobarbitone Injection 150 mg/ml 1114 Phytomenadion Injection 150 mg/ml 1115 Phenobarbitone Injection 100 Mangla brothers chemists 1116 Phenobarbitone Injection 150 mg/ml 117 Paracatamol Injection 150 mg/ml 118 Pheniramine maleate Injection 200 mg/ml 119 Phenobarbitone Injection 100 mg/ml 110 Phytomenadion Injection 1 mg/0.5 ml 1111 Phytomenadion Injection 1 mg/0.5 ml 1112 Phytomenadion Injection 1 mg/0.5 ml 112 Phytomenadion Injection 1 mg/0.5 ml 113 Phytomenadion Injection 1 mg/0.5 ml 114 Phytomenadion Injection 1 mg/0.5 ml 115 Phytomenadion Injection 1 mg/0.5 ml 116 Phytomenadion Injection 1 mg/0.5 ml 117 Phytomenadion Injection 1 mg/0.5 ml 118 Phenotarbitone injection 200 mg/ml 119 Phytomenadion Injection 1 mg/0.5 ml 110 Mangla brothers chemists 1111 Phytomenadion Injection 1 mg/0.5 ml 1112 Phytomenadion Injection 1 mg/0.5 ml 112 Phytomenadion Injection 1 mg/0.5 ml 113 Phytomenadion Injection 1 mg/0.5 ml 114 Phytomenadi	100		360	Mangla brothers chemists
103 Metronidazole Injection 500 mg/ 100ml 400 Shiv kumar enterprises 104 Midazolam Injection 1 mg/ ml 51 Shiv kumar enterprises 105 Mifepristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprostol Tablet 200 mg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenaline Injection 2 mg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml 20 Shiv kumar enterprises amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniamine maleate Injection 22.75 300 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 10 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone lodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	101		1250	Mangla brothers chemists
104 Midazolam Injection 1 mg/ ml 105 Mifepristone Tablet 200 mg 106 Misoprostol Tablet 200 mcg 107 Neostigmine Injection 500 mcg/ ml 108 Nor Adrenaline Injection 2 mg/ ml 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml 113 Oxytocin Injection 5 U in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 U in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 116 Pantoprazole Injection 40 mg 117 Paracetamol Injection 150 mg/ml, 2 ml 118 Pheniramine maleate Injection 22.75 mg/ml, 2 ml 119 Phenobarbitone Injection 2 mg/ml 120 Phenytoin Injection 1 mg/0.5 ml 121 Phensed Single Scolar (1 x 10 Rolls) 600 Shiv kumar enterprises 116 Pheniramine maleate Injection 20.75 Mangla brothers chemists 117 Phenobarbitone Injection 150 mg/ml 118 Pheniramine maleate Injection 20.75 Mangla brothers chemists 120 Phenytoin Injection 1 mg/0.5 ml 121 Phenobarbitone Injection 1 mg/0.5 ml 122 Plaster of Paris Bandages (1 x 10 Rolls) 60 Shiv kumar enterprises 10 cm x 2.7 mtrs	102	Metronidazole Injection 500 mg/ 100ml	520	Mellow Pharmaceutical Pvt. Ltd
105 Mifepristone Tablet 200 mg 51 GOYAL MEDICAL STORE 106 Misoprostol Tablet 200 mcg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenaline Injection 2 mg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml 20 Shiv kumar enterprises 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 118 Pheniramine maleate Injection 22.75 mg/ml, 2 ml 19 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 100 mg/ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 100 mg/ml 150 Mangla brothers chemists 110 my/ml, 2 ml 111 Phytomenadion Injection 1 mg/0.5 ml 1120 Phenytoin Injection 50 mg/ml 150 Mangla brothers chemists 1121 Phytomenadion Injection 1 mg/0.5 ml 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 1123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	103	Metronidazole Injection 500 mg/ 100ml	400	Shiv kumar enterprises
106 Misoprostol Tablet 200 mcg 1548 Goyal Medical Store 107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenaline Injection 2 mg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 100 Normal Saline (Sodium chloride) 100 Normal	104	Midazolam Injection 1 mg/ ml	51	Shiv kumar enterprises
107 Neostigmine Injection 500 mcg/ ml 25 Shiv kumar enterprises 108 Nor Adrenaline Injection 2 mg/ ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml 20 Shiv kumar enterprises amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 118 Pheniramine maleate Injection 22.75 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 119 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 110 Phytomenacion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	105	Mifepristone Tablet 200 mg	51	GOYAL MEDICAL STORE
108 Nor Adrenaline Injection 2 mg/ml 5 Shiv kumar enterprises 109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml 20 Shiv kumar enterprises amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniamine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 20 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml wards brothers chemists 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone Iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	106	Misoprostol Tablet 200 mcg	1548	Goyal Medical Store
109 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 110 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 114 Oxytocin Injection 5 IU in 1 ml ampoule 115 Pantoprazole Injection 40 mg 116 Pantoprazole Injection 40 mg 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniramine maleate Injection 22.75 mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 120 Phenytoin Injection 50 mg/ml 121 Phytomenadion Injection 1 mg/0.5 ml water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists 120 Mangla brothers chemists 120 Phaster of Paris Bandages (1 X 10 Rolls) 120 Phaster of Paris Bandages (1 X 10 Rolls) 121 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	107	Neostigmine Injection 500 mcg/ ml	25	Shiv kumar enterprises
Injection 0.9% isotonic, 500 ml Normal Saline (Sodium chloride)	108	Nor Adrenaline Injection 2 mg/ ml	5	Shiv kumar enterprises
Injection 0.9% isotonic, 500 ml 111 Normal Saline (Sodium chloride) Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 109 Shiv kumar enterprises 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 118 Pheniramine maleate Injection 22.75 mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 110 Mangla brothers chemists 110 Phenytoin Injection 50 mg/ml 1110 Phenytoin Injection 50 mg/ml 1111 Phytomenadion Injection 1 mg/0.5 ml 1112 Phytomenadion Injection 1 mg/0.5 ml 1123 Plaster of Paris Bandages (1 X 10 Rolls) 1124 Mangla brothers chemists 1125 Mangla brothers chemists 1126 Mangla brothers chemists 1127 Mangla brothers chemists 1128 Plaster of Paris Bandages (1 X 10 Rolls) 1129 Mangla brothers chemists 1130 Mellow Pharmaceutical Pvt. Ltd 1140 Mangla brothers chemists 1151 Mangla brothers chemists 1152 Mangla brothers chemists 1153 Mangla brothers chemists 1154 Mangla brothers chemists 1155 Mangla brothers chemists 1160 Mangla brothers chemists 1170 Mangla brothers chemists 1180 Mangla brothers chemists	109		666	Mellow Pharmaceutical Pvt. Ltd
Injection 0.9% isotonic, 500 ml 112 Ondansetron Injection 2 mg/ml, 2ml amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 114 Oxytocin Injection 5 IU in 1 ml ampoule 115 Pantoprazole Injection 40 mg 116 Pantoprazole Injection 40 mg 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniramine maleate Injection 22.75 mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 110 Mangla brothers chemists 110 Mangla brothers chemists 1110 Mangla brothers chemists 1111 Mangla brothers chemists 1112 Phytomenadion Injection 200 mg/ ml 113 Mangla brothers chemists 114 Phytomenadion Injection 1 mg/0.5 ml 115 Mangla brothers chemists 116 Mangla brothers chemists 117 Phytomenadion Injection 200 mg/ ml 118 Phytomenadion Injection 200 mg/ ml 119 Phenobarbitone Injection 200 mg/ ml 110 Mangla brothers chemists 1110 Phytomenadion Injection 1 mg/0.5 ml 1111 Water based single dose 1112 Plaster of Paris Bandages (1 X 10 Rolls) 1113 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	110		75	Mangla brothers chemists
amp. 113 Oxytocin Injection 5 IU in 1 ml ampoule 1080 Mellow Pharmaceutical Pvt. Ltd 114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	111		96	Shiv kumar enterprises
114 Oxytocin Injection 5 IU in 1 ml ampoule 600 Shiv kumar enterprises 115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 150 Mangla brothers chemists 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	112		20	Shiv kumar enterprises
115 Pantoprazole Injection 40 mg 75 Mangla brothers chemists 116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml amp. 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	113	Oxytocin Injection 5 IU in 1 ml ampoule	1080	Mellow Pharmaceutical Pvt. Ltd
116 Pantoprazole Injection 40 mg 100 Shiv kumar enterprises 117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	114	Oxytocin Injection 5 IU in 1 ml ampoule	600	Shiv kumar enterprises
117 Paracetamol Injection 150 mg/ml, 2 ml 750 Shiv kumar enterprises amp. 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	115	Pantoprazole Injection 40 mg	75	Mangla brothers chemists
amp. 118 Pheniramine maleate Injection 22.75 300 Mangla brothers chemists mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 150 Mangla brothers chemists 120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	116	Pantoprazole Injection 40 mg	100	Shiv kumar enterprises
mg/ml, 2 ml 119 Phenobarbitone Injection 200 mg/ ml 120 Phenytoin Injection 50 mg/ml 121 Phytomenadion Injection 1 mg/0.5 ml water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists 60 Shiv kumar enterprises 124 Mangla brothers chemists	117		750	Shiv kumar enterprises
120 Phenytoin Injection 50 mg/ml 400 Mangla brothers chemists 121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	118		300	Mangla brothers chemists
121 Phytomenadion Injection 1 mg/0.5 ml 300 Mellow Pharmaceutical Pvt. Ltd water based single dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	119	Phenobarbitone Injection 200 mg/ ml	150	Mangla brothers chemists
wafer based singlé dose 122 Plaster of Paris Bandages (1 X 10 Rolls) 60 Shiv kumar enterprises 10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	120	Phenytoin Injection 50 mg/ml	400	Mangla brothers chemists
10 cm X 2.7 mtrs 123 Povidone iodine Scrub 7.5%, 500 ml 2 Mangla brothers chemists	121		300	Mellow Pharmaceutical Pvt. Ltd
	122		60	Shiv kumar enterprises
124 Povidone iodine Scrub 7.5%, 500 ml 12 Shiv kumar enterprises	123	Povidone iodine Scrub 7.5%, 500 ml	2	Mangla brothers chemists
	124	Povidone iodine Scrub 7.5%, 500 ml	12	Shiv kumar enterprises

11			
125	Povidone iodine Scrub/Solution 7.50% ,500ml	3	Mangla brothers chemists
126	Povidone iodine Scrub/Solution 7.50% ,500ml	5	Shiv kumar enterprises
127	Propofol Injection 1% vial (10 mg/ml , 10 ml vial)	20	Shiv kumar enterprises
128	Ranitidine Injection 25 mg/ml, 2 ml amp	1000	Mangla brothers chemists
129	Ranitidine Injection 25 mg/ml, 2 ml amp	1575	Shiv kumar enterprises
130	Ranitidine Injection 25 mg/ml, 2 ml amp	500	Mellow Pharmaceutical Pvt. Ltd
131	Ranitidine Tablet 150 mg	6000	Mellow Pharmaceutical Pvt. Ltd
132	Reamers files - Size-15-40 , Length :-21 mm, Should have rubber stopper	30	Mellow pharmaceutical pvt. Ltd.
133	S. Triglycrides (GPO-PAP) 1ml per test	1	Mellow pharmaceutical pvt. Ltd.
134	S. Uric Acid Kit (End Point) 1ml per test	3	Mellow pharmaceutical pvt. Ltd.
135	S.ALP Kit (1 FCC- Kinetic) 1ml per test	2	Mellow pharmaceutical pvt. Ltd.
136	S.Blirubin (Diazo) 1ml per test	3	Mellow pharmaceutical pvt. Ltd.
137	S.Creatinine (JAFFES) 1ml per test	3	Mellow pharmaceutical pvt. Ltd.
138	SGOT (IFCC Kinetic) 1ml per test	5	Mellow pharmaceutical pvt. Ltd.
139	SGPT (IFCC Kinetic) 1ml per test	5	Mellow pharmaceutical pvt. Ltd.
140	Silver Alloy: - Silver - 68.7 % Fineness- Should be fine powder of 300 mesh Amalgam time-Should be 45 sec.	2	Mellow pharmaceutical pvt. Ltd.
141	Silver Alloy :- Silver - 68.7 % Fineness- Should be fine powder of 300 mesh Amalgam time-Should be 45 sec.	4	Mellow pharmaceutical pvt. Ltd.
142	Silver sulfadiazine Cream 1%	8	Shiv kumar enterprises
143	Sodium Carboxymethyl Cellulose Eye Drops 0.5%w/v	100	Mangla brothers chemists
144	Sodium chloride (solution) Injectable 0.9% isotonic, 100ml	100	Mangla brothers chemists
145	Spinal Needle 23	500	Mellow Pharmaceutical Pvt. Ltd
146	Spinal Needle 23	125	Mangla brothers chemists
147	Spinal Needle 23	50	Remedies solution
148	Spinal Needle 25	100	Mellow Pharmaceutical Pvt. Ltd
149	Spinal Needle 25	25	Mangla brothers chemists
150	Succinyl Choline Injection 50 mg/ml	10	Mellow Pharmaceutical Pvt. Ltd
151	Succinyl Choline Vial Injection 50 mg/ml	5	Mangla brothers chemists
152	Sucrose (Fe Sucrose 20mg) Injection 20 mg/ml, 5ml ampoule	50	Tulsi medical store
153	Suction Catheter (plain) non –toxic , Pyrogen free, sterile for single use only	300	Mangla brothers chemists

154	Suture Absorbable Surgical Suture USP (Catgut-Chromic) 76 cm x 20 mm, size 3-0, ½ Circle R.B. needle	24	Shiv kumar enterprises
155	Suture Absorbable Surgical Suture USP (Catgut-Chromic) 76 cm x 30 mm, size 1, ½ Circle R.B. heavy needle	120	P.P. Laboratories
156	Suture Absorbable Surgical Suture USP (Synthetic) Polyglactin 910 Braided Coated with Triclosan Antibaterial 90 cm x 40 mm, size -1, ½ Circle R.B. heavy needle	120	P.P. Laboratories
157	Suture Non-Absorbable Surgical Suture USP (Braided Silk Black) 76 cm x 26mm, size -2-0, ½ Circle R.B. oval needle	60	Shiv kumar enterprises
158	Suture Non-Absorbable Surgical Suture USP (Braided Silk Black) 76 cm x 45 mm, size -2-0, 3/8 Circle reverse cutting needle	60	Shiv kumar enterprises
159	Suture Non-Absorbable Surgical Suture USP (Braided Silk Black) 90 cm x 16mm, size -3-0,3/8 Circle cutting needle	24	Shiv kumar enterprises
160	Suture Non-Absorbable Surgical Suture USP (Polypropylene Monofilament suture) 60 cm x 16 mm, size -4-0, 3/8 Circle cutting needle	12	Shiv kumar enterprises
161	Tetanus Toxoid Injection 0.5 ml Ampoule	675	Mangla brothers chemists
162	Tetanus vaccine Injection 0.5 ml Amp	100	Shiv kumar enterprises
163	Tramadol Injection 50 mg/ml, 2 ml ampoule	77	Shiv kumar enterprises
164	Tramadol Injection 50 mg/ml, 2 ml ampoule	300	Mangla brothers chemists
165	Tropicamide + Phenylepherine Eye Drops 0.8% + 5%	90	Mangla brothers chemists
166	Urine bag 2000ml	100	Mangla brothers chemists
167	Urine bag 2000ml	50	Mellow Pharmaceutical Pvt. Ltd
168	Valethemate Injection 8 mg/ml	270	Shiv kumar enterprises
169	Valethemate Injection 8 mg/ml	120	Goyal Medical Store
170	Water for injection 5ml ampoule	1670	Mangla brothers chemists
	The purchase of medicines was d	one thro	ugh calling quotations.

The Subject Committee raised the questionnaire during the oral examination of Health Department and asked to supply the information on the following points:-

- 1. The relevant records of allotment of land to Private Hospitals on subsidised rates in Haryana.
- 2. NABH criteria to empanel the Private Hospitals of Haryana Government.
- 3. Health policy for the Government Employees & pensioners Medical negligence Board's norms/notifications.
- 4. Latest position of doctors claiming unlawful incentive in District Palwal.
- Distict wise detail of breeding checkers (with names) in districts of Palwal, Gurugram, Sonepat, Sisra, Hissar and Karnal with detail of salary and total budget on breeding checkers.
- Details of dengue cases in districts of Palwal, Gurugram, Sonepat, Sisra, Hissar and Karnal. Under reporting of dengue cases, if any in above six districts aand verify the no. Of domiciliary visits in these districts.
- Details of health institutions proposed for installing Solar System in different districts.
- 8. Services being provided in different de-addiction centres alongwith manpower.
- Details of Trauma Centres in the state, alongwith anyproposal for establishing Trauma Centre midway between Delhi and Panipat i.e. at Mrthal/Hassanpur.
- 10. Total Budget of AIDS in FY 2016-2017 alongwith expenditure and components on which it occurred.
- 11. Enquiry of local purchase of medicines to be conducted.
- 12. The construction status of building of PHC Ahulana (Sonepat) and PHC Nigdu (Karnal).
- 13. Condition of various hospitals in the vis a vis the initiatives undertaken by the department.

Reply on 4 points as asked by Subject Committee of Haryana Vidhan Sabha

	f. Questionnaire	Reply of the Department
- Berlini		2)
	NABH criteria to empare the Privote Hospitals of Haryana Govt.	
3	Health Policy for the Govt. employees & pensioners.	Govt, has issued a limited cushless medical facility to regular Haryans Govt, employees and pensioners vide letter no. 2PM-cushless-2017/13626-13786 dated 20.11.2017. A copy of the same is annexed as Annexure - 8.
4		Coxt. has issued a notification dated 22:05:2017 constituting Medical Negligence Board and the board will decide the complaints against the Private/Goxt. doctors/hospitals for medical negligence. A copy of the same is annexed as Annexure - C.

ADDITIONAL INFORMATION ASKED BY THE SUBJECT COMMITTEE DURING THE ORAL EXAMINATION IN ITS MEETING HELD ON 02.01.2018

Se.	Observations.	Reply
7	Tutum position of doctors standing sectionful magnitudes in Disease Palmel.	A committee assessing of Dr. Scrapfeur, Kaubol, DES- Ore DERES, Son. Manning Keer, Additional Disease On- DERS and Son. Produm Single, Director (Finance & Account) Olo NROM, autobased as enquiry in in the mentioned case and submitted their report on 28.11.2017 wherein Dr. Addya Swenney Gupta, Cloth Surgass Palwal and these Dy. Cloth Surgason namely Dr. Sandbya Chyta. Dr. Reide. Single and Dr. Lakveur Single were fascal sharing the uninvest incentives. All the final offlores have been empended vide good, latter no. 2(1):5(017-2580) dated 08.12.2017.
	(ii) District wise detail of breeding absolutes (with names in a consistence for the district of Taimes, Caragrams, Screpes, Sines, Hear and Komal with detail of salary and total budget on beauting absolutes. (iii) Details of despise cases to a constraint of despise cases, if any in an adversal district. (iii) Under operating of designs cases, if any in an adversal sin districts. (iv) Verily the real of destroctions that.	District wise detail of brooking obsciers (with norms) in s.r. dentices of Palwel, Contigues, Sonapat, Nova, Blass and Kannel with shall of others & wood budget on brooking checkers and details of clergat cases is strated as American — E. As regards under reporting, it is influenced that no under reporting has been done or per the guidelines of Oul. However, Dr. Expedit or conduct the majory for designs cases in Dist. Palmel & Furnished. The destacilines seems in these appointed in conduct the majory for designs cases in Dist. Palmel & Furnished. The destacilines seems are consistent by health staff and booking absolutes. These are arrowed 92.51 has destaciline within (total lessons seembed in appeared visits, weekly/furning@fly/manthly) during the year 2017.
A.A.	Denale of leads notations proposed for intuiting Solar System in different districts.	An administrative approval for nonalizing off. Certi Sche Power Plant on the mostly of the beauth institutions amounting to Ha. 907.50 has been bound for 110 CHCs and 110 PHCs wide Gove, mensu no. 20/23/2017. 6FIGHE dated 17.09.2017.
*	Services being provided in different de-addiction centers along-with manperson.	A total of 67 do-addiction control are functioning in the state out of which 10 are being run by the Health Department, 3 by Medical Education Department and the next 34 are being run by Petrone Organization/MGOs/Rad

1/2

		1984
		CrearDion. Civil Welfare Councils which are under the control of Department of Social Justice and Exponentians of Social Justice and Exponentians of the addition, transment, consociing an intuitionalism. These services are being provided as per the Hacrana Deep De-addition Corner Bules 2010.
5	Details of Trauma Consent to the state, alongwith any proposal for establishing Trauma Conne analysis between Dalks seed Panipo La at Marthal-Thauseppe	There are 6 Trauma Gentre in the state namely Araboli Baltabargerh, Revori, Nicos, Vermananger and Karna Trauma corne at Parigan in audio communion. To proposal for 13 news common namely Nathus, Psachicula Scrapat, Paradahat, Misiwasi, Hisar, Niemani, Radhas Pulwat, Mahasu, Kalangar, Sampla and Maneue has been to Gol. Presently there is no proposal in analtic trauma corner of Morthski or Hamagare as trauma control of Morthski or Hamagare as trauma control of Facility in the control of Morthski or Hamagare as trauma control of the control of Morthski or Hamagare as trauma control of the control of Coli.
	Time budget of AIDS in FY 2016-17 slong-with expenditure and components on which it received.	As amount of Es. 1484-82 lace was received from NACA during the year 2018-17. Rs. 1612-65 Sacs was speed. The additional expenditure was rest out from assessed balance of FY 2015-16.
K	Enquiry of local purchase of multicless to be confucted.	MD, RMSCI. has been expected to conduct the origin tato the local purchase of the medicines.
	The construction makes of building of PSE Abelians (Sonepat) and PSE Nigds (Kernal).	The proposal of land transfer of PHE Abulusa (Sungar and PHE Nighs (Kornel) in Iying with Funchers Department. After transfer of land, the present of construction will be sterned.
	Condition of various longitude in the state via a via the initiatives and etailors by the departments.	Presently all the obviol throptals are being opposed with addition of help. The drags and oppositions are being provided as per the gaps. A budget of Ra. 80 cover and o cover has been suntached for purchase of medicions or equipments respectively during the FY 2013-18. The construction and maintenance of hospitals has been endorstaken with a budget provision of Re. 150 cover and 2 cover respectively. Certain new initiatives have been accluration by the department to improve the health infrastructure in the state which are had outstanding a support services upon CIIC level, providing the services of CII Scien, 1681, Heistonichalance and cath lab on PYP made.

Annexure B

From

Principal Secretary to Covernment of Haryana, Health Department, Chandigarh.

To

- 1. Chief Segretary, Government of Haryana, Chandigach
- Addl. Chief Secretaries/Principal Secretaries of all the Departments.
- 3. Secretary to Hon'ble Governor.
- 8. The Registres Punjab and Haryans High Court Chandigash.
- Principal Accountant General (A&E and Audit), Haryana, plot No. 48.5, Sector-33, Chandinart.
- 6. All Heads of the Departments.
- 7. All Directors of Government/Government Aided Medical Colleges.
- 8. All Managing Diretters of Boards/Corporations.
- 9. Director, Public Relations and Affairs Haryana.
- 10.A3Late Civil Suggesters of the State.
- J4 All the Directors/Medical Superintendents/CEO's of all Empanelled Hospitals.
 - 12 State National Informatics Centre, Haryana, Chandigarh.

No. 3795-Carintese-20171 13636- 13 786 Dates 20 | p | 2017.
Subjects-Regarding providing Limited Cashless Medical Facility to Regular
Haryana Government Employees and Pensioners w.c.f. 30.11.2017.

Kindly refer on the arbject cited above:

The pulity of providing Contries Medical Services to Haryana Government Employees and Physioners has been seeking the attention of Government The State Government has decided to provide limited Cashless Medical Services to Haryana Opvernment Employees and Pensioners w.e.f. 30th November 2017.

- 2. The SALIENT FEATURES of the scheme are as under;-
 - I. The scheme shall be cashless and only for Regular Haryana Government Employees and Pensioners. Spesses/dependents of Regular Haryana Government Employees/Pensioners are not covered under this scheme However, the Spouse and Dependents of Employees/Pensioners shall be entitled for treatment as per the existing policy of reimbursement issued by this office vide memb no. 2/8/88-1148811 dated 66.05,2005.
 - This Limited Guehless Medical Facility shall be applicable ONLY for six
 (6) Itfe threatening conditions namely CARDIAC EMERGENCY.

ACCIDENTS, CANCER STAGE 3RD& 4TH, COMA, BRAIN HAEMORRHAGE AND ELECTROCUTION

- III. This scheme will be applicable at all Government Medical CoReges' Covernment aided Medical Colleges in Haryone, all district hospitals, other health institutions of Haryona Government, and all private Hospitals empanetied under the Haryona Covernment vide office Mesno No. 2/276/2012-1HBIU dated 13.08.2015 and department letter no. 16/228-29tvi-2017/13246-13446 dated 14.11.2017; and thereafter.
- IV. All departments of the State Government will issue valid identity code to their REGULAR Employees and Pensioners to entitle them for availing limited eachless medical services. The pensioners shall carry the PPO (Pension Pay Order). These will be accepted as proof of identity by all the Government /Private empanelled health facilities for giving limited coshless services to them. Departments shall link their identity eards to Audhar Numbers.
- V. It will be the responsibility of the beneficiary to produce the valid (D card/PPO No. to the hospital in order to establish his/her identity of regular Employee/Pensioner.
- VI. It will be responsibility of the health institutions to ask for the identity cards/PPO's from the Employees / Pensioners and to explain to them whether the condition/surgecy/procedures/disease is covered under carbless medical facility or not.
- VII. Finance department and NIC shall make available the data for identification of employees cutled out from HRMS data. This data shall be sent to Health Department. The Health Department shall aplead this data on their official website. The database of the pensioners with PPO numbers shall also be similarly made available to the Health Department by Finance Department and NIC. This shall also be upleaded on the Official website of the Health department in case the hospital wants to varify the entitlement of the beneficiary the same can be done by counter checking it on the website of the Health Department.
- VIII. A ceiling of Rs. 5,00,000-(Rs. Five Lees only) for limited cashless treatment is fixed. If the cost of the treatment exceeds this amount, the excess amount will be paid by the Employee/Pensioner. This amount can later be got reimbursed from his/her department as per the entitlement and existing reimbursement policy.

- Explant or device shall be given in Cashless made only if the cost of same has been fixed by the Haryana Coverament as charleted vice this office Memo no. 2/36/2014-11/B III, dated 21.05.2015. The Govt. of India has notified the rates of cardiac stants and knee implants in 2017. These rates shall be applicable in place of Haryana Govt. rates. For implant / device whose cost has not been fixed by the Centrel State Government, the Exeptoyee Peestoner shall make payment for the same and later get it reimbursed as per the existing reimbursement policy.
- X. For the diseases not covered under the Para 2(1), the Employee/Persioner will make the payment to the hospital and shall get it reimbursed from their respective department as par the existing computersement policy.
- XI. It will be the responsibility of the respective Head of Department/Head of Officer to ensure payment/disposal of all the medical bills raised by Hospitals providing cashless health service must be closed WITHIN 60 DAYS of the receipt of bill.
- XII. The carbless medical bills for cashless service given by the hospitals and sent to the respective department will be dealt in the Dio Head of the concerned Department and payment made to the hospital in time.
- XIII. The Nodal Officers will be responsible in processing of bills, transfer of funds, to address edg delay in payments and/or share grievence etc.
- NEV. All Government/Private empanoled health facilities and all the Government departments will appoint their respective Nodal Officers with a dedicated cell and chare the control details of the same on their official website as well as send an email to the Wealth Department. The Health Department will create a new page and will uploed the details of the Nodal Officers of all the departments, medical colleges, Private Empanelled Hospitals on their website.
- XV. The services being provided on PPP mode shall be given in carbiess mode and will continue to be free for Haryana Government Employees and beneficiaries. These services shall include the cethlab services too. The expenditure incurred shall be fit charge under Mukhya Mantri Mufat IIIaj Yogana (MbHY).
- XVI. The expenditure incurred on providing cathless services to Regular Heryana Government Employees/Pensioner in the above mentioned six categories of diseases by the Government Medical Colleges, Government

Aided Medical Colleges shall be fit charge under Mukhya Mantri Mu: Ilaaj Yojana (MMIY).

- XVII. Rates for any package / procedure / surgery like negan transplant etc. is devices / implant rates fixed by the State Government from time to time shall be applicable on all the Government Health Facilities and Empancilla Private Hospitals. These rates are displayed on the website of the Health Department.
- XVIII. In case any fake bill or deplication of claim is repeated, the beneficiary institution is liable to be penalised for region penalities under the Haryan Civil Services (Punishment and Appeal) Rules, as assended from time: time, in case, any wrong bill/fake treatment is reported and confirmed, in hospital is liable for de-empanelment and it will be the responsibility of the concerned department to send the case to the Health Department.
- XIX. The Health Department will establish a dedicated cell which will monito all the aspects of this scheme.

3. ADDITIONAL INSTRUCTIONS FOR PRIVATE EMPANELLED HOSPITALS:-

- The private emparation hospital will give 100% cashless services for the treatment given under prescribed package rates of Concernment of Haryana.
- if the beneficiary is treated for any conditions which is not covered by prescribed package i.e. Nun Package, then:
- For hospitals empaineded at PGI Rates + 75% of the bulance amount : 80% of treatment will be made enabless and 20% of the final bill has to be paid by the beneficiary which later on may be submitted by the beneficiary to their concerned department for reinfluraement under existing policy as per entitlement.
- For hospitals empanelled at PGI Rates only: 50% of treatment will be made cushless and 50% of the final bill has to be paid by the heneficiary which later on may be submitted by the heneficiary to their concerned department for reienbursement under existing policy as per entitionnent.
- iii. In cases of Poly-trauma etc. where multiple packages are invoked for treatment given in the same sitzing/operative procedure then the reimbursement claimed by the Private empanelled Hospital shall be as por the formula below:-
 - Highest Cost Package to be reimbursed @ 100 percent of the passage cost.

- Second highest cost package @ 50 percent of the nackage and:
- iii) Third highest cost package @ 25 percent of the package cost.

All other subsequent cost packages @ 25 persont of the package cost.

- Follow up services to OPD are not easitiess. However, subsequently if there is an another episode of similar life threstoning conditions as mentioned at slause 2(II) above, the same will again qualify for easitiess services.
 - Two hard copies of each and every bill have to be generated by the hospital, one for concerned department and another for the parient. The bills in original, along with stischarge summary shall be submitted by the hospital to the modal officer of the respective department within 7 days of discharge through courter /apeed post and a copy of the bill shall also be handed over to the beneficiary at the time of discharge. This is in addition to the office copy retained by the hospital. After completion of treatment, the beneficiary will counter sign the final bill reised by the hospital.

All expanding hospitals will famish their bank desails (name of the bank, account mather, IPSC code, MICR code, PAN number) with the bill to the concernst Nodel Officer of the department, for transfer of payment electronically.

A self destaration must be given by the Private Empanelled Rospitals along with every bill as per the following forms:

The short policy may kindly be brought to the knowledge of all the concerned and a wide publicity be done.

> Additional Secretary Health for Principal Secretary to Government, Huryana, Health Department,

> > 1

Annexure C

Repd. No. CHD/9093/2015-2917



Haryana Government Gazette

Published by Authority

@ Government of Hazyana

No 22-2017) CHANDIGARH, TUESDAY, MAY 30, 2017 (JVAISTIJA 1, 1914 SAKA)

PART-I

Notifications, Orders and Declarations by Haryana Government.

HARYANA GOVERNMENT

HEALTH DEPARTMENT

Notification

The 22nd May, 2017

No. 2539.2017-6BBL.—The Governor of Buryana is pleased to constitute a Medical Board at each district level with the name "District Medical Brands for Negligener" to decide the complaints against the private/Govt District Inopitals for Medical negligence in parasisses of the float his flagrence Court code: detect 05.88.2085 in leach Mathew code passed in Appeal (CRL.) 164-145 of 2004 and others passed by Kny ble Purph and Heryana High Court, Chandigarth in CRM-54 No. 16582, 16583, 16584 of 2014. The District Medical Boards for Negligence will consist of the following:—

(6)	Civil Surgeon of the District	Chimerica
00)	Principal Modical Officen/Medical Superintendent of District Hospital as the case may be	Mumber Secretary
(HI)	Two subject specialists of the same specialty related to the type of complaint. (Rither best: from Gove, or one from the Gove, each one from the private, If say subject specialist is not execute then the Champerson can call from other Diseries).	Meether
(h)	One Member of the sisting (MA (To be decided by the District (MA President)	Number

(Note.— The above committee shall examine each application in the light of orders passed by the Apax Court is Jacob Mathow case and applying Bolom's tee. All members shall be present and age the report.)

 The District Medical Bounds for Negligence will look into all complaints against the private/flows doctors/hospitals for Medical negligence and will be empowered to call & seek the assistance of property of my recent constituted with the semplified and will take the power to compute the pression as per recent of the same.

2. Secondary, obtains an audityresisted and autopriess medical approach that distinct account of each or conscious, obtains an audityresisted and autopriess medical approach that District Madical Research for Negligence.

3. The District Medical Research for Megligence what give an important and automated agriculture applying Research to the fluor accisement in the prescriptories.

4. The District Medical Research by Negligence will extend to Requisitely as required and actions applying Research to the fluor accisement will extend to the seminary and repeatedly as required and obtained applying the manufacture will extend to the seminary and the seminary and the contract of the seminary to district the seminary to district Dispersions.

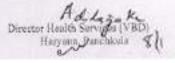
Chartel paids

The 22nd Shap, 2011

REPLY OF QUESTIONNAIRE RAISED BY SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES IN ITS MEETING HELD ON 62.01.2018

Point No. 3 is related to this office, reply of which is given in the following table:

Sl. No.	Observation/ Questionnaire	Reply
Œ	District-wise detail of breeding checkers.	Domestic Breeding Checkers (DBC) were deployed as per guidelines of Govt of India. Honorarium to DBCs has been paid (ii) Rs. 310% per day (Labour Department Rate for unskilled labour) for 3 months for maximum 20 days in a month. Therefore honorarium was paid for 60 days to 4 DBC. However on request of District Sirsa, extension was permitted for 10 days to avail the services of DBCs. Out of total sanotioned budget for deployment of DBCs amounting to Rs. 77.50 Lao, total expenditure was Rs. 66,96,610% List of DBCs deployed in the Districts is enclosed (Announcel).
(ii)	Dotails of dengue cases.	Total 4550 Dengue cases have been reported in the State during the year 2017. District-wise list of Dengue cases is enclosed (Annexure-II).
(liii)	Under reporting of dengue cases in District Palwal, Gurugram, Socipat, Sirsa, Elisar and Karnal.	As per information received from the Districts, no under reporting is done. Reporting of confirmed dengue cases has been done as per guidelines of Govt. of India i.e., confirmation through ELISA method (NSI or IgM). Dr. Rajesis Kumar, Dy. Director has been directed to conduct the inquiry for Under Reporting of Dengue Cases in District Palwal and Faridabad.
(iv)	Verify the No. of domiciliary visits.	Domociliary visits were carried out by the health staff and the DBCs for checking the mosquito breeding sites. About 92.51 Lac demociliary visits (i.e. total houses searched in separated visits, weekly/formightly/ascortily) were surried out in all the Districts during the year 2017. List of District- wise Domiciliary Visits is enclosed (Atmexure-III).



District wise detail of Domestic Breeding Checkers (DBC) deployed in the State during the Year 2017

Sl. No.	Name of District	No. of DBCs deployed in the District	Expenditure incurred
1	Ambala	40	744000
2	Fatehabad	30	521110
1	Gurgoan	30	558000
4	Hissar	20	361150
5	Thajjar	20	325810
6	Find	10	152520
7	Kaithid	30	539710
8	Kamal	20	346270
9	Kurukshetra	10	124000
10	Mewat	30	440200
11	Palwal	15	273420
12	Panchkula	30	494450
13	Panipat	30	442050
14	Rewari	5	93000
15	Robtak	30	505920
16	Sirsa	20	403930
12	Yamunanagar	20	371970
	Total	390	6696610

ANNEXURE-II
District Wise Dengue Cases Reported during the Year 2017

SI No.	District	Total Confir	med Dengue Cases	in the Distric
		IgM	NS1	Total
1	Ambaix	110	209	325
2	Bhiwani	35	50	15
3	Faridahad	119	34	153
4	Fatchubad	130	289	419
5	Gurugram	15	SI	66
6	Hissar	234	304	538
1	Jhajjar	9	102	111
8	Jind	50	85	135
9	Knithal	50	98	157
10	Karnal	84	650	334
11	K.Shetra	162	186	328
12	Nuh	.0	0	0
13	Naroaul.)	0	3.
14	Patwal	2		3
15	Panchkula	63	130	193
16	Punipat	173	296	469
17	Rewari	6:	131	137
18	Rohtak	208	698	906
19	Sirsa		156	164
20	Scorpat	15	39	54
21	Y. Nagar	42	28	70
	Total	1533	3017	4550

1 mg

Reply recived from Haryana Urban Development Authority (HUDA) Department in respect of questionnair No. 1

Name of Urban Estate	Name of Hopital
Detail of allotted Hosp	ital sites Urban Estate wise
Gurugram-II, Sec. 44	Fortis Heart & Multi Speciality Hospital
Gurugram-II, Sec. 51	Artemis Medicare Services Pvt. Ltd.
Gurugram-II, Sec. 38	Dr. Naresh Trehan M/s Global Health Pvt. Ltd.
Gurugram-II, Sec. 56	Dr. Prabha Manchanda
Rewari, Sec. 10	Dr. S. P. Yadav
Faridabad, Sec. 8	Anshu Hospital Ltd.
Faridabad, Sec. 8	Fidelity Buidcon Pvt. Ltd.
Faridabad, Sec. 21A	The Blue Sapphire
Faridabad, Sec. 20A	Central Hospital & Research Centre
Faridabad, Sec. 16A	Metro Specialty Hospital Pvt. Ltd.
Faridabad, Sec. 16A	Metro Specialty Hospital Pvt. Ltd.
Faridabad, Sec. 16A	Bhardwaj Welfare Trust
Panchkula, Sec. 26	Ojas Super Specialty Hospital
Panchkula, Sec. 23	Saak Hospitals
Bhiwani	Not Allotted
Hisar	Not Allotted
Karnal	Not Allotted
Panipat	Not Allotted
Gurugram-I	Not Allotted
Jagadhri	Not Alfotted
Ambala	Not Allotted
Sonipat	Not Allotted
Sirsa	Not Allotted
Jind	Not Allotted
Kurukshetra	Not Allotted
Kaithal	Not Allotted
Rohtak	Not Allotted
Bahadurga:h	Not Allotted

Details of Hospital sites allotted by HUDA in various Urban Estate

Name of Urban Estate	Urban Name of Hopital	Date of allotment	Bate	Date of possession	Date
Gurugram-II Sec. 44	Fortis Heart & Multi Speciality 17.12.2004 Hospital	17.12.2004	Rs. 3552/- Per Sq. Yds.	11.02.2000	03.10.2011
Gurugram-II Sec. 51	Artemis Medicare Services Pvt. Ltd.	15.02.2006	Rs. 4000/- Per Sq. Yds.	17.02.2006	18.07.2007
Gurugram-II Sec. 38	Dr. Naresh Trehan Global Health Pvt. Ltd.	29.10.2004	Rs. 1.65 Crores Per acre	06.01.2005	09.03.2011
Gurugram-II Sec. 56	Dr. Prabha Manchanda	16.07.1997	Rs. 987/- Per Sq. Yds.	11.09.2005	Not Taken
Rewart Sec. 10	Dr. S. P. Yadav	04.07.2007	Rs. 3450/- Per Sq. Mbs.	31.03.2010	06.07.2015
Faridabad Sec. 8	Anshu Hospital Ltd.	22,02,2006	Rs, 3000/- Per Sq. Yds.	11.10.2006	22.07.2008
Faridabed Sec. 8	Fidelity Buildon Pvt, Ltd.	06.10.2008	Rs. 4150/- Per Sq. Mtr.	27.11.2097	Not Consti.
Faridabas Sec. 21A	The Blue Sapphire	11.09.2007	Rs. 4150/- Per Sq. Mtr.	31.08.2007	03.12.2009
Faridated Sec. 204	Central Hospital & Research Centre	23.08.2004	Rs. 3750/- Per Sq. Yds.	04.10.2004	06.07.2006
Faridabed Sec. 16A	Metro Speciatry Hospital Pvc. Ltd. 02.09.2014	02.09.2014	Rs. 16500/- Per Sq. Mtr.	05.09.2014	Under consti
Faridabot Sec. 164	Metro Specialty Hospital Pvc. Ltd.	21.10.2005	Rs. 3000/- Per Sq. Yds.	26.05.2016	27.06.2008
Faridabad Sec. 16A	Bhardwaj Welfare Trust	19.03.1991	Rs. 15.09 Lacs Per Acre.	Resumed (0.C. Issued)	(0.0. 02.05.1996
	Ojas Super Specialty Hospital	10.02,2015	Rs. 17,251/- Per Sq. Mrs.	05.93.2015	20.17.2017
Panchicula Sec. 23	Saak Hospitals	11.02.2016	Rs. 17250/- Per Sq. Mtr.	Not Taken	

Name of U.E. Nar	Name of Hopital	Date of allotment	Rate	Date of possession	Date Completion
Bhiwani Not	Not Allotted				100000000000000000000000000000000000000
	Not Allotted				
Karnal Not	Not Allotted				
	Not Allotted				
	Allotted				
	Not Allotted				
	Not Allotted				
Sonipat Not	Not Allotted				
	Not Allotted				
	Not Allotted				
shetra	Not Allotted				
	Not Allotted				
	Not Allotted				
	Not Allotted				

HARYANA URBAN DEVELOPMENT AUTHORITY

FORM 'C'

(See Regulation 5 (3): ALLOTMENT LETTER

Extate Officer, DA, Gurgaon

Fortis Heart & Multi Speciality Hospital Mobali

Memo No 22601

dated 17-12-64

- Sub: Regarding allotment of 11.5 acres land in favour of Fortis Heart & Multi speciality Hospital Mobali for setting up of Hospital in Sector 44 Gurgann.
- Please refer to your application for the allotment of project of Hospital in Sector 44 at Gurgaon.
- 2. Your application has been considered and land for hospital as detailed below, has been allotted to you on free hold basis as per the following terms & conditions and subject to the provisions of the HARYANA URBAN DEVELOPMENT AUTORITY ACT 1977 (hareinafter referred to as the act, and the rules and regulations applicable thorounder and as amended from time to time. The approximate area of the site and the tentative price of the plot are given below subject to the adjustment in accordance with the actual measurement at the time of delivery of procession.

St. No	Major components	Area raiceinted	FAR	Rate per 5 yds	4-	Amount
1.	Hospital	11.5 Acres	At 1.5	Rs. 3552 p. Sq. Xds		Rs. 19,77,01,320.00

- The plot is neither preferential nor special preferential one.
- In case you refuse to accept this allotment you shall communicate your refusal by a registered letter within 30 days from the date of issue of allotment letter, failing which this allotment shall stand cancelled and the carnest money deposited by you shall be furfeited to authority & you shall have no claim for daylanges.

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5. In case you accept this allotment, please send your acceptance by registered post along with an amount of Rs. Nil within 30 days from the date of issue of this allotment letter which together with an amount of Rs Nil paid by you alongwith your application from an earnest money will constitute 25% of the total tentative price.

The balance amount i.e. Rs. 8.59.58,600.00 of the above tentative price of the phot/site can be paid in lump sum without interest within 60 days from the date of issue of allotment letter or in four annual installments with 11% interest. The first installment will fall due after the capity of one year from the date of allotment. The delay interest @ 14% will be charged. The interest on remaining installments shall accrue from the date of offer of possession.

The above rates are inclusive of Govt, charges. The FAR he permitted on the site shall be 150% as per the provision of the advertisement of the site. However, the maximum permissible height of the building shall be 60 Mir. instead of 30 Mir. as mentioned in the advertisement.

- 7. The possession of the site is hereby offered.
- Each instalment shall be remitted to the Estate ufficer and very such remittance shall be accompanied by a letter showing the full particulars of the site i.e. the number of the plot and sector number to be which the payment pertains. In the absence of these particulars the amount remitted shall not deemed to have been received.
- 9. The above price is tentative to the extent that any subincement in the cost of land awarded by the competent Authority under the hand Acquisition Act shall also be payable proportionately as determined by the authority. The additional price determined shall be paid within thirty days of its demand.
- In the event of the breach of any other condition of transfer the Estate
 Officer may resume the land in accordance with the provision of section 17 of
 the HUDA act.
- 11. On payment of 100% of the tentative price of the plot/building you shall execute the deed of Conveyance in the prescribed form in such manner as may be directed by the Estate Officer. The charges for registration and stamp duty will be paid by you.

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- 12. The sate/plot shall not be used for any purpose other than that for which is has been afforted in accordance with the plans approved by the competent authority. If you do not use the land for the specified purpose, it will revers to HUDA along with the structure, if any.
- 13. You shall have to pay separately for any construction, material, trees, structures and compound wall existing in your plot at the time of allotment of which compensation has been assessed and paid by the Authority, if you want to make use of the same.
- 14. You shall have to pay all general and local taxes, rates or cesses imposed or assessed on the said buildings by the competent authority.
- 15. The authority will not be responsible for leveling the uneven vites.
- 16. You will have to get the final building plan sanctioned within 6 month from the date of issue of this letter and complete the construction of at least 25% of the projected built up area as indicated in the project report and start the tacility of hospital within two years of the date of offer of possession. The project shall be completed in all respect in 5 years.
- 17. The authority reserves itself all mines and minerals whatsoever in or under the said site with all such right and powers as may be necessary or expedient for the purpose of searching for working obtaining, removing and enjoying the same at all such times and in such manner as the Authority shall think fit, with power to carry out any surface or any underground working, and to let down the surface of all or the part of the said site and to sink, pits erect building, construct lines & generally appropriate and use surface of said site for the purpose of doing all such things and may be convenient or necessary for the full enjoyment of the exceptions and reservations herein contained. Provided that allottee shall be entitled to reserve from the authority such payment for the occupation by the authority of the surface and for the damage done to the surface or building on the said land by such works or workings of letting down as may be agreed upon between the authority and the allottee or failing such agreement as shall be ascertained by reference to arbitration.

The authority may be its officers and servants at all reasonable times and in reasonable manners after 24 hours notice in writing, enter in and upon any part of the said land building erected thereon for the purpose of accertaining that the allottee has duly performed and observed the condition to be observed under the Rule Regulations applicable under the said Act.

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The authority shall have eight, power and authority at all times to do through its officers or servants all acts and things which may be necessary or expendient for the purpose of enforcing compliance with all or any other of the terms, conditions and reservations imposed and to recover from you as first charge upon the said land/building the cost of doing all or any such act and things and all costs incurred in connection with or in any way relating in

- 21 All disputes and differences arising out of or in any way touching or concerning this allotment whatsoever shall be referred to the sole arbitration of the Chief Administrator or any other officer appointed by him it will not be an objection to such appointment that the arbitrator to appointed is a Government servant on an officer of the authority that he had to deal with the matter to which this allotment relates and in the course of his duties as such Government servaut or officer as the case may be he has expressed his views on all or any of the matters in disputs or difference. The decision of the such arbitrator shall be final and binding on the concerned parties.
- 22 All payment shall be made by means of a demand draft payable to the Extate Officer, Harvana Urban Development Authority, Gurgaon (Haryana) drawn an any scheduled bank situated at Gurgaon (Haryana).
- 23. No separate notice will be sent for the payment of yearly instalment. However the information regarding the installments, the amount, the due date etc. may be sent as a matter of courtesy.
- The interest for the delayed period of instalment due before after offering the pessession of plot shall be charges @ 14%. The due date of instalment means the last day on which the payment falls due.
- The transfer and bifurcation of land shall not be allowed under any circumstances accordingly the land shall continue to be going to the authority until the entire consideration money together with interest and other amount if any due to the authority on account of sale of such land or building or both is paid. You shall have no right to transfer by way of sale gift, mortgage or otherwise the plot/building or any right title or interest therein till the full price is paid to the Authority except with the prior permission of the competent authority.
 - The allotment is subject to the provisions of HUDA Act, 1977, rules & Regulation framed thereunder.
- The Govt. policies and national Health programs like family welfare immunisation, NMEP cir. shall be implemented as policy guidelines.

Contd....5.

- Regarding the clause No. XI of the advertisement which roads as "subsidized rates? 30% of the normal charges shall be changed for 20% of functional beds in addition to 20% OPD free from the weaker section of the society". It has been decided to seek opinion from Director, Health Services, Haryana as done in case of Medicity on the subject and follow up action would be taken as per their advice.
- 29 The control over building shall be exercised through a zoning plan of the site which shall provide for the building maximum ground coverage, maximum height FAR, parking area, type of building wall and gate etc. tesides specifying the use of plot. Besides the zoning plan the BIS norma/guidelines regarding basic requirement for Hospitals shall be applicable.

Shops shall not be allowed to be constructed except these specifically provided in the zoning plan.

- 31 The components of EDC included in the above rates is for the normal services provided by HUDA in its sector, if any, special infrastructure facilities are to be provided due to world class standard of the project the same shall be charged extra.
- 32 Preference shall be given to the domiciles of Haryana in the recruitment of medical, para-medical and other class-IV staff while filling the various posts in the facilities depending upon the availability of requisite skills.
- 33 Regarding the clause No. X of the advertisement which reads as "one representative each from Health Deptt., HUDA and District Administration shall be taken in the Committee Board Managing Affairs (functioning of the Harding Project. In case of Medicity that clause reads a supercentative from Health Deptt. shall be taken in the committee board, managing the affairs/functioning of the hospital.

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Estate Officer, HUDA Gurgnon.

Observations/Recommendations of the Committee:-

 The Committee observed that the numbers of registered dengue patients in the reply of Health Department are doubtful as the actual numbers of patients in the state are very high in comparison of data supplied by the department. Also there were no pro-active steps being taken by the department to prevent the dengue like fogging, cleaning of water tank etc.

Therefore, the Committee recommended that the updated reports of dengue patients may be supplied to the Committee alongwith the details of fogging and domiciliary visits of Breed Checkers in the State. The Committee further desired a detailed inquiry on the registration of dengue patients on district level should be carried out by the department and the report of that should be submit to the Committee as earliest.

2. The Committee discussed the worst conditions of the Malaria and Dengue patients in the state and observed that as per the reply submitted by the department there were Rs. 125 Crore were spent during the financial year 2016-17, for the fogging and other prevention activities in the state but Shri Karan Singh Dalal, Shri Kuldeep Sharma and Shri Balkaur Singh Kalanwali, members of the Committee confirmed that there were no fogging was done in their constituencies.

Therefore the Committee recommended a enquiry in this matter and to provide the detailed report to the Committee.

3. The Committee observed that the department is not prepared in respect of the oral examination of the Subject Committee as they don't have actual facts and figures on expenditures on AIDS control, dengue patients, fogging details and breed checkers details etc asked by the Committee in their questionnaire already sent to Department.

Therefore Committee directed Principal Secretary, Health Department to be well prepared alongwith correct record of the information asked by the Committee for next oral examination.

 The Committee observed that as per the allotment letter of HUDA, the F.A.R. for mentioned for Medicity was 2.50 percent while for other Hospitals it was 1.50/1.75 percent which should for all the hospitals.

Therefore, the Committee recommended that Department should check why there was a difference in F.A.R. decided for all Hospitals. The report of the same should be submitted to Committee as earliest.

 During the oral examination of the Department the Committee observed that as per HUDA agreement, there should be regular meetings of Monitoring Committee to observe the terms and conditions are being followed by the private Hospitals or not. But there was no meeting held between year 2008 to 2016 of that Committee.

Therefore, the Committee strongly recommended that quarterly meeting of the Monitoring Committee under the Chairmanship of HUDA, the President of District Red Cross Society, State Officer alongwith other nominated members should be held on regular basis without any failure.

6. The Committee observed that the matter about the treatment of BPL/EWS patients in the private hospitals which has possession subsidized land from HUDA. The number of patients is very less who was obtaining the benefits that may be because of lack of awareness about free/ discounted bases treatment in those Hospitals in the state.

Therefore, the Committee recommended that there should be provision of awareness programmes about the HUDA's terms and conditions for free/discounted treatment for BPL/EWS patients in the private hospitals which has possession subsidized land from HUDA. The Committee further recommended that both the Departments HUDA and Health Services should prepare the proper guidelines for these hospitals in this matter and monitor the violence of such guidelines regularly.

7. During the oral examination the Committee observed that as per the Department reply there is no doctor who had claimed the special incentives in district Mewat and Palwal. While department suspended the CMO Palwal in the same context after obtaining the questionnaire from the Committee and when Committee asked about the Mewat district they again suspended few doctors there. The Committee has taken a serious view in this matter as there is no monitoring is being done by the Health Department to check such cases in the State. Earlier the Committee informed the Department about Palwal district's doctors who were claiming the special incentive illegally and Health Department suspended those doctors on the bases of information provided by the Committee and the same has been repeated in case of Mewat district. There may be such cases in other district as well but the Department is totally unaware and passive about that.

Therefore, the Committee strongly recommended an enquiry in this matter to check such cases of illegal/unlawful withdrawal of Government ex checkers and take strict against those doctors.

Higher Education Department

The Committee discussed its scope and functions and framed the following questionnaires:-

- 1. The organization of the Department and its subordinate offices, (The information should be shown in the form of diagram chart supported by short explanatory notes)
- 2. The functions of the Department and its subordinate offices.
- 3. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
- Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
- Scheme or projects which the Department has undertaken. (the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
- Actual expenditure incurred under each sub-head of estimates during the preceding four years.
- 7. Reasons for variations, if any, between the actual of the past four years and the current estimates.
- 8. Annual Reports, if any issued by the Department on its working.
- 9. Acts and Rules concerning the Department.
- 10. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
- 11. List of Government Colleges along with the total number of sanctioned, regular, adhoc, temporary and sanctioned posts for teaching and non-teaching staff along with the details of no students in each Government college. Also student-teachers ratio in the colleges may be provided to the Committee.
- 12. How many Principals and Vice-Principals has been charge sheeted under Rule-7 and 8 in the Government Colleges of the State during the last five years till date? And what is the status of such charge-sheets against the above mentioned officials in the Higher Education Department?

Reply recivied from the Higher Education Department :-

I. PARTICULARS, FUNCTIONS AND DUTIES OF THE DEPARTMENT ARE AS UNDER:-

A. PARTICULARS

Director Higher Education, Haryana is the Head of Higher Education Department. He is Special Secretary to Government of Haryana, Higher Education Department. He is of the rank of I.A.S. For his assistance at present there is one Additional Director Administration of the rank of H.C.S. He / She is Deputy Secretary to Govt. Haryana, Higher Education Department, one Joint Director Colleges, four Joint Directors, six Deputy Director Colleges, one Chief Accounts Officer, one District Attorney, two Assistant Director Colleges, one Registrar Education, two Accounts Officers, one Budget Officer, ten Superintendents, one Private Secretary, four Section Officers and other non- gazetted staff. There are 110 Government Colleges, 97 Private Aided Colleges and Universities of the State, and 19 Private Universities under the control of the Department.

II. THE PROCEDURE FOLLOWED IN THE DECISION MAKING PROCESS INCLUDING CHANNEL OF SUPERVISION AND ACCOUNTABILITY.

On receipt of fresh dak / file, the same is diarised by the receipt clerk and sent to the concerned branches through Heads of their branches. The Record Keepers of the concerned branches put up the same to branch Superintendent / Deputy Superintendent through Assistants and thereafter the files are routed through respective Branch Officer to Director Higher Education, Haryana, for final disposal by the competent authority. The competent authority may be Branch Officer, Director Higher Education or the Government as the case may be and the Competent Authority is accountable for the work disposed at its level.

III. NORMS FOR THE DISCHARGE OF FUNCTIONS:

First of all the paper come s to the receipt branch of the Directorate, it is diarised there by the concerned receipt clerk, and marked it to the concerned branch officer, who in turn marks it to his branch who is to put up it for dealing to the concerned dealing Assistant. The dealing assistant gives his views on it and submits it to the head of the branch (Deputy Superintendent/Superintendent), who in turn checks the paper and the noting given by the dealing assistant about his suggestion for giving reply to the applicant. The Deputy Superintendent/Superintendent marks the file to the branch officer with its level to go for final decision. There are different authorities to take decision / finalise reply and same is done as per norms set up by the State Government.

- IV. RULES, REGULATIONS, INSTRUCTIONS, MANUALS AND RECORDS, HELD BY HIGHER EDUCATION DEPARTMENT OR UNDER ITS CONTROL OR USED BY ITS EMPLOYEES FOR DISCHARGING ITS FUNCTIONS:-
- (i) The employees of this Department are governed by Group A, B, C & D Service Rules respectively Punjab CSR Volume I, Part-I, II, III, Punjab C.S.R. Volume.-II, P.F.R. Volumes I & II, instructions issued by the Chief Secretary to Govt. Haryana from time to time, Manual of instructions on service matters I,II,III and IV and instructions issued by Finance Department from time to time are also applicable to the employees of this Department. This Department does not administer any State or Central Act.
- V. STATEMENT OF THE CATEGORIES OF DOCUMENTS HELD/UNDER CONTROL.
- VI. THE PARTICULARS OF ANY ARRANGEMENT THAT EXISTS FOR CONSULTATION WITH, OR REPRESENTATION BY THE MEMBERS OF THE PUBLIC IN RELATION TO THE FORMALATAION OF ITS POLICY OR ADMINISTRATION THEREOF;

There is a suggestion box placed on the entrance of the Directorate near the reception counter for the general public. Their valuable suggestions are fully entertained time to time in the General Administration. The citizen can obtain information from 9.00 a.m. to 5.00 p.m. on all working days. In respect of this, notice board regarding appointment of State Public Information Officer has been installed at the enterance of the office i.e. **Shihska Sadan, Sector-5, Panchkula.**

They can even meet to the officers personally for any address if needed.

Sh. A. Sreenivas, IAS.

Director Higher Education, Haryana, Panchkula. Phone: 2562029, 2562042

- B. Dr. Sarita Malik, HCS, Additional Director Administration Phone: 2562048
- VII. STATEMENT OF BOARDS, COUNCILS, COMMITTEES AND OTHER BODIES CONSISTING OF TWO OR MORE PERSONS CONSTITUTED FOR THE PURPOSE OF ADVISE ETC.

There is no such boards, councils, committees and other bodies constituted for the purpose of advise and the meetings of which are open to the public, or the minutes of such meeting are accessible for public.

VIII. DETAILS OF SANCTIONED POSTS OF HIGHER EDUCATION DEPARTMENT, HARYANA:-

OFFICE OF DIRECTOR HIGHER EDUCATION, HARYANA, PANCHKULA.

ACTING ARRANGEMENT OF THE STAFF:-

Sr. No.	Name of the Officer with Designation	Scale of the Post	Permanent	Temporary	Remarks
1	Sh. A. Sreenivas I.A.S, D.H.E.	Rs.37700- 67000+10,000	1	-	
2.	Dr. Sarita Malik Addl. D Admn & Addl Secy Higher Education	15600-39100+6000	1	-	
3	(Vacant) JointDirector Colleges	37400-67000+10,000	1	-	
4.	Sh. S. P Singh, Joint Director-I	37400-67000+10,000	1	-	
5	Smt. Gita Sharma, Joint Director-II	37400-67000+10,000	1	-	
6.	Vacant OSD-cum-Joint Director	37400-67000+10,000	1	-	
7.	Vacant, Joint Director	37400-67000+10,000	1	-	
8	JointDirector (Vacant)	37400-67000+10,000	1	-	
9	Smt. Kiran Kamboj, Dy. Dir.	37400-67000+9,000	1	-	
10	Vacant	37400-67000+9,000	1	-	
11	Ms. Anjoo Sen, Dy. Director (On deputation to GCW, Sector-14, Panchkula)	37400-67000+9,000	1	-	
12	Sh. Arun Joshi, Deputy Director Cadet Corps	37400-67000+9,000	1	-	
13	(Vacant) Deputy Director Library	37400-67000+9,000	1	-	
14	Sh. Sushil Sobti Assistant Director Administration	9300-34800+5400	1	-	
15	Smt. Kamlesh Kumari, Registrar Education,	9300-34800+5400	1	-	

16	Vacant	9300-34800+4200	1	-	
17	Vacant	15600-39100+7600	1	-	
18	Sh. Harpal Singh, Accounts Officer	9300-34800+5400	1	-	
19	Vacant, Accounts Officer	9300-34800+5400	1	-	
20	District Attorney	15600-39100+6400	1	-	
21	Mrs.Pallavi, Asstt. District Attorney	9300-34800 +4600+200/-SP	1		

- 1. Superintendent 10, 9300-34800+4200
- 2. Deputy Superintendents 39, -300-34800+3600
- 3. Assistants 69 Posts- Rs. 9300-34800+3200
- 4. R.O-01, ARO-02, Stat Assistant 1 Post
- 5. Clerks 65 Rs. 5200-20200+1900
- 6. COMPUTER 2 POSTS- Rs. 5200-20200+1900
- 7. SECTION OFFICER 07 POSTS- Rs 9300-34800+4600+100/-SP
- 8. Personal Assistant 1 Post- Rs. 9300-34800+3600
- 9. SR. SCALE STENOGRAPHER 1 POST- Rs. 9300-34800+3200
- 10. Junior Scale stenographer 6 Post- Rs. 5200-20200+2400
- 11. Steno Typist 3 -Rs. 5200-20200+1900+100 Spl.
- 12. Auditor 1- Rs. 9300-34800+3200
- 13. Jr. Auditor 2 Post- Rs. 5200-20200+2400
- 14. Drivers 5 Posts- Rs.5200-20200+2400+200spl. pay
- 15. Restore R N.Tech 2posts -Rs. 5200-20200+1900
- 16. GESTETNOR OPERATOR 1 POST- Rs. 5200-20200+1900
- 17. JAMADAR 1 POST- Rs. . 4440-7440+1300
- 18. DAFTRIES 2 POSTS- Rs. 4440-7440+1650
- 19. CHOWKIDAR 3 POSTS Rs. 4440-7440+1300
- 20. Peon 33 posts Rs.4440-7440+1300
- 21. SWEEPER 3 Post Rs. 4440-7440+1300
- 22. Temporary posts-
- 23. SETTING UP OF N.S.S. CELL

Sr. No.	Name of the Officer with Designation	Scale of the Post	Permanent	Temporary	Remarks
I	S.L.O.	37400- 67000+9,000	-	1	
	Vacant				
II	Assistant 1 post	9300- 34800+3200		1	
	Smt. Pritima Bhatia		-		
III	Accountant 1 Post	9300- 34800+3200	-	1	
	Vacant		-		
IV	STAT. ASSISTANT 1 Post	Rs. 9300- 34800+3200		1	
1	Vacant		-		
V	CLERK 1 Post	Rs. 5200- 20200 +1900		1	
1	Sh. Ramvir				
VI	Peon 1 post	Rs. 4440- 7440+1300	-	2	
	Smt. Jyoti		-		

COMPENSATION:-

The employees are compensated for providing service as per above pay scales. They are also allowed Dearness Allowance, House Rent Allowance, City Compensatory Allowance, Medical Allowance and other allowances as admissible according to Government/Finance Department instructions issued from time to time.

IX. THE BUDGET ALLOCATION, PLANS PROPOSED, EXPENDITURE AND REPORTS ON DISBURSEMENTS MADE.

Name of the Department: Higher Education (Rs. in Lacs)

PLAN/NON-PLAN (Rs. In Lacs)

Year	Budget Pi	udget Provision			% of Increase from the year 2004-05
	Non- Plan	Plan	Total	-	-
2004-05	22444.50	3030.00	25474.50	-	-
2005-06	24966.37	3850.00	28816.37	13.12	13.12
2006-07	24830.15	5050.00	29880.15	3.69	17.29
2007-08	27034.35	11555.00	38589.35	29.15	51.48
2008-09	27984.38	15060.00	43044.38	11.54	68.97
2009-10	50590.69	22960.00	73550.69	70.87	188.72
2010-11	54984.01	20854.00	75838.01	3.11	197.70
2011-12	67992.32	21226.00	89218.32	17.64	250.23
2012-13	71357.42	21349.00	92758.18	3.97	264.12
2013-14	67901.52	39361.16	107263.37	15.64	321.06

X. MANNER OF AMOUNTS ALLOCATED AND THE DETAILS OF BENEFICIARI

There is no subsidy scheme in Higher Education Department, Haryana.

XI. RECIPIENTS OF CONCESSIONS, PERMITS OR AUTHORISATIONS GRANTED.

Permits of any type are not given or issued or any authorization is not granted by this Office but concessions such as fee concession to SC/BC students as well as girls students and the students belonging to economically weaker students are granted.

XII. DETAILS IN RESPECT OF THE INFORMATION, AVAILABLE TO IN ANELECTRONIC FORM.

Although there is no such arrangement provided for public in respect of the information available to, through Electronic form, however the department has started to make it available on Internet and it is hoped that in due course, it will be finallised.

XIII. THE PARTICULARS OF FACILITIES AVAILABLE TO CITIZENS FOR OBTAINING INFORMATION FOR PUBLIC USE:

The citizen can obtain information from 9.00 a.m. to 5.00 p.m. on all working days. In respect of this, notice board regarding appointment of State Public Information Officer and Assistant State Public Information Officer has been installed at the reception counter of the office i.e. **Shiksha Sadan, Sector -5, Panchkula**

XIV. THE NAME, DESIGNATION AND OTHER PARTICULARS OF THE FIRST APPELLATE AUTHORITY (FAA), PUBLIC INFORMATION OFFICER AND ASSISTANT PUBLIC INFORMATION OFFICER:-

Name & Designation of the Officer

Smt. Gita Sharma, JD-II, FAA (Coordination & RTI) and all branch officers as First Appellate Authority.

Public Information Officer: All branch Superintendents are SPIO's

XVI. REST OF THE INFORMATION CAN BE HAD UNDER THE HARYANA RIGHT TO INFORMATION RULES, 2005, PUBLISHED IN HARYANA GOVERNMENT GAZETTE (EXTRAORDINARY), DATED THE 28TH OCTOBER, 2005 VIDE HARYANA GOVERNMENT, ADMINISTRATIVE REFORMS DEPARTMENT, NOTIFICATION NO. 5/4/2002-1 AR, DATED THE 28TH OCTOBER, 2005, SO FAR AS, THE HIGHER EDUCATION DIRECTORATE, IS CONSIDERED, THE FOLLOWING OFFICERS CAN BE CONDUCTED BY THE PUBLIC FOR TAKING/OBTAINING THE REQUIRED INFORMATION:-----

Name & Designation of the Officer

Smt. Gita Sharma, JD-II, F. A. A (Coordination & RTI) and all branch officers as F.A.A **Public Information Officer: All branch Superintendents are SPIO's**

DEPARTMENT OF HIGHER EDUCATION AT A GLANCE

- A. Total No. of Universities: 46
- 1. UNIVERSITIES UNDER HIGHER EDUCATION DEPARTMENT 29
- 2. UNIVERSITIES UNDER TECHNICAL EDUCATION DEPARTMENT 5
- 3. UNIVERSITY UNDER AGRICULTURE DEPARTMENT 1

- 4. UNIVERSITY UNDER ANIMAL HUSBANDARY DEPARTMENT 1
- 5. UNIVERSITY UNDER MEDICAL EDUCATION DEPARTMENT 1
- 6. DEEMED TO BE UNIVERSITIES 9
- B. PG Regional Centres =02
- C. Total No. of Colleges: 782
- 1. GOVT. COLLEGES = 108
- 2. GOVT. COLLEGES OF EDUCATION = 02
- 3. GOVT. AIDED PRIVATE COLLEGES = 97
- 4. SELF FINANCING DEGREE COLLEGES = 83
- 5. SELF FINANCING B.Ed. COLLEGES = 475
- 6. SELF FINANCING LAW COLLEGES = 16
- 7. SELF FINANCING SPORTS COLLEGES = 01

LIST	LIST OF GOVERNMENT COLLEGES							
Sr. No	Name of College	Year	Sr. No.	Name of College	Year			
	Distt. Ambala			Distt. Karnal				
1	G.C. Ambala Cantt.	1997	56	G.C. Karnal	1976			
2	G.C. Naraingarh	1981	57	G.C.G. Karnal	1998			
3	G.C. Saha	2006	58	G.C. Gharaunda	1981			
4	G.C.G. Ambala City	2012	59	G.C. Matak Majri	2005			
	Distt. Bhiwani		60	G.C. Assandh	2014			
5.	G.C.Bhiwani	1971		Distt. Kurukshetra				
6.	G.C. Edu. Bhiwani	1973	61	G.C. Bherian (Pehowa)	2013			
7	G.C.G. Bhiwani	2003		Distt. Mewat				
8	G.C. Loharu	1987	62	G.C. Tauru	1989			
9	G.C. Bound Kalan	1997	63	G.C. Nagina	1981			
10	G.C. Siwani	1998	64	G.C.G. Salaheri (Nuh)	2012			
11	G.C.G. Tosham	2007	65	G.C.G. Punhana	2015			
12	G.C.G. Bawani Khera	2012		Distt. Mahendergarh				

13	G.C.G. Behal	2013	66	G.C. Mahendergarh	1971
14	G.C.G. Badhra	2014	67	G.C.G. Mahendergarh	1997
	Distt. Faridabad		68	G.C. Narnaul	1954
15	G.C. Faridabad	1971	69	G.C.G. Narnaul	1988
16	G.C.G. Faridabad	1992	70	G.C. Edu. Narnaul	1999
17	G.C. Tigaon	1980	71	G.C. Ateli	1997
18	G.C. Kheri Gujran	2015	72	G.C. Krishan Nagar	1997
	Distt. Fatehabad		73	G.C. Nangal Chaudhary	1998
19	G.C. Bhattu Kalan	1987	74	G.C.G. Satnali	2013
20	G.C. Tohana	1980	75	G.C.G. Ateli	2015
21	G.C.G. Bhodia Khera	1998	76	G.C.G. Nangal Chaudhary	2014
22	G.C. Ratia	1999	77	G.C. Kanina	2014
23	G.C.G. Ratia	2012		Distt. Panipat	
24	G.C. Bhuna	2015	78	G.C. Bapauli	2010
	Distt. Gurgaon		79	G.C. Israna	1999
25	D.G.C. Gurgaon	1980	80	G.C. Panipat	2008
26	G.C.G. Sec-14 Gurgaon	1963	81	G.C.G. Madlauda	2014
27	G.C. Sec-9 Gurgaon	2004		Distt. Panchkula	
28	G.C. Jatauli Haily Mandi	1980	82	G.C. Panchkula	1983
29	G.C. Sidhrawali	1980	83	G.C.G. Panchkula	2007
	Distt. Yamuna Nagar		84	G.C. Barwala	1993
30	G.C.Chhachhrauli	2008	85	G.C. Kalka	1970
	Distt. Hisar			Distt. Palwal	
31	G.C. Hisar	1950	86	G.C. Hodal	1980
32	G.C.G. Hisar	2003	87	G.C. Palwal	2012
33	G.C. Adampur	1981		Distt. Rewari	
34	G.C. Hansi	1980	88	G.C.G. Rewari	2008

					I
35	G.C. Nalwa	1981	89	G.C. Bawal	1980
36	G.C. Barwala	2008	90	G.C. Kanwali	1992
37	G.C. Narnaund	2013	91	G.C. Nahar	1980
	Distt. Jhajjar		92	G.C. Kharkhara	2011
38	G.C. Jhajjar	1963	93	G.C. Kosli	2012
39	G.C. Bahadurgarh	1970	94	G.C.G. Pali	2014
40	G.C. Dujana	1980	95	G.C.G. Gurawara	2010
41	G.C. Dubaldhan	1980		Distt. Rohtak	
42	G.C. Badli	2000	96	G.C.G. Rohtak	1959
43	G.C. Birohar	2007	97	NRS G.C. Rohtak	2007
44	G.C. Bahu	2012	98	G.C. Meham	1987
45	G.C Chhara	2012	99	G.C.G. Sampla	2000
46	G.C.G. Jassaur Kheri	2014	100	G.C.G. Lakhan Majra	2008
47	G.C Matan Hail	2014	101	G.C. Sampla	2013
48	G.C.G. Bahadurgarh	2014	102	G.C. Jassia	2013
	Distt. Jind		103	G.C. Mokhra	2014
49	G.C. Jind	1960		Distt. Sonipat	
50	G.C.G. Jind	2006	104	G.C. Gohana	1981
51	G.C. Narwana	1979	105	G.C.G. Murthal	2004
52	G.C. Jullana	2007	106	G.C. Kharkhoda	2013
53	G.C. Safidon	1980		Distt. Sirsa	
54	G.C.G. Safidon	2011	107	G.C. Sirsa	1979
	Distt. Kaithal		108	G.C. Ellenabad	2010
55	G.C. Kaithal	2007	109	G.C. Mandi Dabwali	2007
			110	G.C.G. Sirsa	2015

Subject: Detail/Number of Non-teaching staff in Govt. Colleges.

	Sr.	Name of P	tane .	Sanctioned		Filled	-	Vacant
		Dy. Soperimend	lene :	89-12 Acon As	50,1	71+()Acm	Asptt.)	
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A .	Pro		1322					
0	Mai		168		107		145	
F	Cho	wkidar	256		59		100	
Ť	Swe	PPET	175		170		126	
	The same of				78		97	

LIST OF MALE AND FEMALE STUDENTS IN GOVT. COLLEGES

Sr. No	Name of College	No. of Students	Male	Female
	Distt. Ambala			
1	G.C. Ambala Cantt.	3170	1409	1761
2	G.C. Naraingarh	2464	1037	1427
3	G.C. Saha	1279	681	598
4	G.C.G. Ambala City	341	0	341
	Distt. Bhiwani			
5.	G.C.Bhiwani	5230	4297	933
6.	G.C. Edu. Bhiwani			
7	G.C.G. Bhiwani	3604	0	3604
8	G.C. Loharu	2090	1118	972
9	G.C. Bound Kalan	576	307	269
10	G.C. Siwani	896	601	295
11	G.C.G. Tosham	1355	0	1355
12	G.C.G. Bawani Khera	647	0	647
13	G.C.G. Behal	403	0	403
14	G.C.G. Badhra	813	0	813
	Distt. Faridabad			
15	G.C. Faridabad	6309	4586	1723
16	G.C.G. Faridabad	1603	0	1603
17	G.C. Tigaon	1637	1123	514
18	G.C. Kheri Gujran	330	276	54
	Distt. Fatehabad			
19	G.C. Bhattu Kalan	842	491	351
20	G.C. Tohana	2318	1411	907
21	G.C.G. Bhodia Khera	1811	0	1811
22	G.C. Ratia	898	820	78
23	G.C.G. Ratia	702	0	702
24	G.C. Bhuna	437	153	284
	Distt. Gurgaon			
25	D.G.C. Gurgaon	7216	5531	1685
26	G.C.G. Sec-14 Gurgaon	7380	14	7366

27	G.C. Sec-9 Gurgaon	3119	1955	1164
28	G.C. Jatauli Haily Mandi	1565	910	655
29	G.C. Sidhrawali	1184	639	545
	Distt. Yamuna Nagar			
30	G.C.Chhachhrauli	1964	1195	769
	Distt. Hisar			
31	G.C. Hisar	5625	2660	2965
32	G.C.G. Hisar	2023	0	2023
33	G.C. Adampur	2826	1998	828
34	G.C. Hansi	2181	1484	697
35	G.C. Nalwa	642	459	183
36	G.C. Barwala	1413	642	771
37	G.C. Narnaund	1166	529	637
	Distt. Jhajjar			
38	G.C. Jhajjar	2798	1699	1099
39	G.C. Bahadurgarh	2515	2085	430
40	G.C. Dujana			
41	G.C. Dubaldhan	299	106	193
42	G.C. Badli	616	304	312
43	G.C. Birohar	882	472	410
44	G.C. Bahu	363	0	363
45	G.C Chhara	251	186	65
46	G.C.G. Jassaur Kheri	141	0	141
47	G.C Matan Hail	487	172	315
48	G.C.G. Bahadurgarh	907	0	907
	Distt. Jind			
49	G.C. Jind	4070	2885	1185
50	G.C.G. Jind	2750	0	2750
51	G.C. Narwana	3316	2136	1180
52	G.C. Jullana	831	493	338
53	G.C. Safidon	1729	1447	282
54	G.C.G. Safidon	997	0	997
	Distt. Kaithal			
55	G.C. Kaithal	1062	809	253
	Distt. Karnal			
56	G.C. Karnal	4507	2907	1600

	T		T	
57	G.C.G. Karnal	2685	0	2685
58	G.C. Gharaunda	624	444	180
59	G.C. Matak Majri	1312	734	578
60	G.C. Assandh	464	318	146
	Distt. Kurukshetra			
61	G.C. Bherian (Pehowa)	784	468	316
	Distt. Mewat			
62	G.C. Tauru	334	231	103
63	G.C. Nagina	828	695	133
64	G.C.G. Salaheri (Nuh)	265	0	265
65	G.C.G. Punhana	117	0	117
	Distt. Mahendergarh			
66	G.C. Mahendergarh	2710	2087	623
67	G.C.G. Mahendergarh	2122	0	2122
68	G.C. Narnaul	4455	3544	911
69	G.C.G. Narnaul	3837	1	3836
70	G.C. Edu. Narnaul			
71	G.C. Ateli	2818	2038	780
72	G.C. Krishan Nagar	960	689	271
73	G.C. Nangal Chaudhary	1633	1329	304
74	G.C. Satnali	1008	551	457
75	G.C.G. Ateli	503	0	503
76	G.C.G. Nangal Chaudhary	1067	0	1067
77	G.C. Kanina	3199	1828	1371
	Distt. Panipat			
78	G.C. Bapauli	637	354	283
79	G.C. Israna	749	513	236
80	G.C. Panipat	1270	791	479
81	G.C.G. Madlauda	664	0	664
	Distt. Panchkula			
82	G.C. Panchkula	2540	1766	774
83	G.C.G. Panchkula	1926	0	1926
84	G.C. Barwala	827	418	409
	1	1	l .	·

85	G.C. Kalka	1847	806	1041
	Distt. Palwal			
86	G.C. Hodal	921	564	357
87	G.C. Palwal	904	625	279
	Distt. Rewari			
88	G.C.G. Rewari	3084	0	3084
89	G.C. Bawal	1428	816	612
90	G.C. Kanwali	1265	694	571
91	G.C. Nahar	1140	876	264
92	G.C. Kharkhara	1010	605	405
93	G.C. Kosli	1235	536	699
94	G.C.G. Pali	217	0	217
95	G.C.G. Gurawara	791	0	791
	Distt. Rohtak			
96	G.C.G. Rohtak	6113	0	6113
97	NRS G.C. Rohtak	6678	4607	2071
98	G.C. Meham	2289	1371	918
99	G.C.G. Sampla	1389	0	1389
100	G.C.G. Lakhan Majra	935	0	935
101	G.C. Sampla	237	233	4
102	G.C. Jassia	397	250	147
103	G.C. Mokhra	173	0	173
	Distt. Sonipat			
104	G.C. Gohana	2493	950	1543
105	G.C.G. Murthal	685	0	685
106	G.C. Kharkhoda	382	315	67
	Distt. Sirsa			
107	G.C. Sirsa	5079	4264	815
108	G.C. Ellenabad	555	453	102
109	G.C. Mandi Dabwali	1179	959	220
110	G.C.G. Sirsa	1653	0	1653
	Total	191463	90091	101372

Important issues for the Vidhan Sabha Session, February 2017

At present, there are 29 Universities, 02 Post Graduate Regional Centres, 110 Government Colleges, 97 Government Aided Private Colleges, 83 Self Financing Degree Colleges, 16 Self Financing Law Colleges, 475 Self Financing B.Ed Colleges and 01 Self Financing Sports College under the ambit of the Department of Higher Education in the State.

Some of the important issues are:

1. On line admissions of students and creation of data base of teaching and non teaching staff in Government Colleges:

It was decided by the State Govt. that the admissions in all the courses and classes in Government Colleges in Haryana would be made only through on line mode so that a complete data base of all students is available on the click of mouse to the Principals and at the headquarter too.

On-line admission in 108 Govt. Colleges in the State has been successfully implemented since 2013-14.

Through on line admission system (OAS), total 1,91,463 students were admitted in 108 Govt. Colleges and an amount of Rs. 51,16,31,531 was collected through e-challans and on-line transactions out of which an amount of Rs. 2,68,43,800 was deposited on line in the receipt head of government treasury.

Further, a data base of the teaching and non teaching staff of Government Colleges has also been created and uploaded on the web portal. The transfer orders of all the members are generated and issued from the portal too. Besides, the process of on line submission of forms under all scholarship schemes has also been initiated by the department. Further, the Department has initiated the process for online admissions in aided and self financing colleges from the next academic session.

2. Acute shortage of teaching staff in Government Colleges:

50 new Government Colleges have been opened in the last 10 years. There is a workload of 6472 teachers in Government Colleges in the State. Only 4187 posts have been sanctioned out of which 2285 have been filled up. Remaining 1902 posts are lying vacant. However, an indent to fill up 1647 vacant posts in various subjects has been sent to Haryana Public Service Commission. The recommendations of HPSC are expected in May, 2017.

- **3.** Colleges at Bhuna, Ateli, Sirsa, Punhana and Kheri Gujran have been started. Government Colleges at Punhana, Ateli and Sirsa are exclusively Girls Colleges.
- **4.** Intially, the Extension Lecturers were being paid Rs. 200/- per period which was later on increased to Rs. 250/- per period. The maximum ceiling of Rs. 18000/- per month has also been increased to

Rs. 25000/- per month. As per last information sought from the Principals of Govt. Colleges, approximately 2800 Extension Lecturers have been engaged. However, this number changes from time to time on the basis of workload.

5. New Colleges: Following 22 new Govt. Colleges have been approved by the Government:-

College	Colleges approved by the Govt.				
Total	Name of Government College	Amount sanctioned	Foundation stone laid by Hon'ble C.M. on date		
1	GCW Sonipat	12.00 crore has been sanctioned on normative basis vide No. 1/31-16 W(2) dated 29.12.16	27.11.16		
2	GCW Shazadpur (Ambala)	-do-	05.01.17		
3	GCW Jundla (Karnal)	-do-	Foundation stones of building of Govt Colleges at Sr No. 3 to 17 have already been laid by the Hon'ble C.M. on 10.02.17 through video conferencing		
4	G.C. Tarori (Karnal)	-do-	-do-		
5	GC Kurukshetra	-do-	-do-		
6	GC Raipur Rani (Panchkula)	-do-	-do-		
7	GCW Unhani (Mohindergarh)	-do-	-do-		
8	GC Mohna (Faridabad)	-do-	-do-		
9	GC Nachauli (Faridabad)	-do-	-do-		
10	Govt. College, Mandkola (Palwal)	-do-	-do-		
11	Govt. College, Badoli (Palwal)	-do-	-do-		
12	Govt. College, Manesar (Gurugram)	-do-	-do-		
13	GC Kalanwali (Sirsa)	-do-	-do-		
14	G.C., Radaur (Yamunanagar	-do-	-do-		
15	G.C., Bilaspur (Yamuna Nagar)	-do-	-do-		
16	GC Rania (Sirsa)	12.00 crore to be issued	-do-		

17	GC Chillro (Mohindergarh)	12.00 crore	-do-
18	G.C. Alewa (Jind)	12.00 crore revised 19.48 crore	17.11.15
19	G.C., Cheeka (Kaithal)	12.00 crore revised 20.39	27.11.15
20	G.C., Uklana (Hisar)	12.00 crore revised 13.16 cr.	
21	G.C. Uglan (Hisar)	19.34 crore.	Foundation stone has been laid by the Hon'ble C.M.
22.	G.C., Barota (Sonepat)	1355.11 Lacs	Inaugurated by Hon'ble C.M. on 11.02.2017

LIST OF GOVT. COLLEGES AS CENTERS OF EXCELLENCE

Sr.No.	Name of the College	Affiliating University
1.	Govt. College, Ambala Cantt.	KUK
2.	Govt. College, Bahadurgarh	MDU, Rohtak
3.	Govt. College, Bhiwani	MDU, Rohtak

Implementation of Schemes for Quality Improvement and Human Resource Development

A. Plan Schemes

1. Empowerment of Girls Students:

In order to empower girls students and to bring out the latent talent of the girls, a scheme was started in the year 2005-06. Under this Scheme, Women Cells have been established in all Govt. Colleges of the State to organize various activities to bring awareness amonth students on gender related issues. Budget worth Rs. 100.00 lacs is sanctioned for this scheme for the year 2017-18.

The girl students having low haemoglobin are being medically tested and are given free Folic acid tablets under the NHRM project.

2. Human Resource Development:

A scheme for the training of teachers and supporting staff was started in the year 2005-06. Under this scheme Seminar/Conferences/Refresher Courses/Orientation Courses are organized for capacity building and faculty development of the teachers. Lecturers also attend different training courses organized at HIPA Gurgaon for their capacity building. Budget worth Rs. 100.00 lacs has been sanctioned for this scheme for the year 2017-18. Cultural Programmes are also organized under this scheme in all the Govt. Colleges.

3. Earn While You Learn Scheme for the student:

A novel scheme of "Earn While You Learn" has been drawn up whereby the students of colleges would be employed for various college jobs in laboratories, libraries and other office jobs. This scheme was started in the year 2005-06 for the benefit of needy students to Earn while learning so that they can continue the studies on their own. This scheme gives an opportunity to develop the spirit of work culture and confidence amongst the students. The Budget sanctioned for this scheme for the year 2017-18 is 130.00 lacs.

4. Up-gradation of Laboratories

A scheme was started in the year 2005-06 to modernize and upgrade the laboratories in Govt. Colleges. This scheme proved beneficial to all those students who study science subjects and other practical subjects. The budget worth Rs. 150.00 lacs is sanctioned for the upgradation of Laboratories for the year 2017-18.

5. Assistance for Science Exhibition:

The scheme was started in the year 2005-06 to organize Science Exhibition at college, district and state level. This Scheme gives benefit to all those students who study Science and other practical subjects like Geography, Psychology, Computer Science. A budget of Rs. 50.00 lacs is sanctioned for the year 2017-18.

6. Sports Promotion Scheme:

With a view to improve the standards of sports and to raise the participation of students in State/National and International Sports, a scheme was started in the year 2005-06. This scheme also provides help to the students to prepare themselves for the games at National & international level. Budget sanctioned for the year 2017-18 is worth Rs. 200.00 lacs for this scheme.

7. Educational and Excursion Tour for Girl Students in Govt. Colleges.

A new scheme was launched in the year 2009-10 for the excursion of Girl students. Girl students of the Govt. Colleges go for excursion/educational/historical tour and visit various prominent places of historical and cultural interest. This enhances their awareness and knowledge about State/ Nation. A budget of Rs. 50.00 lacs is sanctioned for the year 2017-18.

8. Educational and Excursion Tour for Boy Students in Govt. Colleges.

A new scheme was launched in the year 2009-10 for the excursion of students. Boy students of the Govt. Colleges go for excursion/

educational/historical tour to visit various prominent places of historical and cultural interest. This enhances their awareness and knowledge about State/ Nation. A budget of Rs. 50.00 lacs is sanctioned for the year 2017-18.

9. Setting up of Placement Cells in Govt. Colleges:-

Under this scheme, Placement Cells have been constituted in all the Govt. Colleges under the supervision of the Principal and senior most lecturers of the college. Budget worth Rs.120.00 lac has been allotted for the year 2017-18. 04 Government sponsored Placement fairs are organized in February /March every year at four division level Government colleges of the State for final year students. Placement fairs are prefixed with training programme of 4-5 days on personality development, preparation for interview, communication skills, etiquettes etc.

10. Setting up of Legal Literacy Cells

On the directions of Haryana State Legal Services Authority Legal literacy cells have been established in all Govt. Colleges of the state since 2009. State level annuals functions are organised under HSLSA and Education department. Budget worth Rs. 4.42 lac has been allotted to 25 colleges for the year 2016-17.

PROMOTION OF NCC ACTIVITIES

NCC is the largest uniformed youth organization of its kind in the world with the authorized strength of 15 Lakh cadets at National level. At present more than 34000 cadets are enrolled in universities, colleges and schools in Haryana. It is through this organization that efforts are made to channelize the tremendous power and potential of the youth in the right direction so that these builders of the nation are able to shoulder responsibilities in each walk of life. The National Cadet Corps (NCC) is playing a vital role in preparing our youth in becoming responsible Indian Citizens and it provides an opportunity for our youth to channelize their energies in creative manner inculcation the much needed qualities of discipline and commitment.

- 1. 32 NCC Cadets participated in the RD Prade and PM's Rally on the 26th January Republic Day, 2017. All cadets have been provided one Commendation Certificate, Momento and Rs. 16,000/- in cash.
- Various allowances of Associate NCC Officers have been increased and will be effective from 1st April, 2017.
- 3. A 'Special NCC Cadets Incentive Scheme, Govt. of Haryana NCC Cadet Protsahn Yojana' has been started. Under the scheme, the cadets who receive interview calls from SSB are facilitated with 14 days free training, boarding and lodging by the State Government. NCC cadets have also started getting benefit under the scheme

- 4. To establish a NCC academy in Govt. College, Gharunda (Karnal), approval has been accorded by the Hon'ble Chief Minister, Haryana and the foundation stone will be laid in near future.
- 5. Budget provided to various NCC units as per detail given below:-

Sr. No.	Year	Amount allotted	
1.	2016-17	16,52,10,000/-	Non Plan Budget
2.	2016-17	73,50,000/-	Plan Budget 3rd Girls Bn. NCC, Hisar.

Budget Provision for the year 2017-18

Head	99	Head 98	Scheme Head 91
(Recurring)		(Recurring)	(Non-Recurring)
169320000		19500000	12600000

LIST OF NCC ESTABLISHMENTS

S. No.	Battalion Name	Enrolment of NCC Cadets
	GP. HQ. Rohtak.	-
1	1 Har. Bn. Rohtak.	2497
2	1 Har Bn. Naval Unit Faridabad.	1000
3	1 Har. Air Sqn NCC Hisar.	800
4	1 Har Girls Bn. A/Cantt.	1319
5	2 Har Girls Bn. NCC Rohtak.	1650
6	2 Har Air Sqn. NCC Karnal.	1050
7	2 Har Bn. NCC A/Cantt. 2346	
8	3 Har Bn. NCC Hisar.	1932
9	5 Har Bn. NCC Gurgaon.	2444
10	7 Har Bn NCC Karnal.	1913
11	8 Har Bn NCC Rewari. 2198	
12	10 Har Bn NCC Kurukshetra. 2483	
13	11 .Har Bn NCC Bhiwani.	3260

	Total	34996
23	Sainik School, Rewari	250
20	3 rd Girls Battalion NCC, Hisar	1040
	GP. HQ. A/Cantt.	-
19	1 Har R & V Sqn. NCC Hisar.	200
18	Sainik School Kunjpura.	550
17	1. Har Bn. NCC Narnaul.	2363
16	15.Har Bn NCC Jind.	1719
15	14 Har Bn NCC Jagadhari (YNR).	1799
14	12 Har Bn NCC Sonepat.	2183

SCHOLARSHIP SCHEMES

1. POST MATRIC SCHOLARSHIP TO THE STUDENTS BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

The scheme was instituted by the Govt. of India to provide financial assistance to the SC/ST students studying at post matriculation stage to enable them to complete their education. The students whose parents/guardians annual income is Rs. 2.50 lac or below are given scholarships in the range of Rs. 300/- p.m. to Rs. 820/- p.m. including reimbursement of maintenance allowance, tuition fee, exam fee and other fund.

Note:- Now the scheme has been revised by Govt. of India w.e.f 13.05.2013 as per given below:-

- 1. Income Ceiling increased to Rs. 2.50 lacs.
- 2. Rate of Stipend is as under:-

	UG	PG
Day Scholar		Rs. 530/- p.m. for 10 months for fresh for 12 months for renewal
Hosteller		Rs. 820/- p.m. for 10 months for fresh for 12 months for renewal

Following Institutions are covered under this scheme:-

- 1. Non- Govt. Aided Colleges.
- 2. Self-Financing Degree Colleges.
- 3. Govt. B.Ed Colleges.
- 4. Non-Govt.-Aided B.Ed Colleges.
- 5. M.A, M.Sc/M.Com of Universities. (Non-Professional Courses).

Year	Budget Allocated	Expenditure	No. of Beneficiaries
2005-2006	41474000	41474000	14750
2006-2007	51000000	51000000	15910
2007-2008	5000000	50000000	13960
2008-2009	62400000	62400000	16771
2009-2010	55000000	55000000	10428
2010-2011	45000000	45000000	10447
2011-2012	172820000	52743459	11784
2012-2013	118900000	118900000	12703
2013-2014	246669000	242230877	19629
2014-2015	120000000	119577428	11952
2015-2016	273400000	273400000	31531
2016-2017	200000000	100000000	5882
2017-2018	Budget still awaited	-	-
Total	1436663000	1211725764	175747

2 POST MATRIC SCHOLARSHIP FOR WELFARE OF BACKWARD CLASSES

The Scheme was instituted by the Govt of India to promote education among students of Haryana domicile belonging to Backward Classes. This scheme provides stipend and reimbursement of tuition fee and examination fee to those BC students whose parent's/guardian's annual income from all sources is Rs. 1,00,000/- at present as per the guidelines of the social welfare department the eligible students are given only maintenance allowance. Following institutions are being covered under this scheme:-

Only maintenance allowance as per rates given below:-

	UG	PG
Day Scholar		Rs. 335/- p.m. for 10 months for fresh for 12 months for renewal
Hosteller		Rs. 510- p.m. for 10 months for fresh for 12 months for renewal

The following Categories in OBC's are eligible to get their full stipend as per Sc Students vide order no. T-3/2015/12434-55 dated 22.6.2015 w.e.f 2015-16.

- All girls/ female children of the OBC families living below the poverty line.
 (BPL Scheme OBC Students)
- 2. Children of widows of OBC category.
- 3. Destitute/ Orphan children of other Backward Classes.
- 1. Govt. Colleges.
- 2. Non- Govt. Aided Colleges.
- 3. Self-Financing Degree Colleges.
- 4. M.A. M.Sc./M.Com. of Unversities.(Non-Professional Courses).

Year	Budget Allocated	Expenditure	No. of Bene. Students
2005-2006	16500000	16500000	15426
2006-2007	34000000	34000000	32592
2007-2008	6004450	6004450	6557
2008-2009	21744000	21744000	19655
2009-2010	31800000	25555019	21548
2010-2011	26000000	26000000	23182
2011-2012	41099000	40005195	33677
2012-2013	76570000	76570000	30244
2013-2014	85000000	85000000	37338
2014-2015	60000000	23610057	5905
2015-2016	117390000	117390000	46521
2016-2017	40000000	35319196	14523
2017-2018	Yet to be received	-	-
Total	556107450	507697917	287168

3. CONSOLIDATED STIPEND SCHEME FOR THE WELFARE OF SCHEDULED CASTE STUDENTS PURSUING HIGHER EDUCATION IN GOVT. COLLEGES OF HARYANA.

The scheme was introduced by the Govt. of Haryana in the year 2008-09. Under this scheme a stipend of Rs. 1000/- P.M for twelve months and an additional amount of Rs. 500/- P.M for twelve months to those S.C Students who are availing hostel facility has been given through electronic transaction. The Nodal Officer and staff will be paid honorarium at the time of transfer of amount to the Accounts of students four times in a year maximum of Rs. 4000/- and 2000/- respectively. The scheme covers only the students in Govt. College of Haryana.

Year	Budget Allocated	Budget Alloted	No. of Beneficiaries Students
2008-2009	200250000	190838500	15794
2009-2010	277308000	276468000	22927
2010-2011	325300000	319512500	26621
2011-2012	356000000	296727000	29938
2012-2013	48000000	450090400	35218
2013-2014	42000000	128562000	37238
2014-2015	80000000	442101800	40215
2015-2016	70000000	673274000	56106
2016-2017	60000000	248102000	40521
2017-2018	60000000	Nil	Nil
Total	4758858000	3025676200	304578

4. PROVIDING BOOKS TO SC STUDENTS OF GOVT. COLLEGES.

In the year 2008-09 the Govt. of Haryana introduced this scheme for the welfare of SC students. Under this scheme an amount of Rs. 2000/- P.A. for purchasing books, is given to the deserving SC students. The payment has been made through electronic transaction. The scheme covers only the students in Govt. College of Haryana.

Year	Budget Allocated	Budget Alloted	No. of Beneficiaries Students
2008-2009	33000000	31942000	15794
2009-2010	46000000	45970000	22927
2010-2011	55500000	54120000	27060
2011-2012	60000000	57950000	29932
2012-2013	70000000	67261500	35000
2013-2014	80000000	33080000	30936
2014-2015	90000000	69757500	35000
2015-2016	100000000	90796500	39830
2016-2017	100000000	80884000	40513
2017-2018	100000000	Nil	Nil
Total	644500000	531761500	276992

5. A SCHEME INTRODUCED BY THE HARYANA GOVT. FOR MERIT SCHOLARSHIP TO UNDER GRADUATE GIRL STUDENTS.

The State Government introduced this Scheme on plan side during the financial year 2005-06. The main objective of the scheme is to enable meritorious girl students of Haryana to pursue higher education. It has been instituted in order to attain the national goal in making all our efforts to provide good education and bringing women in the mainstream of the society. The 10 topper girl students who after passing 10+2 class with at least 60% marks are studying in any Govt. institution pursuing general degree courses are awarded under the scheme. The amount of the scholarship awarded has been Rs. 3000/per college per student annually. This scheme is renewed upto TDC III.

Year	Budget Allocated	Expenditure	No. of Beneficiaries Students
2006-2007	3600000	2385000	795
2007-2008	5500000	3717000	1236
2008-2009	5500000	4116000	1372
2009-2010	5500000	3846000	1497
2010-2011	4500000	3582000	1189
2011-2012	5000000	4167000	1389
2012-2013	4700000	4700000	1419
2013-2014	5100000	4386000	1462
2014-2015	6500000	5886000	1962
2015-2016	6800000	4065000	1347
2016-2017	6800000	4425000	1475
2017-2018	7000000	Nil	Nil
Total	66500000	45275000	15143

6 HARYANA STATE (MERITORIOUS INCENTIVE SCHEME) SCHOLARSHIP SCHEME

The State Government has introduced a scheme on plan side during the financial year 2005-06. The main objective of the scheme is to encourage excellence in academics and overall development of the students. Under the scheme the male students (general category), female students (general category) and both male and female students (S.C. category) are given fixed annual scholarship based on their position/performance in Annual University Examination, in both graduate and post graduate classes at college level. The students who stand first in the Merit have been given Rs. 5000/- p.a., Second Rs. 3000/- p.a. Third 2000/- p.a. The scheme is only for Govt. Colleges.

Year	Budget Allocated	Expenditure	No. of Bene. Students
2006-2007	7500000	4177200	1238
2007-2008	7500000	3556000	939
2008-2009	7500000	5759130	1562
2009-2010	7500000	6799000	1548
2010-2011	5750000	5391000	1377
2011-2012	5800000	5275000	2300
2012-2013	5800000	5800000	1743
2013-2014	6000000	5402000	1842
2014-2015	6200000	6115000	2029
2015-2016	6200000	6200000	1860
2016-2017	8200000	7478000	2500
2017-2018	8500000	Nil	Nil
Total	82450000	61952330	18938

7. HARYANA STATE MERITORIOUS INCENTIVE SCHEME FOR THE STUDENTS WHO ATTAIN MERIT POSITION IN CBSE ANNUAL EXAMS.

The objective of the Scheme is to encourage the Meritorious Students who attain Top position in CBSE annual exams, by giving them a substantial amount as a motivating incentive. It has been instituted by Govt. of Haryana in order to encourage excellence in academics and overall development of the students. Under this Scheme two students (one boy & one girl student) are given annual Incentive based on their Merit position/performance in Haryana State in annual examination of 10th and 12th of CBSE every year. Under this scheme the topers (1 Girl and 1 Boy) of 10th and 12th are awarded the actual fees paid by him /her upto Rs. 25000/- and Rs. 1,00,000/- p.a. respectively. It is also a renewal scheme.

Year	Budget Allocated	Expenditure	No. of Beneficiaries Students
2008-2009	250000	250000	4
2009-2010	250000	154495	8
2010-2011	350000	350000	12
2011-2012	650000	464996	17
2012-2013	650000	650000	14
2013-2014	1000000	1000000	29
2014-2015	985000	712099	11
2015-2016	1500000	700000	10
2016-2017	2000000	365000	5
2017-2018	2000000	Nil	Nil
Total	9635000	4646590	110

8. STIPEND SCHEME FOR THE WELFARE OF GRAND CHILDREN OF FREEDOM FIGHTERS.

In this scheme Rs.2000/- P.A. for books and a stipend of Rs. 1000/- per month for twelve months are given to all such students. This scheme covers the students of Govt./ Non-Govt. Aided Colleges of Haryana.

Year	Budget Allocated	Budget Alloted	No. of Beneficiaries
2009-2010	1750000	1750000	146
2010-2011	1750000	1750000	138
2011-2012	2000000	1902000	176
2012-2013	2000000	2000000	137
2013-2014	2500000	2380900	222
2014-2015	3200000	2200000	351
2015-2016	2500000	2500000	209
2016-2017	5000000	3740000	284
2017-2018	5000000	Nil	Nil
Total	25700000	18222900	1663

9. STATE MERIT SCHOLARSHIP

The Govt of Haryana has introduced this scheme to motivate the meritorious students of Haryana. This scheme provides an award to the students of Govt./Non-Govt. Colleges on the basis of Board/University merit. Detail of Rate of scholarship is as under:-

At Graduate level 300/- per month for the whole year
At Postgraduate level 450/- per month for the whole year

This scheme has benefited 500 students on the basis of 10+2 examination and 205 students on the basis of TDC-III university examination. This is a renewal scheme.

Year	Budget Allocated	Expenditure	No. of Beneficiaries Students
2005-2006	1797000	1553400	1506
2006-2007	1797000	1531200	1438
2007-2008	8451000	5553000	1853
2008-2009	9621000	6223800	2040
2009-2010	7101000	4568400	1108
2010-2011	7100000	4892400	1192
2011-2012	7100000	5041800	1207
2012-2013	5300000	5200400	1266
2013-2014	5500000	4300000	1017
2014-2015	6000000	4300000	1067
2015-2016	6000000	817200	209
2016-2017	500000	676000	177
2017-2018	5500000	Nil	Nil
Total	71767000	44657600	14080

10. LOWER INCOME GROUP (NON-PLAN)

This scheme was formulated by the state Govt with the aim of reaching out to the economically weaker sections of the society i.e. low income group students who without the financial support provided by the Government would not be in a position to pursue higher studies. The students whose parents/guardian's annual income limit is Rs. 12,000/- or less than it are covered in this scheme. Under this scheme a stipend of Rs. 27/- P.M., Tuition Fees, Exam Fees and other funds is given to the students.

Year	Budget Allocated	Expenditure	No. of Beneficiaries Students
2005-2006	230000	230000	172
2006-2007	230000	230000	172
2007-2008	480000	480000	343
2008-2009	500000	497586	335
2009-2010	500000	261646	119
2010-2011	500000	463484	200
2011-2012	500000	471148	145
2012-2013	700000	540990	158
2013-2014	500000	257276	95
2014-2015	500000	316076	83
2015-2016	500000	350000	24
2016-2017	500000	Nil	Nil
2017-2018	500000	Nil	Nil
Total	6140000	4098206	1846

11. POST MATRIC SCHOLARSHIP FOR STUDENTS BELONGING TO THE MINORITY COMMUNITIES.

The objective of this scheme is to award scholarship to meritorious students belonging to economically weaker sections of the Minority Communities, so as to provide better opportunity for Higher Education and enhance their employability. The scholarship is awarded to the concerned students for studies in India in a Govt. or Private Higher Secondary School/College/University. It also covers technical and vocational courses in ITI/ITC and NCVTs.

The Scholarship is awarded to the students securing 50% or above marks in previous final examination and whose parents/guardian's income does not exceed 2 lacs. 30% of the scholarships are earmarked for girls students.

Rate of Scholarship: AT UG/PG level (For Courses other than technical and professional) Rs.300/-p.m. (Day Scholar) and Rs. 570/- for Hostlers.

Year	Budget Allocated	Expenditure	No. of Beneficiaries
2010-2011	3837841	3837841	871
2011-2012	1842813	1842813	346
2012-2013	4425788	4425788	785
Total	10106442	10106442	2002

12. Merit-Cum-Means Scholarship for Minority Communities Students.

The objective of this scheme is to provide financial assistance to the poor and meritorious students belonging to minority communities to enable to pursue professional and technical courses.

Under this scheme 257 students belonging to Minority Communities of Haryana, who get admission in technical/Professional courses and where parents/ guardian annual income in not exceeding Rs. 2.50 lakh are given scholarship @ shown below.

Year	Budget Allocated	Expenditure	No. of Beneficiaries
2010-2011	749796	749796	30
2011-2012	512697	512697	24
2012-2013	450507	450507	18
2013-2014	255723	255723	10
Total	1968723	1968723	82

NATIONAL SERVICE SCHEME

From very beginning, Haryana is the founder state to implement the NSS programme since its inception in 1969. Kurukshetra University Kurukshetra was one among the 37 universities of India to implement NSS. Since then, our state achieved remarkable achievements in the field of NSS programmes and activities.

At present, Haryana State NSS Cell has 1051 Grant-in-Aid Units and more than 200 Self Finance Units comprising approximately 1,25,000 volunteers. Out of 1051 grant in aid units, 438 units are allotted to Colleges/Universities and 613 units are allotted to +2 schools.

Our Volunteers organize regular as well special camps funded by the Government of India, and are usually located in a rural area or a city based slum. The volunteers are involved in activities such as: Cleaning, aforestation, Stage shows or a procession creating awareness regarding social problems, education and cleanliness. Health Camps, Blood Donation Camps, Traffic Awareness Programmes are also organized. Now since the last three years, our volunteers have been working on the vital social issue, 'Beti Bachao-Beti Padhao'. After the declaration of demonetisation, role of NSS volunteers increased manifold to implement the policies and to aware the masses regarding the benefits of cashless transaction. This year, it has been decided that the theme for NSS Seven Day Special Camp will be 'Promotion of Cashless Transactions in Haryana'

This year, Our 02 volunteers have been honoured with prestigious NSS Indira Gandhi Award at Rastrapati Bhawan on 19th November, 2017 and 08 NSS volunteers and 01 NSS Programme Officer have represented the State in R.D. Parade, 2017. 42 NSS Volunteers and 3 Programme Officers participated in National Integration Camps organized at Jaipur, Agra and Baddi. Further, 30 Volunteers and 2 Programme Officers also attended Adventure Camps at Narkanda and Manali in Himachal Pradesh. This year, our State organized National Youth Festival at Rohtak in which 40 NSS Volunteers and 12 Programme Officers participated.

ESTABLISHMENT OF PUBLIC LIBRARIES

Provision of Public Libraries upto Sub Division and Block Level is to be taken up in a phased manner under the purview of "Haryana Public Libraries Act, 1989." At present, besides 108 Libraries of Govt. Colleges, there is One State Central Library, 19 Distt. Libraries and 7 Sub Divisional Libraries functioning smoothly in the State. The State of Haryana is the 4th State in the North Zone to implement the Library Act known as "Haryana Public Library Act, 1989", in order to provide the library facilities to the general public throughout the State.For the year 2015-16, provision of Rs. 75.00 Lac has made for the strengthening of the library services for the 27 Public Libraries has made. Rs. 45.00 Lac will be provided by Raja Ram Mohan Rai foundation, Kolkata and Rs. 30.00 Lac will be provided by State Govt. as matching amount in the ratio of 60:40. Besides this Rs. 17,000/- grant has been provided to Dwarka Dass Library, Chandigarh and Rs. 14,000/- grant to Gandhi Samarak Nidhi, Chandigarh. In this way total amount of Rs. 30,31,000/- has been provided for the strengthening of public libraries by the Haryana Govt.

Observations/Recomendations of the Committee

 The Committee observed that reply to questionnaire provided by the Department is not prepared well as it doesn't have indexing/flagging & paging. Also the reply has provided on the same day of the meeting scheduled for oral examination.

Therefore, the Committee recommended that a proper reply with indexing/flagging, paging and question wise details should be provided by the Department well in advance so that Committee can review the same before oral examination.

2. The Committee observed that there is no provision for the study of foreign languages in the state.

Therefore, the Committee recommended that department should take the necessary steps for the study of foreign languages in the state.

3. The Committee observed that students which have 60-65% or 70% marks are unable to take the admissions because of very high cut-off list for admissions in the colleges.

Therefore, the Committee recommended that department should make the provision for the students who had less marks, can also take the admissions in the colleges.

4. The Committee also recommended that a master plan of Higher Education in state should be prepared by the department which may include requirement of colleges in the state according to distance, population etc. The Committee further recommended that the above said master plasn should be provided to the committee to review.

School Education Department

The Committee discussed its scope and functions and framed the following questionnaires:-

- 1. How many orders/ notification/ circulars are being issued by the Department In past 3 years to regulate the working of Private schools according to rules and acts of School Education?
- 2. How Many minorities' schools are running in the State and what is their student's strength? Is there any percentage fixed by the Department for the admission of minority students in such Schools and for what kind of facility / relaxation is being provided by the Department. The details report should be provided to the committee along with the -difference between normal and Minority School.
- 3. Students which already passed the admission exam and recommended by the Department also but they still not got the admission. How many complaints are being registered in this matter and what all are the action taken by the Department on those complaints. The complete detail with current status be supplied to the Committee.
- 4. List of unrecognized Schools and the complaints against them with the action taken report may be supplied.
- 5. There are lots of play school are running in the state. What is the control / Policy on play schools in the states? Is there any permission/ affiliation required from the department?
- 6. Form 6A is mandatory to provide by 31st December list of the schools who have not provided Form 6A with the details of action be provided to the committee?
- 7. Is department verified the Form 6A provided by the schools and what all are the actions taken on those schools where violation has been noticed.
- 8. Why NCERT books are not being provided in private schools and what action has been taken by the Department to ensure the availability of NCERT books in all the private schools in the state, so that similar syllabus should be maintained in the state.
- 9. Is the Private schools are running on the basis of no-profit no-loss? What are the department directions in this matter or is there any decision by Hon'ble High Court or Supreme Court. These details should be provided to the Committee. Also schools management can use their money in their other work apart from education?
- 10. Private schools are keep on changing their school uniforms for their own benefit. Are there any departmental Directions in this matter? if yes copy may be provided to the committee I if no what are the reasons of that and when department should issued directions to private schools for not change their uniform design/ colour before 5 years.

- 11. What is department policy on the fee structure of the Private school i.e Admission Fee, prospectus Fee, Tuition fees and Annual Fees etc.? Is there any minimum or maximum limit defined by the Department for the fees charged by the Private schools? Can they increase the fees at their own level and when?
- 12. Is Fee and Fund regulatory Committee (FFRC) is in existence? if Yes, the details of the member of the Committee along with the decision and orders passed by them should be provided to the Committee.
- 13. Is the private schools are taking any other fund apart from Red Cross fund, child welfare fund, and sports fund from the students? If yes, what are the actions taken by the department against those schools?
- 14. Is there any directions issued by the department on the transport charges taken by the Private schools? If yes, the copy of the same may be provided to the committee. If no, what is department's next course of action in this matter?
- 15. Is there any provision to include people from parents association in the School management committee? If no, what is department's next course of action in this matter?
- 16. The private schools who had taken the land on discounted prices from the Govt. could increase their fees without permission from the Government?
- 17. Is there any complaint received by the Department against the private or aided schools which do not provide receipt of any kind of fees/charges being received from students? For how many yeru:s the affiliation to the Private schools is provided initially? And what is their renewal policy and for how many years.
- 18. For how many years the affiliation to the Private schools is provided initially? And what is their renewal policy and for how many years.
- 19. What are the steps taken by the department to provide the nearby stations/home town station to the newly joined JBT Teachers?
- 20. Is the department satisfied about the working of private schools in the State? Details of the lapse noticed by the Department m that should be provided to the committee
- 21. Whether there is any proposal with the department regarding renovation/ Construction of the Sanskriti Model School, Gannaur (Sonepat). What action has been taken by the department till now in this regard?
- 22. What steps have been taken by the Department to implement Rule 134A and the details of complaints against the schools which did not implement this Rule? Latest position of the complaints be provided to the Committee.

- 23. Is there any language awareness programming run by the department to make people aware about the importance of all the languages as most of the people are affected by English Phobia?
- 24. What are the benefits of Mid-Day Meal? Whether it is actually required in our State? What are the alternates of this scheme?
- 25. What action is being taken by the department to promote the NCC, NSS, Scouts & Guide and moral education?
- 26. The details of Director/officers of Head office who have visited the school to take skill tests in process of improving the standard of education and check the basic the facilities and amenities to be provided to the students of the private and Government schools alongwith the complaints filed against the schools where violation has been noticed with their current status, be provided to the Committee
- 27. What are the norms to upgrade any Government School in the State?
- 28. Is there any road map or master plan prepared by the department to establish the science labs in the schools? Details of schools which have already established sciences labs also be sent to the Committee?
- 29. Is there any programme run by the department to enhance the skills of the teachers in the State?
- 30. Is there any provision to reconstruct/ renovate the building of Government primary, Tavru, Mewat, Govt. High School Sukhpura Chownk, Rohtak and boundary wall Kherla Government School? If yes, till when this work will be completed by the Department?
- 31. How many District Elementary Education Officers, District Education Officers, Block Education Officers have been charge sheeted under Rule 7 & 8 in the Elementary Education Department and School Education Department in the state during last five years? What is the action taken by the department and details of pending cases may be provided to the Committee with complete details.
- 32. Generally all the Government surveys like population, health programme of medicine distribution; election duty etc. is being carried out by the teachers in state time to time and due to that education of students is being affected. Is there any or plan to remove / avoid these burdens from the teachers so that education of their respective students may not be affected.
- 33. The committee would like to know whether there is any proposal with the department to start Primary School in Village Tappa of Hasanpur Block in District Palwal? The Committee would also like to know if there is any proposal for renovation of the building and retaining wall of Govt. Middle School in' Kithwari. District Palwal?

- 34. The committee would like to know whether there was any proposal to construct the Aarohi School in Village Gudhpura, Block Prithla, District . Palwal? If so, why this school has not been established? Whether it is true that the above said school land has been provided for the building of Jawahar avodaya School?
- 35. What is the status of Biometrics System in schools of the Haryana State?
- 36. The Committee would like to know whether there is any proposal with the department to start the Primary School in Village Tappa of Hasanpur Block in district Palwal? The Committee would also like to know if there is any proposal for renovation of building and retaining wall of Govt. Middle School in Kithwari, District Palwal?

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Reply received from the Department of School Education: -

Sr. No.	Question	Answer
1	How many orders/ notification/ circulars are being issued by the Department In past 3 years to regulate the working of Private schools according to rules and acts of School Education	The photocopy of the amendment/Notifications in Haryana School Education Rules-2003 notified in the year 2013-14 is attached as Annexure `A`. Note – The annexure `A` provided by the department is reviewed by the Committee in its meeting and kept in the record of the Committee.
2.	How Many minorities' schools are running in the State and what is their student's strength? Is there any percentage fixed by the Department for the admission of minority students in such Schools and for what kind of facility / relaxation is being provided by the Department. The details report should be provided to the committee along with the -difference between normal and Minority School.	As per the report received from the District Education Officers in the State, nearly 62 Minority Schools are running in' the State in which 35498 students are studying. As per Departmental norms, it is mandatory that 50 students of that particular minority are admitted in the school. These schools will not be bound to admit students under Rule 134-A.
3.	Students which already passed the admission exam and recommended by the Department also but they still not got the admission. How many complaints are being registered in this matter and what all are the action taken by the Department on those complaints. The complete detail with current status be supplied to the Committee.	The Department conducts examination every year for admission of meritorious students belonging to EWS /BPL categories under Rule 134-A. The complaints received in this regard are decided by the Department as well as the District Level Committees on priority basis as per rules/instructions. At present, no such compliant is pending in the Department.

4.	List of unrecognized Schools and the complaints against them with the action taken report may be supplied.	No such information is readily available at the Directorate. On receiving a notice from Hon'ble High Court in CWP (PIL No. 4449 of 2017 - Ranjan Lakhanpal V / s State of Haryana & others, all the District Education Officers have been directed to supply the list of such schools. After the receipt of the information, the same will be supplied immediately. However, ill such cases the District Education Officers concerned will be directed to initiate action in accordance with rules.
5.	There are lots of play school are running in the state. What is the control / Policy on play schools in the states? Is there any permission/ affiliation required from the department?	At present, there is no provision in the existing rules for grant of permission/recognition to establish a play school in the State of Haryana. However, as per Rule-3 of 'Haryana School Education Rules, 2003' notified on 30th April, 2003, no school in the State can function, establish or start classes without the prior approval of the Director.
6.	Form 6A is mandatory to provide by 31stDecember list of the schools who have not provided Form 6A with the details of action be provided to the committee?	As per Rule 158 (2) of Haryana School Education Rules-2003, it is mandatory for the Manager of every recognized school to submit the detail of the minimum facilities provided and the maximum fee charged in Form VI with the Department before the commencement in each academic session.
7.	Is department verified the Form 6A provided by the schools and what all are the actions taken on those schools where violation has been noticed.	In case of violation, the private recognized schools are issued show cause notices for withdrawal I suspension of their NOC I recognition after affording an opportunity to explain their position.

8.	Why NCERT books are not being provided in private schools and what action has been taken by the Department to ensure the availability of NCERT books in all the private schools in the state, so that similar syllabus should be maintained in the state.	In this regard, the provision of Rule 9 and 10 of Haryana School Education Rules-003 are reproduced as under:-9.(1) The courses of study in primary andmiddle stages shall be such as may be specified or recommended by the Director in consultation with the Curriculum Committee 9. (2) The courses of studies for the secondary stage and senior secondary stage shall be such as may be specified or recommended by the Affiliating Board. 9. (3) The Director or Affiliating Board as the case may be, shall, while specifying the syllabi (for the primary, middle, secondary and senior secondary stage),shall decide about the contents to be laid down. However, recognized un-aided schools may adopt any textbooks bases upon such contents.
9.	Is the Private schools are running on the basis of no-profit no-loss? What are the department directions in this matter or is there any decision by Hon'ble High Court or Supreme Court. These details should be provided to the Committee. Also schools management can use their money in their other work apart from education?	The fee structure of the schools varies from school to school. The fees are fixed by the concerned school on the basis of facilities provided by it to the students. The judgment passed ill CWP No. 20545 of 2009 by the Hon 'ble High Court in this regard is attached as Annexure 'B' .
10.	Private schools are keep on changing their school uniforms for their own benefit. Are there any departmental Directions in this matter? if yes copy may be provided to the committee I if no what are the reasons of that	In 'Haryana School Education Rules, `2003', there IS no provision to issue guidelines to un-aided Private Schools' regulating school uniforms.

	and when department	
	should issued directions to private schools for not change their uniform design/ colour before 5 years.	
11.	What is department policy on the fee structure of the Private school i.e Admission Fee, Prospectus Fee, Tuition fees and Annual Fees etc.? Is there any minimum or maximum limit defmed by the Department for the fees charged by the Private schools? Can they increase the fees at their own level and when?	There is no limit for fee prescribed in the rules. However, the funds to be levied by the unaided private schools have been mentioned in Rule 158 of 'Haryana School Education Rules-2003' (copy attached).
12.	Is Fee and Fund regulatory Committee (FFRC) is in existence? if Yes, the details of the member of the Committee along with the decision and orders passed by them should be provided to the Committee.	Yes, as per Rule 158 A of the rules, a committee known as Fee and Funds Regulatory Committee (FFRC) has been constituted under the Chairmanship of Divisional Commissioner. The District Education Officer / District Elementary Education Officer concerned have been made as Ex. Officio member and retired Account Officer/Chartered Accountant as its member (copy attached).
13.	Is the private schools are taking any other fund apart from Red Cross fund, child welfare fund, and sports fund from the students? If yes, what are the actions taken by the department against those schools?	The fees to be levied by the un-aided private schools have been mentioned in Rule 158 of 'Haryana School Education Rules-2003' (copy attached). However, as per Rule 160, it is provided that recognized schools shall not charge any fund from students except Red Cross Fund, Child Welfare Fund and Sports Fund. The appropriate action for withdrawal of recognition of the defaulting school is taken on the recommendation of FFRC.

14.	Is there any directions issued by the department on the transport charges taken by the Private schools? If yes, the copy of the same may be provided to the committee. If no, what is department's next course of action in this matter?	This item do not relate to School Education Department Haryana.
15.	Is there any provision to include people from parents association in the School management committee? If no, what is department's next course of action in this matter?	Yes, as per rule 32 of the Rules-2003, one parent, who is a member of the Parent Teacher Association of the school, constituted m accordance with such instruction as may be issued by the Director, and is elected by that association.
16.	The private schools who had taken the land on discounted prices from the Govt. could increase their fees without permission from the Government?	There is no specific rule for increase of fee in case of Private Schools who have taken' land from the Government on discounted rates. No limit for fee has been prescribed in the rules. However, the funds to be levied by the unaided private schools have been mentioned in Rule 158 of 'Haryana School Education Rules-2003'.
17.	Is there any complaint received by the Department against the private or aided schools which do not provide receipt of any kind of fees/charges being received from students? For how many yeru:s the affiliation to the Private schools is provided initially? And what is their renewal policy and for how many years.	Such type of complaints are heard and decided by the Fee and Funds Regulatory Committee (FFRC) and appropriate action is taken against the defaulting school on the recommendation of FFRC.

18.	For how many years the affiliation to the Private schools is provided initially? And what is their renewal policy and for how many years.	As per Rule-39 of the Rules-2003 amended in 2004, the recognition granted to schools affiliated to any Board shall be reviewed after every ten years.
19.	What are the steps taken by the department to provide the nearby stations/home town station to the newly joined JBT Teachers?	The whole matter of recruitment of these teachers is under consideration of Hon'ble High Court in LPA No. 686/2016 Pardeep Kumar Vs. State of Haryana. Due to pending of LPA No. 686/2016, it is not final whether first list or combined merit list of first and second list will prevail. So the whole matter is prejudice and subject to the final decision of LPA No. 686/2016. So at this stage permanent allotment of districts and schools to these candidates is not possible. Out of 12732 selected candidates of both lists, total 7476 (Rest of Haryana) and 954 (Mewat) candidates have been issued appointments. 6348 candidates belong to the First selection list and 1128 candidates belong to second list. Allotment of districts to 6348 candidates was done by HSSC as per their merit and allotment of districts to 1128 candidates of second list was done by Director Elementary Education Haryana on provisional basis. Allotments of schools were done by concerned DEEOs through counseling.
20.	Is the department satisfied about the working of private schools in the State? Details of the lapse noticed by the Department m that should be provided to the committee.	Yes, however appropriate action in accordance with rules is taken against the defaulting schools on the receipt of complaint regarding non-compliance of any of the ondition of the recognition.

21.	Whether there is any proposal with the department regarding rnovation/ Construction of the Sanskriti Model School, Gannaur (Sonepat). What action has been taken by the department till now in this regard?	This issue relates to State Project Director Sarv Shiksha Abhiyan Haryana. The SPD /SSA, has intimated that total cost of construction for this work is 14.12 Cr. approximately out of which 3.00 crore can be provided by the School Education Department and the balance amount is to be shared between HSAMB Department (Rs.4.25 Cr.) and Labour Department Haryana (Rs.6.87 Cr.). All the concerned departments have been requested by the SPD/SSA to provide funds.
22.	What steps have been taken by the Department to implement Rule 134A and the details of complaints against the schools which did not implement this Rule? Latest position of the complaints be provided to the Committee.	A schedule of admission under Rule-134-A is issued by the Department in the month of January. The school which does not follow Rule 134-A are issued show cause notice by the Director for withdrawal/ suspension of their recognition/NOC.
23.	Is there any language awareness programming run by the department to make people aware about the importance of all the languages as most of the people are affected byEnglish Phobia?	At present no such programme has been finalised for the promotion of English language although the proposal is in pipeline.
24	What are the benefits of Mid-Day Meal? Whether it is actually required in our State? What are the alternates of this scheme?	It is pointed out that population growth rate is decreasing and the number of Private Schools is increasing every year. A trend is also in the minds of the peoples of Haryana among the parents to get admitted their wards in Private Schools. The quality of education in Govt. Schools has decreased due to implementation of RTE as there is provision of taking exams & failingthe students whereas there is no provision in the Private Schools. Now in Govt. Schools it has been decided not to fail

any children up to 1st to 8th class so that enrolment of children may be increased. It is also pointed out that to increase the enrolment in Govt. Schools of children thirteen recipes of cooked food viz Mithi Kheer, Vegetable Pulao, Nutritious Khichri, RajmahRice, curry Pakora and Rice and seasonal vegetable, Atta Halwa and Black Chana, Roti & Dal Ghiya/Kaddu, Sweet Porridge, Wheat-Soya Puri and vegetable, Nutritious Porridge and Sweet Purra have been provided to the children. Further some welfare/ Incentive schemes namely providing of Monthly' Stipend/Scholarship SC/BC-A & BPL Students Studying in 1st to 8th Classes, one-time cash award scheme for SC students, providing of free bicycles to SC students and other Beneficiary Oriented Scheme are running m Elementary Education. The students belonging to poor categories gets above benefits while studying whereas above benefits are not giving the categories of poor students in private Schools. To maintain status of poor students, it is necessary to run such type of scheme i.e. Mid-Day Meal Scheme in our Country. Therefore, most of the population of people feels in Haryana State that the said scheme IS actually required in our: State. Most of the people of Haryana State feels it is the best scheme in the State to boost up the status/moral of poor people in the State. It is further pointed out that the Hon 'ble Supreme Court of India dated 11.02.2002 has given directions that there has been full compliance for, implementation of the Mid-Day Meal Scheme. However, if any of the States gives a specific instance of non-compliance, the Union of India will do the needful within the

		framework of the Scheme. It has further been directed by the Supreme Court ofIndia that the State Government/Union territories to implement the Mid-Day Meal Scheme. Therefore, the said scheme is necessary in the state of Haryana so that the compliance of the Supreme Court of India orders may be made. Hence the office feels that there is no other alternate of this Scheme.
25.	What action is being taken by the department to promote the NCC, NSS, Scouts & Guide and moral education?	The purpose of Scouts and Guides Movement IS to contribute to the development of young people youth (Boys & Girls of 05 to 25 years. of age) in achieving their full physical, intellectual, social, emotional and spiritual potentials as individuals, as responsible citizens and as members of local, national and international communities through a value Scouts and Guides Programme in Schools The purpose of Scouts and Guides Movement IS to contribute to the development of young people youth (Boys & Girls of 05 to 25 years. of age) in achieving their full physical, intellectual, social, emotional and spiritual potentials as individuals, as responsible citizens and as members of local, national and international communities through a value based and character building training. It teaches the youth to respect such values as mutual tolerance, helping others, eco-friendliness and World Brotherhood through a well-defined system of training activities and camps, rallies, standard judging camps, blood donation camps, camp fire, all faiths prayer, service camps, adventure and trekking camps, jamborees, jamborettes, camporees etc. The total number of beneficiaries (students of various schools) in the State is more than 10 Lac. The

Department of School Education Haryana has been providing financial support to run these activities and training programmes for the vital benefit of school children (Boys & Girls of 05 to 18 years of age mainly the students of I to XII classes). The budget to the tune of Rs. 355.00 Lac on non-recurring side was allocated under this programme during the year 2016-17 out of which the amount of Rs. 177.50 Lac was provided to the 'Bharat Scouts and Guides' and the same amount to the 'Hindustan Scouts and Guides' for the execution of this programme in the State during the year 2016-17. The budget to the tune of Rs. 355.00 Lac on non-recurring side has also been allocated for the year 2017-18 which is to be equally distributed between the Bharat Scouts & Guides and Hindustan Scouts & Guides in the State as per the norms laid down by the Finance Department. Directorate of Secondary Education Harvana monitors these activities organized time to time. In addition to the above, an amount of Rs. 70.00 Lac is to be provided to the Haryana State Bharat Scouts & Guides Association in connection with the holding of District Level Scouts and Guides Rallies in which more than 11000 students have successfully participated under Swarna Jayanti Celebrations. Presently, more than 10 Lac students of classes I to XII are involved various training programmes and activities at various level. The participation of the students from Haryana in Scouting and Guiding at National Level is 14 against our population of around, 2. Haryana State has bagged 17 National Awards for excellence in various Scouts & Guides activities during the year 2016-17

26.	The details of Director/	which is the highest number of awards won by a State. NCC and NSS Programmes in Schools The NCC Programme and NSS Programme in colleges as well as in schools are being executed by the Directorate of Higher' Education Haryana directly. The special monitoring of schools was
	officers of Head office who have visited the school to take skill tests in process of improving the standard of education and check the basic the facilities and amenities to be provided to the students of the private and Government schools alongwith the complaints filed against the schools where violation has been noticed with their current status, be provided to the Committee	started from December 2016. Various officers starting from ACSSE upto the level of Assistant Director visited the schools. All the visits were scheduled for Fridays and Saturday and the main objective of the visit was to observe the implementation of catch-up programme. The catch-up program was about assessing the' attainment of skills acquired by the students in a grade after completing the session and making special efforts to fulfill the gap, if any revealed during the assessment. The monitoring of other activities / amenities was the secondary objective of these very visits. The detail of officers along with date and schools visited is attached at Annexure 'C' . As the main objective of the monitoring was to provide academic support and guidance; no action was taken against any school during these particular visits.
27.	What are the norms to upgrade any Government School in the State	The copy of the norms of up gradation of schools is annexed as Annexure 'D'.
28.	Is there any road map or master plan prepared by the department to establish the science labs in the schools? Details of schools which have already established sciences labs also be sent to the Committee	The Government of India has approved 1367 Science labs from the year 2011-12 to 2017-18 under Rashtriya Madhyamik Shiksha Abhiyan (RMSA). The list of the schools in which Science Labs have been approved is enclosed as Annexure 'E'. Note – The annexure `E` provided by the department is reviewed by the Committee in its meeting and kept in the record of the Committee.

29. Is there any programme 1. Capacity building program: This run by the department to programme is being run to impart inenhance the skills of service training to the various the teachers in the State? categories of teaching faculties i.e. Principals, Headmasters. PGT's. Masters etc. A fund to the tune of Rs. 60,00,000 is provided by the State Govt. This program IS executed by State Council of Educational Research & Training (SCERT) Gurugram (State Nodal Agency) for Teacher Training Programs. 2. In Service Teacher Training Programme:- In Service Teacher Training to the teachers of various cadre i.e. Masters, C&V and JBTs etc. is given under SSA and RMSA. This programme is run under Centre: State share scheme (60:40). Every year more than 15,000 teachers of various categories are given training. 3. Induction Training Programme:-This programme is run by State for the newly selected teachers. Newly selected teachers are given an induction training to equip them about the functioning of schools and to handle the various; programmes run by State in the Schools. 30. there anv 1. As per report of State Project provision to reconstruct/ Director Haryana Panchkula there are 295 students in Government Primary renovate the building of primary, Government School, Tavru, Mewat and for these Tavru, Mewat, Govt. High students 6 classrooms are available School Sukhpura and there is a requirement of 3 more Chownk, Rohtak and rooms. However, due to nonboundary wall Kherla availability of space in the' school, it is Government School? If not possible to even construct one ves, till when this work classroom. Therefore no construction will be completed by the activity can be carried out. Department? 2. At present, there is no proposal under consideration of the Department for repair / construction of Govt. High School Sukhpura Chownk, Rohtak.

		3. As per report received from District Education Officer Gurugram and Block Education Officer Kherla, there is no need for construction/repair ill GSSS Kherla Government School.
31.	How many District Elementary Education Officers, District Education Officers, Block Education Officers have been charge sheeted under Rule 7 & 8 in the Elementary Education Department and School Education Department in the state during last five years? What is the action taken by the department and details of pending cases may be provided to the Committee with complete details.	The list is enclosed as Annexure 'F' .
32.	Generally all the Government surveys like population, health programme of medicine distribution; election duty etc. is being carried out by the teachers in state time to time and due to that education of students is being affected. Is there any or plan to remove / avoid these burdens from the teachers so that education of their respective students may not be affected.	The instruction issued in this regard are enclosed as Annexure 'G'
33.	The committee would like to know whether there is any proposal with the department to start Primary School in Village Tappa of Hasanpur Block	This information relates to Director Elementary Education Haryana.

	in District Palwal? The Committee would also like to know if there is any proposal for renovation of the building and retaining wall of Govt. Middle School in' Kithwari, District Palwal?	
34.	The committee would like to know whether there was any proposal to construct the Aarohi School in Village Gudhpura, Block Prithla, District. Palwal? If so, why this school has not been established? Whether it is true that the above said school land has been provided for the building of Jawahar avodaya School?	There is no village riamed Gudhpura in Block Prithla, District Palwal. Actually, as' narrated by DEO, Palwal telephonically on 19.01.2018, the name of the village is Gadpuri and Aarohi Model School is already functioning in the village. The Gram Panchayat Village. Rasulpur has given 25 acres• of land for Jawahar Navodaya Vidyalaya, at present there is no building of the school, therefore, the classes of 36 students of Jawahar Navodaya Vidyalaya are being held in the building of Aarohi Model School.
35.	What is the status of Biometrics System in schools of the. Haryana State?	The information is enclosed as Annexure 'H'.
36.	The Committee would like to know whether there is any proposal with the department to start the Primary School in Village Tappa of Hasanpur Block in district Palwal? The Committee would also like to know if there is any proposal for renovation of building and retaining wall of Govt. Middle School in Kithwari, District Palwal?	As per the report of the District Elementary Educatuion Officer Palwal, no proposal was sent for the opening of primary school in Tappa Village of Hasanpur. As per the report of the District Elementary Educatuion Officer Palwal on 19.01.2018 the Govt. Middle School Kithwari, district Palwal renovation work will be done and the estimate of amount of Rs. 1388000/- on 03.01.2018 has been recivied in the office of Director. The grant will be released very soon.

Annexure B

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARE

DATE OF DECISION: 9th April, 2013

Civil Well Petition Ro. 20545 of 2002 (O&M)

Anti-Corruption and Crime Investigation Cell

Petitioner

State of Punish and others

Civil Writ Polition No.3834 of 2010 (ORM)

All India Crime Preventing Society Rend.

Versus

....Peritions

State of Punjab and others

....Respondents

Civil Writ Petition No.5587 of 2819 (O&M)

Francy Goyal & Others

CORAM -- HON'BLE MR. JUSTICE A.K. SIKRI, CHIEF JUSTICE HON'BLE MR. JUSTICE RAKESH KUMAR JAIN, JUDGE

- Whether Reporters of local papers may be allowed to see the ji Whether to be referred to the Reporters or not? Whether the Jedgment should be reported in the Olgosi?

Present

Mr. Raman Sharma, Advocate for the politiceser in CWP No. 20545 of 2009.

Mr. G.S.Pimla, Advecate, for the prelitioner in CWP No. 3834 of 2010

Mr. Pawan Kumar, Sr. Advicens with

CWP No. 20545 of 2009 str.

Mr. Anshumm Manthur, Advocate, for the petitioners in CWP No. 5587 of 2010.

Dr. B.M. Sipph, Advocate für respondent No.1 (in Civil Writ Petition No. 20545 of 2009) and respondent No.4 (in Civil Writ Petition No. 3834 of 2010).

Mr. J.S. Pari, Addi. Advocate General, Punjab

Mr. Harsh Aggarwal, Advocate for CBSE.

Mr. Anshul Joy, Advocate for PSEB.

Mr. Pradip Bhanderl, Advocate for ICSC Board Le, respondent No. 5

Mr. KVS King, Advocate, for respondents No. 5,6,7 and 18 in CWP No. 3834 of 2010.

Mr. Amit Rawel, Sr. Advocate with-Mr. Decode Jala, Advocate, for respendent No. 8-(in CWP No. 3834 of 2010).

Mr. (CS Bhatle, Advenues, the respondents No. 4 and 5 in CWP No. 5587 of 2010.

Mr. Querny Gool, Advocate, for respondent No. 16 In CWP No. 1834 of 2010.

Mr. Puncet Ball, Senior Advocate with Mr. Vibber Jale, Advocate for applicant in CM Nos.1112(to 1112) of 2012.

Mr. A.K. Chopes, Senior Advocate with Mr. Ashish Chopes, Advocate for applicant in CM Nov. 13319-13320 of 2012

Mr. H.L. Titkes, Senior Advocate with Mr. Sameet Goel and Ms. Yashmeet, Advocates for applicant in CM Nos. 12149 and 12206 of 2012

A.K. SIKEL CHIEF JUSTICE

 In all those writ petitions, there is a commonship of significant fame involved which relates to the school fee being charged by the unaded private educational institutions in the States of Punjab, Haryana and the Union Territory of Chandigarh for the students in their schools, their right to bike the fee from time to

CWP No. 20545 of 2009 est.

time and the nature of control which the Government can exercise in regulating such fee structure.

- 2. The laste got triggered with the filing of CWP No.20545 of 2009 which is treated as lead matter filed by Anti Corruption & Crime investigation Cell, which is a registered Body. In this writ petition, the petitioner has alleged that the private educational institutions within Ludhiana and entire State of Punjabare taking the parents to masom by which include the State of Punjab, Department of Education as well all Directorate of Education and Central Board of Secondary Education have not come forward to check the same and thereby they have failed to perform their legal and constitutional obligations. The petitioner states that Article 41 of the Constitution lays down that the State shall make effective provision for securing right to education. Article 41 relating to the Directive Principles of State Policy is reproduced as under:
 - "41. The State shall, within the limits of its economic capacity and development, make effective provision for securing the right to work, to education and to public assistance in cases of unemployment, old age, sickness and disablement, and in other cases of underserved want."
- 3. It has been held by the Supreme Court in case reported as Sumir Vs.

 State, AIR 1982 SC 66 that the duty of the State under this directive is not only to establish educational institutions but also to effectively secure the right to education. It is pointed out that the Parliament has enacted Delhi School Education Act, 1973. The provisions of Delhi School Education Act, 1973 and Rules framed thereunder were under the scrutiny of Supreme Court while action of the Government to regulate fee by unaided private schools was challenged in case reported as Modern School Vs. Union of India, AIR 2004 SC 2236 and review decided in case of Action Committee, Unaided Pvt. Schools & Ors, Vs.

CWP No. 20545 of 2009 etc.

Director of Education, Delhi & Ors. 2009 (11) SCALE 7, on 07.8.2009 in which the Apex Court considered the issue of enhancement of fees by the private schools besides delving into the issue of autonomy of the institution, transparency and accountability etc. and held that the schools shall not increase the rates of tuition fees without the prior sanction of the Directorate of Education and shall follow the provisions of the Delhi School Education Act/Rules, 1973 and other instructions.

Similarly, the Government of Haryana has also enacted Haryana Education Act, 1995 and Haryana School Education Rules, 2003 for regulating education. But, in the State of Punjab; there is no such legislation. However, the schools are affiliated either with the CBSE or with the Punjab School Education Board (PSEB). It was submitted that no private school can afford to offer education without being affiliated with any of the Education Boards. Chapter 2 of CBSE Bye Laws contains norms for affiliation of the schools. Regarding financial resources of the school, it is provided that the school must have sufficient financial resources to guarantee its continued existence. The source must be permanent in nature which should cater to maintain a reasonable standard of efficiency, payment of salary to teachers and other staff at par with the corresponding categories in the State Government schools and to undertake development of the school facilities. No part of the income of the institution can be divorted to any individual and savings, if any, shall be further utilized for promoting the school. The accounts are required to be audited by a Chartered Accountant and proper statements of accounts are required to be maintained and submitted to the Board every year. The free charged should be in commensurate with the facilities provided by the institution and under the 'heads' prescribed by the Education Department of the State. No capitation fee/donations for getting admission in schools can be charged

For fixing the fee structure, following considerations are to be kept in mind:

70.5

- (c) The infinstructure and facilities available;
- (d) Investment made, salaries paid to teachers and staff;
- (c) Future plans for expansion and/or betterment of institution subject to two restrictions, viz., non-profiteering and non-charging of capitation fees.

The majority view thereafter applied the aforesaid principles in the context of 1973 Act and Rules framed thereunder. It was emphasized that Rule 175 indicates the accrual of income and Rule 177 indicates utilization of that income and answered to the first question by holding that the Director of Education was authorized to regulate fees and other charges to prevent commercialization of educational institutes in the following terms:

79. What follows from the above said is that freedom is to be given to the schools to fix their fees structure as fixation thereof depends upon the infrastructure and facilities available in the schools, investments made and salaries paid to the teachers and staff as well as the future plans for expansion and/or betterment of institution. Obviously, there cannot be any uniformity in all the

schools in respect of aforesaid parameters. Various schools in their replies have high-lighted and boosted about the high quality of infrastructure which has been provided by them. We have taken note of these facilities in detail as stated by Sita Grammer School, Malerkotla. Thus, the legal position which cannot be denied is that there cannot be any rigid fees structure prescribed by the Government. Each institute has to be given freedom to fix its own fees structure taking into consideration the need to generate funds to run the institution and to provide facilities necessary for the benefits of the students.

NO. At the same time, the Supreme Court has also laid down categorical principles that the schools cannot include in prefiteering and they cannot charge capitation fee higher, therefore, the fees fixation is subject to the aforesaid two restrictions. It is also to be ensured that the fees/funds collected by the Schools from parents/teachers are not transferred from the school funds to the society or the trust which runs such schools or any other institutions. Here again, however, the recognized unaided schools are entitled to set up Development Fund Account and for this purpose they can charge from the students but such a charge do not exceed 50% of the annual tustion fees. The position in this behalf is summarized by Delhi High Court in its judgment dated 12.08.2011 in <u>Delhi Abhibbayak Michasangh</u>

"62. With this, we revert back to the issues On Merits: The clear legal position which emerges from the combined reading of the judgments of the Supreme Court, directly on the issue of revising tuition fee by Delbi schools under the Delbi Education Act, and already stated in detail above, demonstrates that the schools cannot include in commercialization of education which would mean that the fee structure has to be kept within bound so as to avoid profituering. At the same time, "reasonable surplus" is permissible as fund in the form of such surplus may be

required for development of various activities in the schools for the benefit of students themselves. The guiding principle, in the process, is "to strike a balance between autonomy of such institution and measures to be taken in avoiding commercialisation of education". The autonomy of the schools can be ensured by giving first right to such schools to increase the fee. At the same time, quantum of fee to be charged by unaided schools is subject to regulation by the Doll which power is specifically conferred upon the Doll by virtue of Section 17(3) of 1973 Act. This is specifically held by the Supreme Court in Modern School (supra) and Action Committee Unaided Private Schools and Anr. (supre). Normally, therefore, in the first instance, it is for the schools to fix their fee and/or increase the same which right is conferred upon the schools as recognized in TMA Part (supra). The DoE can step in and interfere if hike in fee by a particular school is found to be excessive and perceived as "indulging in profiteering". It would be a prodedure to be resorted to routinely."

- 81. The most quarties is while giving freedom to the schools to fix their own fees structure, how to ensure that these schools are not indulging in profiteering/commercialization of education and are also not diverting funds through unsuthorized channels. In <u>Delhi Abhibhavak Mahasangh case</u> (supra), Delhi High Court expressed the view that there was a need for establishing a permanent Regulatory Body/mechanism, the rationale whereof is given in paras No. 72 and 81, already contracted above.
- 82. No doubt, in the instant cases before us, as per the replies filed by the official respondents themselves, most of the schools are fulfilling the requirements of submitting the Annual Reports etc. At the same time, it is also a matter of record that there is hardly any examination of these records which are simply dumped by the schools with the Boards/Regulatory Authorities and keep lying there in their archives. Needless to mention that it is the duty of the official respondents to

ensure that increase in the fees undertaken by a particular school is justified and necessitated by other circumstances like increase in expenditure or because of developmental activities peeded and does not result into profiteering. It is also to be ensured that the funds are not diverted elsewhere. However, there is no mechanism for checking the same. In a situation like this, we are of the opinion that the States of Punjab and Haryana as well as Union Territory, Chandigarh should also provide for some permanent Regulatory Bodies/mechanism which would go into this aspect on regular basis. We accordingly give directions to the States of Punjab, Haryana as well as Union Territory, Chandigarh to examine the feasibility of establishing such a mechanism and take decision thereupon within a period of six months from today. Till that is done and in order to sort out the issue as to whether the hike in fees by the schools is proper or not, we would like to follow the same path as done by the High Court of Delhi, namely, setting up in. Committee with the task to go into the accounts of the Schools and find out the reasonableness of increase in fees by the schools. Accordingly, we appoint three committees, one each for the State of Punjab, State of Haryana and Union Territory, Chandigarh, with the following constitutional members:-

FOR STATE OF PUNJAB:-

i) Hon'ble Mr. Justice Ranjit Singh (Retd.): Chalrperson

4.4 (8)

- One Chartered Accountant to be nominated by the Chairperson of the Committee.
- One Member from the field of Education preferably a retired teacher/officer of eminence to be nominated by the Director of Public School Education Board.

CMP No. 20545 of 2009 etc.

FOR STATE OF HARYANA-

Hon'ble Mrs. Justice Kiran Anand Lall (Retd.): Chairperson

- One Chartered Accountant to be nominated by the Chairperson of the Committee.
- One Member from the field of Education professity a retired teacher/officer of eminence to be nominated by the Director of Public School Education Board.

FOR UNION TERRITORY CHANDIGARH:

Hou'ble Mr. Justice R.S.Mongia (Retd. Chief Justice): Chairperson

One Chartered Accountant to be nominated by the Chairperson of the

One Member from the field of Education preferably a ratifed teacher/officer of eminence to be nominated by the Director of Public School Education Board, U.T. Chandigarh.

The fee of the Chairperson(s) shall be Rs. 25,000'- per sitting and that
of the members Rs. 10,000'- each per sitting. The said fee shall be shared by the
subcols in the respective States. In addition to the aforesaid fee, the Committee(s)
shall also be reimbursed the amount of clerical and other exponers. They shall also
be provided suitable place/office for undertaking the task analysis.

Since the schools are submitting the accounts with the Boards, these accounts and records can be given by the Boards to the Committees. In addition all

the schools shall also render full cooperation to the Committee(s) by submitting the Account and other necessary information demanded by the Committee(s). The scope of the work undertaken by the Committee(s) shall be restricted to the academic year 2012-13. Likewise, for the academic year 2013-14, though the schools shall have the right to fix their fees structure, they will have to justify the same by producing necessary material before the Committee(s). The Committee(s) shall be entitled to specifically look into the aspects as to how much fees increase was required by each individual school on the examination of records and accounts etc. of these schools and taking into consideration the funds available etc. at the disposal of the schools. While doing this exercise, it shall keep in mind the principles laid down by the Supreme Court in Modern School case (supra) as well as Action Committee Unaided Pvt. Schools case (supra) and other decision noted by us in this judgment. Needless to mention in case it is found that the fees hiked by the schools was more than warmined, the direction can be given to those schools to refund the same to the students.

All these writ petitions stand disposed of in terms of directions given

(A.K.SIKRI) CHIEF JUSTICE

09.04.2013

(RAKESH KUMAR JAIN) JUDGE

Annexure C



CONTRIBUTOR HARVANA / HOW WERE

Directorate School Education विद्यालय शिक्षा निवेशालय



Crt: Strike's Sector 6, Panelson, Horgers 124100 (note) - Tet 1937173, 2003 bes from 17(\$1175) 2000 bis webs: See way does a degra-name bos) spee to park mean. The se bosh means a modify adapted and arriving general cours - Silver wave authorized and accompany note. See

Revised Schedule

सेव में

राज्य के राजी जिल्ला दिवा अभिकारी, जिल्ला मीलिक विका जनिकारी, प्रधानायार्थ DETA, व्यप्ट दिवा अभिकारी एवं राज्य मीलिक किटा अधिकारी। यारी क्रमांक- 1/27-2016 ACD (स) दिसांक- 13.12.2016

विषय:-

विश्रांक 10.12.2018 को होने वाले उपजीन विश्रावर्थों के पर्वविश्रम एवं दिनांक 17.12.2016 को विद्यालयों में होने दाली Joyful Activities के अवश्रोकन बारे।

चपरोक्ष्य विषय के सन्दर्भ में अपने ज़िया किया बात है कि निदेशालम से जाने कर्ज अधिकरियों द्वारा निम्नासिविव विधानयों का करत किया क्या है, विश्वने अधिकरिवय विनोक्ष 18.12.2016 को पूरा दिन विधानयों का वर्धकेशन करिने पूर्व दिनोक्ष 17.12.2016 को विधानयों में होने बाली Joyful Activities का अपनेक्षन करिने।

List of the Solicols cipted by officers from Directorate

Sr. No.	Name/Designation	Date	School and District Opted
1.	Sh. P.K. Das, IAS, ACREE	17.12.9016	GMSSSS danuar, Sonepat [5460]
2,	Sh. M.L. Kaushik, IAS, DSD	15.12.2016 17.12.2016	00055 Feridahad Old, Faridahad [970] 0588 Ogwal Pahari (00N)
3.	Sh. R.B. Kharb, IAR, DEE	16,12,2016 17,12,2016	GGSSS Ellensbad, Siras [3051] GSSS Kariwala, Siras [2029]
4.	Sh. A.S. Mann, HCS, A&GL Director (Secondary)	10.12.2016	0555 Musinfebed, Yemunamager (184) 0558 Sialts (Yemunamager (192)
8.	Sh. V.S. Dehiye, HCS, A44L Director (Elementary)	16.12.2016	GG999 Ambala City, Police Line, Ambala [143] GS66 Jacaul, Ambala (62)
6.	Smt. Ritu Chaudhary, HCS, Addl. Director (Elementary)	30.12.2016 17.13.2016	GGSSS Barwala, Panchkula [3693] GSSS Ehstauli Panchkula [3781]
7,	Sh. Virender Schrowet, NCS, Addl. Director (Secondary)	16.12.2016	GGSSS Palmanna, Robitale GSSS Palmanna, Robitale
8.	Sh. Dilbag Singh, Joint Director [Hemenbury]	16,12,2016	GGSSS Ladws, Yorukahatra [2323] GSSS Lohara, Kurukahatra [2451]
9.	Sh. H.S. Chhoker, Joint Director (Elementary)	16.13.2016	00005 Jakhal Mendi, Fetchabed (3278) 0000 Sidhani, Fetchabed (3416)
10.	3h. R.F. Sangwan, Joint Director (Elementary)	16.12.2016	GGSSS Bhirwani, Bhirwani GSSS Reopparts, Bhirwani
11.	Sh. R.E. Garg ADO (Utoursh Society)	17,12,2016	GORRS Tohens, Fairhabed





		-	Design Layer Species Lane de Lorent - 1	
12	Stat. Sheeks Podhwer, Asett. Director (Scoondary)	16.12.2016 17.12.2016	GG685 Palwel (Cemp), Palwel (1993)	K
18.	St. Nand Kishors, Apatt. Director (Academic)		00888 Gulha Checks, Kalthal 0888, Rekpa Market, Ambala Centt.	1
14.	Sh. And Sharms, Assit, Director (Secondary)	16.12.2016	GSSS Subbaurs, Yessenmanager GSSS Subbaur, Yessenmanager	

कट अपसे कनुरोप है कि स्तर्शक विद्यालयें के नुविष्य को कविकारीगण से कर्त्वाम की पूर्व मुकना काव खते जवतम करता दी जाने ताकि किसी तथ्य की असुविधा न हो। नोट- फिरा मीतिक विचा समिकारी, प्रापार्य बाईट, खण्ड विचा समिकारी, सन्धन्तित फिरो के विका विशा अधिकारी की अध्यक्तत में बैठक कर उपलब्ध भूखें में से विशालयों का चयन करके दिनांक st.12,2016 एक <u>academicrofftervitermalicam</u> पर मेरा द्वारा सुनित करें। एक जिसे की एक ही समेकित नेता जिला विका स्विकारी कार्यक्रव से विकार को अवेकित की पार।

> नियेशक माम्बनिक विद्या हरिसम्ब पंचकृता

न क्रमांक सन इस्त्री एक क्षेत्रे क्रिनोबिंदित को सुम्बर्ध हुए खड़स्पक कार्यस्त्री हुए क्षेत्र है-1. वरिष्ठ स्वीय, माननेड ब्रिपिक्ट नुख्य सर्थिए, विश्वतंत्र विद्या हरिखना, पण्डीगढ़। 2. निवि सथिव, खड़नीय निर्देशक गुज्यनिक विद्या श्रीरियाण, पण्डाला।

- निवि समित् अननीय निरंशाः गृतिक विका होताया, प्रयम्सा। निवि तमित् माननेत राज्य परियोजना निरंशाः, इरियामा स्थूतः विका परियोजना परिषद पंचला।

 5. निज समिय, अतिरिक्त निवंतक ध्रम्मान —। एवं, श (तिवंत्वती विक्रा)।

 6. निज समिय, अतिरिक्त निवंतक 1 वर्षः। विक्रिक विक्रा)।

 7. निज समिद, संपुक्त निर्देशक 1 को हो। निर्देशक विक्रा)।

 8. श्रीवर्ध सभी पुष्पार, सहायक निवंशक।

 8. भी अनिज सभी, क्षायक निवंशक।





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GOVERNMENT OF HARYANA / KRIMT WHITE

Directorate School Education विद्यालय शिक्षा निदेशालय



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Revised Schedule

संघ गैं,

चन्द्र वे सपी विशा तिका अभिकारी, विशा मौतिक विशा अभिकारी, प्रमानावार्ष DIET's, चण्ड विशा अभिकारी एवं खण्ड मौतिक विशा अभिकारी। वाचे अभोक- 1/27-2016 ACD (4) रिपांक- 1/3-12-2016

विषय:--

विनांक १९.१२,२४१६ को डोने कर्ज राजकीय निवासमाँ के परविद्यम एवं विपांक १७.१२,२४१६ को निकलवों में डोने पाली Jayful Activities के वसलेजन बारे।

चपरंक्त किया के सन्दर्भ में आपको सूचित किया आहा है कि निर्देशालय से आने वाले कविकारियों द्वारा निनारिक्षित विद्यालयों का चयन किया तथा है, दिलमें अविकारीनाम दिनांक 18.12.2016 को पूर्व मिन निद्यालयों का गर्वविक्षण करेंने पूर्व दिनांक 17.12.2016 को विद्यालयों में होने बाजी Joyfel Activities का अपलोकन करेंने।

List of the Schools opted by officers from Directorate

Sr. No.	Name/Designation	Dute	School and District Opted
	Sunt. Suman Nain, Dy. Director	17,12,2016	OCHSS, Behedurgarh OSSS, Dahodha Kelan, Diect, Jhajjar
2	Sh. Joi Hingwan Khatak, Dy. Director	16.19.2016	GOSSE Potena, Soneput GSSE Potena, Bourput

जरा जाको अनुनेत्र है कि एवरोसा विद्यालयों के मुखिए। यह उद्योगन के कार्यज्ञम की पूर्व कुछन समय एवं उपलब्ध करवा दो जाने ग्राप्ति विन्तो शरू की अनुक्रिय न हो। नीट— वित्ता नीतिक विद्या उद्योगक्ष प्रधान उद्योग, सम्बद्ध की विद्या विद्या विद्या क्षित्र अधिकारी, प्रधान जिले के विद्या विद्या विद्या विद्या विद्या विद्या विद्या की उद्यान व्यक्त कर उपलब्ध सूची में से विद्यालयों का प्रथम करके दिलांक 14.12.2016 तक academicocillary@email.com पर मेन हान मुनित करें। एक विसे की एक ही समेदिन में स्थान विद्या विद

सहायक्रमेंगरितंत रेक्षण्य कृते निर्देशक शामानिक रिसा - व्यवस्था पंतरकता





पृथ्वीकन क्रमांक सम

- न क्रमांक समः दिगांक, पंचयुता 13.12.2016 इसकी एक इति निम्न्डितिका की सुकन्तर्थ एवं आवस्यक कार्यवाही हेतु प्रेक्ति है— 1. व्यक्ति समिद, माननीय अविरिक्त मुख्य सर्विय विद्यास्य किंक्ष हरियामा, मण्यीगढ़। 2. निपि समिद, माननीय निर्देशक गांध्यमिक शिक्षा हरियामा, पंचयुता। 3. निपि समिद, माननीय निर्देशक गींधिक विद्यामा, पंचयुता। 4. निपि समिद, माननीय राज्य परियोजना निर्देशक, इरियामा स्सूत विद्या वरियोजना परिवद लाज शावव, माननाय राज्य पारवाजना ानदशक, डारवाणा रसूत हाता प्रधायता।
 निजि राजिद अतिरिक्त निदेशक प्रधायन -। एवं ।। (गैकेप्बरी विशा)।
 निजि श्रविद, अतिरिक्त निदेशक । एवं ।। (गैतिक क्रिया)।
 निजि श्रविद, संयुक्त निदेशक । ।। एवं ।।। (गैतिक क्रिया)।
 भीनती सुमन नैन, यन निदेशक।

ब्देः निर्देशस पाध्यीक विद्या प्रदेशना पंचनुता







COVERNMENT OF HARYANA / STORY WHITE

Directorate School Education विद्यालय शिक्षा निदेशालय



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रोवा में

राज्य के स्पी जिला विश्वा अभिकारी, जिला मीतिक विश्वा अभिकारी, प्रधानायार्थ DETs, चण्ड विश्वा अभिकारी एमं सण्ड मीतिक विश्वा अभिकारी। यादी क्रमांक:~ 1/27-2016 ACD (4) दिम्बंक:~ 16.01.2017

hen-

विनांक 20.01.2017 को होने वाले राजकीय विद्यालयों के प्रविधान एवं विनांक 21.01.2017 को विद्यालयों में होने वाली Jeyful Activisies के अवलोकन बारे।

पर्याका निषय के सन्दर्भ में आपको सुधित किया जाता है कि निदेशालय से आने माने अधिकारियों द्वारा निम्नतिकित विधालयों का चयन किया गया है, जिलामें अधिकारीगण दिन्तिक 20.01.2017 को पूरा दिन विधालयों का चर्चकेकण करेंगे एवं दिन्तिक 21.01.2017 को विधालयों में होने पाली Joydal Activities का अवलोकन करेंगे।

List of the Schools opted by officers from Directorate

Sr. No.	Name/Designation	Date	School and District Opted
I.	Sh. P.K. Das, IAS,	20.01.2017	GSSS Bhiwani
	ACSSE	21.01,2017	GSSS Jol, Bloward
2.	Sh. M.L. Kaushik, IAS,	20.01.2017	G688 Besni, Ourugram
-60	Den	21.01.2017	GSSS Keterpurt, Gurugram
3.	Sh. A.S. Mann, BCS,	20.01.2017	GSSS Kelmaur, Kohtak
	Add. Director (Secondary)	21.01.2017	GSSS Kelemeur, Robitak
4.	Sh. V.S. Dahiya, HCS,	20.01.2017	OSSS Mandana, Panchicula
- 01	A4dL Director (Elementary)	21.01.2017	GSSS Ramgerh, Panchkula
5.	Smt. Ritu Chaudhary, HCS,	20.01.2017	OSSS BC Baser, Ambels Contt.
287	Addi. Director (Elementary)	21.01.2017	GSSS Boh, Ambela Cantt.
6.	Sh. Dibag Singh,	20.01.2017	0886 Pahnews, Kaithal
_37.0	Joint Director (Signantary)	21.01.3047	
7.	Sh. H.S. Chholeer,	20.01.2017	GMCSSSS Siren
400	Joint Director (Elementary)	21.01.2017	GSSS Parwein Kalan, Siras
8.	Sh. R.P. Sangwan,	20.01.2017	GSSS Bachhod, Mahendergarh
	Joint Director (Elementary)	21.01.2017	CDGGSSS Atell Mandi, Mebendergarh
9.	Smt. Sheehi Badhwar,	20.01.2017	GGSSS Sini, Sector-8, Faridabed
	Asstt. Director (Secondary)	21.01.2017	GSSS Punhers Khurd, Feridahed
10.	Smt. Savitri Schag	20.01.2017	GGSSS Uriana Kalen, Penipet
	Dy. Director (Secondary)	21.01.2017	GSSS Shir Neger, Panipat
11.	Sh. Nand Kishere,	20.01.2017	OSSS Kharindwa, Kurukshetra
	Asett. Director (Academic)	21.01.2017	GSSS Kanipla, Kurukahetra
12.	Sh. Anii Sharma,	20.01.2017	QSSS Gharonda, Karnal
	Asett. Director (Secondary)	21.01.2017	GSSS Mangalpur, Karnel





13.	Sent. Suman Nain, Dy. Director, SCERT		GSSS Mandola, Rewart GSSS Khol, Rewart
14,	Sh. Jef Bhageun Khatak, Dy. Director		GSSS Gehann Mandi, Socrepat GSSS Nuran Khers, Socrepat
15	Simt, Frem Lete Yadav Dy. Director, SCERT		GSSS Aumngabad, Palwal GSSS Hodal, Palwal
16.	Dr. S. Sindhu, Head, Testing & Assessment Wing, SCERT		GSSS Finagur Zhirks, Mewat GGSSS Kagina, Mewat
17.	Dr. Ajty Balhen, Program Officer(Academic)		GSSS Gookhi, Jhajjar GSSS Beri, Jhajjar
18.	Sh. Dilbeg Singh, Program Officer(Academic)	20.01.2017	GSSS Workshop, Jagodheri GMSSS Bilespor, Yamuneneger
19.	Dr. Jyoti, Program Officer(Academic)	20.01.2017	GSSS Alewa (Rural), Jind GSSS Defence Colony Jind (Urban)

अतः अपने अनुदेव है कि प्रपत्तेना निवासमाँ के मुख्य को अधिकारीनण के कार्यक्रम की पूर्व सूक्ता सनव खारे उपताब करना दी जावे ताकि किसी तरह की अगुरिया न हो। नोट- जिला मैलिक शिक्षा अधिकारी, प्रावार्य काईट, खण्ड शिवा अधिकारी, सम्बन्धित फिले के जिला विसा अधिकारी की अध्यक्षण में बैठक कर उपलब्ध सूची में से विद्यालयों का चयन करके दिनांक 17.01.2017 फॉन 200 क्षे एक gentemicceller/Remail.com पर मेल द्वारा सुवित करें। एक जिले की एक ही समेकित नेंल फिला शिक्ष अधिकारी कार्यालय से विभाग को अपेषित की जाए।

> निवेशक गान्यनिक रिज्ञा हरियमा पंपसूल

- न अमांक समः विमान, पंचवूता १६.०१.२०१७ इसकी एक प्रति निनश्चिता को सूचनाई एवं अवश्यक कार्ववाही हेतु हेतित है— १. वरिष्ठ सचिव, मानगीय अतिरिक्त मुख्य संधिव, विकासन त्रिवा हरियाणा, चण्डीगढ । २. निधि संधिव, मानगीय निर्देशक मान्यनिक सिशा हरियाणा, पंचवूता ।
- निवि सचिव, अतिरिक्तं निदेशक प्रशासन । (गैकेंग्डरी मिशा)।
- 4. निवि चर्चिर, व्यविश्वित निरेक्तक । एवं ।। (वंशिक विद्या)।
- विकि सकिद, संयुक्त निदेशक । ।। एवं ।।। (पॅलिक शिक्षा)।
- श्रीमती शति कुम्बर, चतायक निवेशक।
 श्री अभित समी, चतायक निदेशक।
- बीनती सावित्री सिहत्य, उप निवेशक।
- श्री जसगगवान खटक, उप गिदेशक।





विद्यालय शिक्षा निदेशालय

OI.: STANIA Dales, Sector I., Parcinska, Hayeta 19470 (Index - Tet Ingerzystation run 1954172) Steam Index Star ect Sex a steps-seam (and greet in large seam Sex in 1915) Sector o-yeally offensecondary http://ggmail.com - site: www.asbooledwastionbaryums.gov.in

रेग में

राज्य के सभी जिल्हा तिवार वाधिकारी, जिल्हा चीतिक विकार वाधिकारी, प्रधानवापूर्व DEETs, साम्ब विकार अधिकारी एवं चान्त मेंतिक विकार अधिकारी।

पादी क्रमॉक:- 1/27-2016 ACD (4) दिनांक:- 25.05.2017

विषक-

विनांक 26 मुर्द को चंत्रकीय विद्यालयों में Skill Passbook के पर्शनाम एवं निनांक 27 मुद्दें को विद्यालयों में होने वाली Joylai Activities के क्वलोकन बारे।

एमरोक्त विश्वय के सन्दर्भ में आपको सुचित किया जाता है कि निरंतालय में आने कले अधिकारियों द्वारा निम्मतिक्तित मिदालयों का घटन किया बया है, विश्वमें अधिकारियम दिनांक 26 मई 2017 को पूरा दिन विश्वलयों में Salli Passbook का प्रविद्यन करेंगें एवं दिनांक 27.05.2017 को विद्यालयों में होने वाली Joylal Activities का अमलोकन करेंगें।

Revised List of the Schools opted by officers from Directorate as on Date 26.05.2017 & 27.05.2017

Br. No.	Name/Designation	Date	School and District Opted
1.	Sh. F.K. Dan, IAS	25.05.2017	GGBSS Sector-15, Panchkula
	W/ACREE	27.05.2017	GSSS Kalles, Panchkula
2	Sh. S.B. Phulia, IAS	25.05.2017	GSSS Hissar(MT)
	W/SPD	27.05.2017	GSSS , Arya Nagar, Hissar
3,	Sh. Bajiv Ratten, IAS	25.05.2017	GESS Sasert, Rhiward
	W/DSE	27.05.2017	GOSSS Jind
4.	Smt. Gacima Mittal, IAS	25.05.2017 27.05.2017	GSSS Pulmil GGSSS Pulmil (CAMP)
5,	V.S. Debiya, HCS	26.08.2017	GBSS (Gendhi Nagarjikottak
	Addl. Director (Elemendary)	27.05.2017	GBSS Baliena, Robiak
6.	5b. Virender Singh, HCS	26.05,2017	GSSS Kheera , Sonipat
	Addi. Director (Scottchary)	27.05.2017	GSSS Model Town, Sonipat
7.	Seat. Vandano Disodia, HCS	26.05.2017	GSRS Pinjore, Panchula
	Addl. Director (Signantary)	27.05.2017	GSRS Rempets, Panchicula
8,	Sh. Dilbag Bingh,	26.05.2017	CHISS Yemuna Neger
	Juint Director (Elementary)	27,05.2017	OSSS Chbackbroll, YKR
9.	Sh. R.S. Chhokur,	26.05.2017	GBBS Fatehabed
	Jaint Director (Elementary)	27.05.2017	GBBS Badona (Petchahad)
10.	Bot. Seriel Sinag Dy. Director (Secondary)	25.05.2017 27.05.2017	GGSS Narain Garh, Ambala GGSS Laha, Ambala
n.	Sh. Joginder Hoods.	25.05.2017	GSSS Jhajar
	Dy. Director O/e DSS	27.05.2017	GSSS Ben Jhajar
12.	Sh. Suresh Kumar	26.05,2017	G668 Kenine, Mahindergarh
	Dy. Director O/e DSE	27,05.2017	G668 Breat, Mahindergarh
13.	Sh. Nand Kisheer Verma, Asett. Director (Academic)	26.05.2017 27.05.2017	G888 Prem Hegar, Ambala City
14.	Sh. And Sharma, Asstt. Director (Secondary)	25.05.3017	G858 Kefnda (1881), Kernal G839 Keband (1797), Karnal
15.	Smt.Shashi Budhwar	26,05,2017 27,05,2017	GBSS Ket (3696), Panchkula GBSS Sector 6, Panchkula
16.	Smil Kirmmayee	26.05.2017	GGSSS Meham, Robink
	Director SCERT	27.05.2017	GBSS Meham, Robink
	-	55 of 22.00	Barrier B.

18.	Smt. Jyoti Choudhary	25.05.2017	GSSS Sarol, Gurugram
	Dy. Director, SCERT	27.05.2017	GSSS Bhim Nagar, Gurugram
19.	Sh. Sunii Bajaj	26,05,2017	GSSS Pataudi, Gurugram
	SCERT Gurugram	27,05,2017	GMSSSS Tatarpur, Rewari
20.	Sh. S.S. Sindhu	25.05.2017	G688 Malab, Mewat
	SCERT Gurugram	27.05.2017	G888Nuh, Mewat
21.	Dr. Ajay Balhra	26.05.2017	GSSS Bhiwani
	Program Officer	27.05.2017	GGSSS Bhiwani
22.	Dr. Mamta Chhirang	26.05.2017	GSSS Gangwa, Hissar
	Program Officer	27.05.2017	GGSSS Gangwa, Hissar
23.	Dr. Umesh Gupts	26.05.2017	GSSS Jandii Kalan, Patebabad
	Program Officer	27,05,2017	GSSS Hijrawan (3371), Patebabad
24.	Sh. Ajay Kumar	26.05.2017	GSSS Sadhaura,(0263) Ynr
	Program Officer	27.05.2017	GSSS Radaur, Yamuna Nagar
25.	Sh. Dilbag Singh	26.05.2017	GGSSS Faridabad(0070)
	Program Officer	27.05.2017	GMSSSS Sec. 55, Faridabad
26.	Dr. Poonam Ahlawat Program Officer	26.05.2017 27.05.2017	GSSS Khert Sadh(2661), Rohtak Shaheed Captain D.Sharma GGSSS Rohtak(MT)
27.	Ms. Amanpreet Kaur	26.05.2017	GSSS Kakkar Majra, Ambala
	Program Officer	27.05.2017	GGSSS Sahajadpur, Ambala
28.	Ms. Poonam Sorout	26.05.2017	GSSS Pipli, Kurukshetra
	Program Officer	27.05.2017	GGSSS Ladwa, Kurukshetra
29.	Ms. Priyanka	26.05.2017	GSSS Nilokheri, Karnal
	Program Officer	27.05.2017	GSSS Tareori, Karnai
30.	Ms. Sonal Dhanda	26.05.2017	GGSSS Jakoli edda , Kairhal
	Program Officer	27.06,2017	GGSSS Shergarh, Kaithal
31.	Dr. Sandhya	26.05,2017	GSSS Gatauh (1682) Jind
	Program Officer	27.05.2017	GSSS ShamloKalan (1688), Jind
32.	Ms. Neha Program Officer	26.05.2017 27.05.2017	GSSS Sector 5, Panchkula

अत: आपसे अनुरोध है कि उपरोक्त विद्यालयों के मुखिया को अधिकारीगण के कार्यक्र की पूर्व सूचना समय रहते उपलब्ध करवा दी जाये ताकि किशी तरह की अधुविद्या न हो। जिला मौलिक शिक्षा अधिकारी, प्राचार्य ढाईट, खण्ड शिक्षा अधिकारी, सम्बन्धित जिले के जिल शिक्षा अधिकारी की अध्यक्षता में बैठक कर उपलब्ध सूची में से विद्यालयों का घयन करके दिनांव 24.05.2017 साँव 3:00 वर्षे तक academiccellhry@gmail.com पर मेल द्वारा सुवित करें विद्यालयों के चयन में प्रामीण क्षेत्र के विद्यालयों को प्राथमिकता दी जाए। एक जिले की एक ह समेकित मेल जिला शिक्षा अधिकारी कार्यालय से विभाग को अग्रेषित की जाए।

> सहायक निवेशक शैराणिक क्तेः निदेशक माध्यमिक शिक्षा हरियाणा पंचवाला

पृथ्वोकन क्रमांक समः

दिनांक, पंचवृता 25,05,2017 इसकी एक प्रति निम्नसिखित को सूचनार्थ एवं व्यवस्थक कार्यवाही हेतु प्रेपित है:--

- विष्ठ सचिव, मानगीय अतिरिक्त मुख्य सचिव, विद्यालय शिक्षा हरियाणा, चन्डीगढ़।
- निणि सचिव, माननीय निदेशक माध्यमिक शिक्षा हरियाणा, पंचकृता।
- निणि सचिव, अतिरिक्त निदेशक प्रसासन (सैकंण्डरी शिक्षा)।
- निजि सचिव, अविरिक्त निदेशक । एवं ।। (गीलिक शिक्षा)।
- निजि सचिव, संयुक्त निदेशकः । ।। एवं ।।। (मीलिक शिक्षा)।
 श्रीमती सावित्री सिहाय, उप-निदेशकः।
- भी जोगिन्द हुक्बा, सप-निदेशक।
- भी सुरेश कुनार, उप-निदेशक।

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सेवा में,

निवेशक एसवसीवईव्यास्टरीव गुरूपान् राज्य के सभी

- जिला शिक्षा अधिकारी,
 विला मेरिका शिका अधिकारी,

- प्रयानायार्थ DIETs.
 खण्ड रिक्रा अधिकारी,
 खण्ड मीतिक रिक्रा अधिकारी।

यापी क्रमांक:- 1/27-2016 ACD (15)

दिनांक- 20.07,2017

विषय:--

विनांक 21 जुलाई को राजकीय विद्यालयों में 'Skill Passbook', 'Green School Program' राष्ट्रा 'दस्तक कार्यक्रम' एवं विशांक 22 जुलाई को विद्यालयों में क्षेत्रे वाली Joyful Activities के अवलोकन बारे।

आपको सुवित किया जाता है कि विधान के अधिकारीयण दिनांक 21 जुलाई 2017 को पूरा दिन विद्यालयों में Skill Passbook', 'Green School Program' एख 'दस्तक कार्यक्रम' एवं दिनांक 22.07.2017 को नियालयों में डोने बाली Joyful Activities का अवलोकन करेंचें।

Br. No.	Name/Designation	Date	School and District Opted
L	Sh. P.K. Dan, IAS W/ACSSE	21.07,2017	GSSS Baldev Nagar (8) Ambala GSSS Durana (75) Ambala
2.	Sh. S.S. Phulis, IAS W/SPD	21.07.2017	GSSS Jhogar(3000)Jhagar GMSSS Sanghi (2681) Rohtak
3	Sh. Rajiv Rattan, lAli W/D6B	21.07.2017	G699 Machhrauli (2108)Panipat GG999 Iarana(2113)Panipat
4.	Simt. Garima Mittal, IAS W/DEE	21.07.2017	GGSSS Jagadhari (284) Ynr GSSS Yamunanagur Camp (177)
5.	Sh. V.S. Dahtya, HCS Addi. Director (Elementary)	21,07,2017	OGSS Gehana (3458) Sonepat OSSS Parmana (3459) Sonepat
o.	Sh. Virender Singh, HCS Addl. Director (Secondary)	21.07.2017	GSSS Kharak Kalan(363), Bhiwani GGSSS Kharak Kalan (331) Bhiwani
7.	Sont. Vandana Dissella, RCS A4dl. Director (Elementary)	21.07.2017	GM8888 Sec. 12A Penchkula(4300) GM8888 Sec 20 Penchkula (5822)
a.	Sept. Kirenmayer Director SCERT	21.07.2017	OSSS Chalcurpur (751) Gurugrain OSSS Khandes (691) Patshabad
9.	Sh. Dilbog Singh, Joint Director (Elementary)	21.07.2017	GSSS Pauli (1676) Jind GSSS KlinZefargerh (1670) Jind
10.	Sh. H.S. Chhoker, Joint Director (Elementary)	21.07.2017	OSSS Matloda(1246(Hisar GSSS Model Town Hisar(1250)
11.	Sh. Joginder Hoods, Dy. Director O/e DSE	21.07.2017	GSSS LakhanMajra (2665) Rohtak GSSS Hassengus (3087),/hajjar
12.	Sh. Suresh Kumar Py. Director O/e DSE	21.07.2017 22.07.2017	0888 Bakhû (2609) Rewari 0888 Koshi(2540), Rewari
13	Smt. Jyoti Choudhary Dy. Director, SCERT	21.07.2017	GSSS Palwal (1008) GSSS Ket (1053) Palwal
14.	Smt. From Late Yaday Dy. Director, SCERT	21.07.2017 22.07.2017	GMSSS Mahendergarb (4100) GGSSS Satnall (3897) Mahendergarb
16.	Smt. Shashi Budhwar Assistant Director	21.07.2017	GSSS Ladwa (2407) Kurukshetra GOSSS Ladwa (2323) Kurukshetra
16.	Sh. Nand Kishore Verms, Asstt. Director (Academic)	21.07.2017	0888 Naguran (1505) Jind

	Sh. S.S. Sindhu - SCERT Gurugram	21.07.2017	OSSS Ballabgurh (956) Paridebed GSSS Perosepur Kalan (987)
2000	Sh. Anil Sharma, Asstt. Director (Secondary)	21.07.2017	OSSS PremNegar (1789) Karnal OSSS UchaSmana (1922) Karnal

कर आपसे अनुरोध है कि उपरोक्त विद्यालयों के मुखिया को अधिकारीयण के कार्यक्रम की पूर्व सूचना समय रहते उपलब्ध करवा दी जाये ताकि किसी तरह की असुविधा न हो। नोट— जिला मीलिक रिक्सा अधिकारी, प्राधार्य टाईट, खन्च रिक्सा अधिकारी, सम्बन्धित जिले के जि रिक्सा अधिकारी की अध्यक्षता में बैठक कर उपलब्ध सूची में से विद्यालयों का प्रथम करके दिन 20.07.2017 सांच 350 बजे तक academiccelllary@email.com पर मेल द्वारत सूचित क विद्यालयों के चयन में ग्रामीण क्षेत्र के विद्यालयों को प्राथमिकता दी जाए। एक जिले की एक समेकित मेल जिला रिक्सा अधिकारी कार्यालय से विभाग को अमेकित की जाए।

> बविरिक्त निदेशक प्रशासन कृते: निदेशक माम्यनिक शिक्षा हरियाणा पंचकृता दिनांक, पंचकृता 20,07,2017

पृथ्यांकन क्रमांक समः

इसकी एक प्रति निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु ग्रेषित है:-

- विश्व सचिव, मामनीय अतिरिक्त मुख्य सचिव, विद्यालक शिक्षा हरियाणा, घण्डीगढ़।
- निजी सचिव, माननीय निवेशक मध्यिक शिक्षा हरियामा, पंचकूला।
 निजी सचिव, माननीया निवेशक मौलिक शिक्षा हरियामा, पंचकूला।
- निजी स्विष्ट, व्यतिरिक्त निर्देशक प्रशासन (सैकेन्डरी शिक्षा)।
- निजी सचिव, अतिरिक्त निर्देशक । एवं ।। (मौलिक शिक्षा)।
- निजी संचिव, संयुक्त निदेशक । ।। एवं ।।। (गीलिक शिक्षा)।
- श्री जोगिन्द्र हुड्स, उप-निदेशक।
- a. श्री सुरेश कुमार, उप-निदेशक।
- श्री अनिल शर्मा, सहायक निदेशक।
- 10. श्रीमती शक्ति बुववार, सहायक निदेशक।

बरिनिका निर्देशक प्रशासन बृदीः निर्देशक मध्यमिक शिवा इरिवामा पंचकृता

रोग गै.

चन्द ने सरी

- 1, जिला रिका अधिकारी,
- 2. विता गीतिक रिया व्यविकारी,

- 3. प्रसम्पर्धने DIETs, 4. सम्ब रिया विकारी, 5. सम्ब मैतिक रिया विकारी।

वादी जनांक- 1/27-2016 ACD (4)

RMR- 18.09.2018

दिनींक 25 सिराम्बर 2017 को राजकीय विशालकों में चेंक्ट दीनदवाल जवाजाय की जन्म शक्तव्यी पर आयारित पर्यवेदान सरे।

जपर्युक्त विषय के सन्दर्भ में उरलेख है कि विभाग से निम्नलिखित अधिकारीगण दिनौंका 25.09.2017 को शतकीय विद्यालयों में पंदित दीनदयाल उपाध्याय की जन्म शताब्दी के उपलक्ष्य में जायोजित किए जाने वाले कार्यक्रमों का पर्ववेशन करेंगे :--

fl.No	Diame	Designation	District To Be Visited
1.	Sh. S.S. Phulia	SPD	Fatehabad
2	5th. Rasiv Rattan	Director, Secondary Education	Anywhere In State
3.	Sh.V.S.Dahiya	Addl. Director (Elementary)	Anywhere in State
4.	fih. Virender Singh Sehrawat	Addl. Director (Secondary)	Anywhere In State
5.	Smt. Vandana Disodia	Addl. Director (Elementary)	Anywhere In State
6.	Sh. Virender Singh	Joint Director (Secondary)	Anywhere In State
7.	Smt. Kiranmayee	Director, SCERT	Anywhere in State
8,	Bh. R.P. Sangwan	Joint Director	Bhiwani
9.	6h, Disheg Singh	Joint Director (Elementary)	Someput
10.	filt.H.S. Chokar	Joint Director (Elementary)	Sirea
11.	Sh. Joginder Hoods	Dy. Director O/O DSE	Rohtak
12,	Sent, Sevitri Silvag	Dy. Director	Kaithel
13.	Seet. Jyoti Chaudhary	Dy. Director, SCERT	Rewart
14,	Stnt. Prem Leta Yaday	Dy. Director, SCERT	Mobresdragarh
15.	Smt. Shashi Budhawar	Assistant Director	Kuruloshetra
16.	Smt. Roops Saint	Assistant Director	Ambela
17.	fient, Urmil Robilla	Assistant Director	Yemunanager
16.	5h. Nand Klahore Verma	Assistant Director (And.)	Jind
19.	50s. And Sharma	Assistant Director	Panipat

इस पर्वदेशन हेतु साथ-सारची निन्धनुसार है :--

কশৃত্	SPEE .	रशिधियाँ
1	ano से क्ष्म करे	प्रार्थना सभा का अवलोकन एवं माननीय दीनदयात जी के जीवन चरित्र विद्धांतो, विचानवाल पर विद्धार्थियों को सम्बोधन।
2	830 से 1030 वर्त	Skill Passbook, Monthly Assessment Test (MAT) जारि का कशाया प्रकाश ।
3.	11:30 से 12:30 परी	Joyfal Saturday की विभिन्न गलिविषियों का अवलोकन।
4	1230 में 230 वर्षे	श्री यीनवयात रापाध्यस्य पर प्रक्नोत्तरी प्रतियोगिता का पर्यवेकाग।

इस कार्यकम के यौरान आयोजित किए जाने वाले कार्यक्रमों से सम्बन्धित विशा-प्रशावली एवं अन्य जानकारी विभाग की website - www. schooleducationharyana.gov.ii छपसबा है। जपरोक्ता के अधिरिका Skill Passbook और Joyful Activity का भी अवलोकन जाएगा।

अत. आपसे अनुरोध है कि जपरोक्त विद्यालयों के मुखिया को अधिकारीगण के का की पूर्व सूचना समय रहते जपलब्ध करवा दी जाये ताकि किसी तरह की असुविधा न हो। इस पर्य की रिपोर्ट विए गए शिंक https://goo.gl/forms/uXhSWDogbvTBmnNB3 पर नेवा क्या करें।

नोट :- अधिकारीगण पर्ववेक्षण हेतु दो से अधिक विद्यालयों का चयन करें तथा इस समय-सारर्थ अनुसार हो रही गरिविधियों का पर्ववेदाण करें।

> त्तहायक नियशक (खेकफिक) क्ते निरंशक माध्यमिक विशा हरियाणा पंचकुला दिनांक, पंत्रकुसा 18,09,2017

इसकी एक प्रति निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- वरिष्ठ सचिव, माननीय अतिरिक्त मुख्य सचिव, विद्यालय शिक्षा हरिकाणा, चण्डीगढ़।
- सहायक प्रबन्धक राज्य परियोजना निर्देशक हरियाणा, पंचकुता।
- निजी सचिव, माननीय निदेशक मध्यिक शिक्षा हरियाणा, पेनकुला।
- निजी सबिव, माननीय निवेशक मीतिक शिक्षा हरियांगा, पंचकुला ।
- निजी सचिव, अतिरिक्त निदेशक । एवं ।। (मीलिक शिक्षा)।
- निजी समिव, अतिरिक्त निदेशक प्रशासन । एवं ।। (सैकेन्डरी शिक्षा)।
- निवेशक, एस०सी०ई०आर०टी० गुरुग्राम।
- मिजी सचिव, संयुक्त निदेशक । ।। एवं ।।। (मीतिक शिक्षा)।
- श्री जोगिन्द्र हुद्दर, उप-निदेशक।
 श्रीमती सावित्री सिहाग, उप निदेशक।
- 11. श्री अनित शर्मा, सहायक निदेशक।
- 12. श्रीमती रूपा सैनी, सहायक निदेशक।
- श्रीमती एर्मिल चेहिल्ला, सहायक निदेशक।
- 14. श्रीमती शशि बुधवार, सहायक निदेशक।

विद्यालय शिक्षा निर्देशालय

Lord me from Deckment to

OF.: Stringen States, Sector S. Parchbula, Heryans 134109 (hedse) - Tel: 91(8172)-2586365 Fax: 91(8172)-2586365 audeo: flux vor. éten a departures (not) gont : 11 (etn) 20000 flux : 10 (etn) 20000 f

सेवा में,

राज्य के सभी

- 1. जिला रिक्स विकारी,
- 2. जिला मौलिक रिक्षा अभिकारी,
- 3. SMPTHEN DIETS,
- 4 खण्ड दिसा समिकारी,
- खम्ड मीलिक शिक्षा अधिकारी।

बादी क्रमंतर— 1/27-2016 ACD (4) विनोक:— 25.10.2017

विषय:-

दिनौंक 27 व 28 कवपूनर 2017 को राजकीय विद्यालयों में शैक्षणिक वर्षवेक्षण बारे।

जपर्जुक्त विषय के सन्दर्भ में जल्लेख है कि विभाग से निम्नलिखित अधिकारीगण दिनोंक 27 व 28 अक्टूबर 2017 को राजकीय विद्यालयों में निम्न वरि डीव्रशिक परिवरण करेंचे :--

- विद्यालयों के अर्थवार्षिक परीक्षा परिणाम।
- 2. Skill Passbook and Status up to Oct 2017
- RTE के अन्तर्गत विद्यार्थियों की वर्दी का निरीक्षण करना।
- 4. Joyfel Saturday
- 5. Adolescence Education Programme
- हरियाणा स्वर्ण प्रयन्ती प्रश्लोत्तरी की वैयारी करना।
- मॉडल संस्कृति विद्यालयों की स्थिति का निरीक्षण।

S. No.	Name	Designation	District/school To Be Visited
I.	Sh. V. S. Hooda	Addi. Director (Secondary)	G.M.S.S.S. Sector-43, Gurage
2.	Sh. Samwartak Singh	Addl. Director (Elementary)	G.M.S.S.S. Barara, Ambala
3.	Smt. Vandana Disodia	Addi. Director (Elementary)	G.M.S.S.S. Sector-20, Panchk
4.	Sh.Vicender Chaudhary	Joint Director (Secondary)	G.M.S.S.S, Ismilabad, Kuruks
5.	Sh. Rajiv Presed	Joint Director (Admn. II)	G.MS.S.S. Tarsori, Karnal
6.	Stot. Kimmusyee	Director, SCERT	Robtak
7.	Sh. R.P. Sangwen	Joint Director (Elementary)	Mehendergarh
8.	Sh. Dilbag Singh	Joint Director (Elementary)	Rewari
9.	Sh. H.S. Chokar	Joint Director (Elementary)	Hisar
10.	Smt. Jyoti Chandhary	Dy. Director	Movent
11.	Sh. Joginder Hooda	Dy. Director	Jind
12.	Smt. Savitri Sibag	Dy. Director	Kaithal
13.	Smt. Prem Lata Yadav	Dy. Director, SCERT	Jhajjar
14.	Smit. Roope Saini	Assistant Director	Somepat
15.	Sast. Ormil Robilla	Assistant Director	Panipat
16.	Smt. Shashi Budhwar	Assistant Director	Yamunanagar
17.	Sh. Nand Kishore Verma	Assistant Director (Acd.)	Faridabad
18.	Sh. And Sharma	Assistant Director	Palwal

अतः आपसे अनुरोध है कि उपरोक्त विद्यासमाँ के मुखिया को अधिकारीगण के कार्यक्रमें" की पूर्व सूचना समय रहते उपलब्ध करवा दी जावे ताकि किसी तरह की असुविधा न हो। इसेप्क्रियेवेक्षण की रिपोर्ट academicmonitorine1@email.com पर दिनांक 31.10.2017 तक भेजने की कृपा करें।

राज्य के सभी जिलों में स्वर्ण जयनी प्रश्नोत्तरी प्रतियोगिता का आयोजन हो रहा है। आपके जिले में पर्यवेक्षण हेत् आने वाले अधिकारी को जिला स्तरीय प्रश्नोत्तरी प्रतियोगिता का अवलोकन भी अवस्य करवाया जाए।

> सहायक निर्देशक (वैद्याणिक) क्दे निदेशक मध्यनिक शिक्षा हरियाणा पंचकुला दिनांक, पंचकुला 25.10.2017

क्वांकन क्रमांक सम

इसकी एक प्रति निम्निसिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- वरिष्ठ सचिव, माननीय अतिरिक्त मुख्य सथिव, विद्यालय शिक्षा हरियाणा, चण्डीगढ़।
- सहायक प्रबन्धक राज्य परियोजना निदेशक हरिखणा, पंचकुला।
- निजी सचिव, माननीय निदेशक माध्यिमक शिक्षा हरियाणा, पेचकुला।
- निजी सचिव, माननीय निदेशक मौलिक शिक्षा इरियाणा, पंचकुला।
- निजी सचिव, अतिरिक्त निदेशक प्रशासन (सैकंण्डरी शिक्षा)।
- निजी संचिव, अतिरिक्त निदेशक । एवं ।। (मौलिक शिक्षा)।
- निदेशक, एस०सी०ई०आ२०टी० गुरूग्राम ।
- निजी सथिव, संयुक्त निदेशक प्रशासन । एवं ।। (सैकेण्डरी शिक्षा)।
- तिजी सचिव, संयुक्त निर्देशक । ।। एवं ।।। (मैलिक शिष्ण)।
 श्रीमती ज्योति चीवरी, उप-निर्देशक।
- ११. श्री जोगिन्द हुङ्ख, सप-निदेशक।
- 12. श्रीमती सावित्री सिहान, उप-निदेशक।
- श्रीमती प्रेम लता वादव, उप-निवेशक, एस०सी०ई०आ२०टी०।
- 14. श्रीमती रूपा सैनी, सहावक निर्देशक ।
- 15. श्रीमती चर्मिल रोहिल्ला, सहायक निदेशक।
- 18. श्रीनती श्रप्ति बुचवार, सहावक निदेशक।
- ार, श्री अनिल शर्मों, सहावक निदेशक।

क्ते: निदेशक मध्यनिक शिक्षा हरियामा पंचकसा

Annexure D

- American contract

Fram

Phancial Commissioner & Principal Secretary to Gree, of Haryana, Education Department

n

- Director School Education Haryana, Chandingson
- . Director Elementary Education Harywood Chaudiglots.
- . State Project Director S.S.A. Haryana, Chandleark.

Dated, Chandigach the

Subjects-

Revision of Norma for Opening Op-gradation of Cove. Schools

The matter regarding prevision of norms the opening/up-gaulation of solves has been engaging the attention of the Govt, from past some their Norw it has been deligible to review the confer norms the opening/up-gradules of actual imaged with Memo No. 221-06 88(3) dated 31-1-200. The review norms for opining/up/graducion

NORMS FOR OPENING/UPGRADATION OF SCHOOL S. 2616

#£.	School Lovel	Recommend		Pinterior from meaning f	fluorator - Chara Reases
-	Coming of Brunch Prizzany Select	Albert 23	area and its man for Option areas.	100	Example (Class
	Opening of Primary School	NE-JOD for one is book 301-900, for two cohoo's 601-900 for those achoo's red so on.	James .	1 Kin	S Char Records (Day record for sections)
	Polenary to Miladia	180 Blockets frees for to US class and 12 bear 23 sections attaching to class US. For the factory year, and if there is many time see Primary School in a village trap one of the school which is having professor on, of statems and majorasisty infrastructure say, be consider.		PKn	8 Chas Rotes (at loss es roses per extles)
		All fines 210 Staderes in viscous Virt to Vijish and of least 20 staderes should be in other Villag der fine less live years for starting Utch and Note of the Middle in a militar of 7 Em ope of the Middle School's having highest staderes owned having to the replaced of one of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the Middle of the M		3Km	14 Class Roave (alleg), one foots par sections
27	Socoudary	100 to classica DX to 100s as per record of floated of Serios inhalitation flanguage. In a market of 5 film one of the biggs believed bendage highest desirate strongth, adopted infrastructure and one of committee and the big strongth of the biggs of the strongth of the biggs of the strongth of the biggs of the bigg		S Kan	(4 Chair Resets (indexes one recora par stretten)

Other Essential Infrastricture Required

5a.	School -	roeside	Required infrestructure													
	Opening of Privately Edward	corn store to mili-day result	eronn eronn on	Noon by Pand name ogn-mont skin		1-2	-	-	4	-						
	Primary to Middle	Princery to Military Ultrary Store for store for EUCEST state side for poor state store store for store store store		the second second second	tabantary noon	-			-							
	Middle to, Se. Secondary	-	GTOOM. CTD CTD	Principal's 1900)	Externiony (populate for Physics, Chaptestry, Stategyl	Computer	Multi- missile recen	Office record record	Skis activity Heter	Arte & Craft rooms						
•	High to de Sopreditry	-	OCCUPATIONS OF THE PERSONS OF THE PE	Principality Agent	Indonstory Imporate for Physics, Charactry, Blokupy)	Completer	triuds reads reads	recept recept room	GIFG stavky name	Arts & Craft roors						

Note: Norms for Room Size

Class Recognitifies expressed recordings and by recon-Headmaters Reconfirmetpals Recon Library cam EDUSAT Recon Laboratory/NAUFmedia/Arts & crofts

* All rooms shall be of earthquake resistant design.

26t X 18' X 10' with vecasion of 10' One room for Headmanten Principal. 48' X'18'

Nortes for Vacious Phelities

All schools shall have following facilities

- Adequate playgrounds.
- Ramp for barrier free access at each level.
- Soperate toilets for boys & girls as per TSC norms.
- · Provision for drinking water.
- Dual desks, at least balf the spadent strength
- Fire-fighting equipment.
- . Rain water hervesting structures.
- · Bioctricity
- Boundary walls (minimum 5" height).

Deputy Secretary Education
For Director Secondary Education Haryans
Chandigartin

Todat, No. Ever

Dated, Chandigoth the \$10/4-20/4

A copy is forwarded to the following for the information and necessary action:

- L. Advocate General Baryana Chandigath.
- 2 Assurance General Herrena Chandisons
- 3: Figureial Commissions: & Principal Secretary to Govt. of Haryson, Figures

- Financial Commissioner & Principal Socretary to Govt. of Hazyana PWD (B表決) Hazyana, Chandigath.
- Financial Commissioner & Principal Secretary to Govt. of Haryana Urban Development Department Haryana, Chandigura.
- Financial Commissioner & Principal Secretary to Govt. of Haryana Rural Development Department Haryana, Chandigath.
- 7. Chief Administrator, HUDA, Haryana, Pauchkula.
- 8. Engineer-in-Chief, PWD (B&R), Haryses, Chandigath.
- 9. OSD/CM, Haryana, Chandigarh.
- 10. Chief Architecture, Haryana, Chandigath.
- All District Education Officers/Additional District Education Officer (Primary) in the State.
- 12. Senior Socretary /E.M./PCHL
 - 13. PS/FA / DSE/Additional Director.
 - 14. Technical Officer IT Cell.

Deputy Secretary Education
For Director Secondary Education Haryans,
Chardinark D

Additional Chief Secretary to Govt. Haryw School Education Department, Panchkula.

Director Secondary Education, Haryana, Panchkula. Director Elementary Education, Haryana, Panchkula. State Project Director SSA, Haryana, Panchkula.

Memo No. 2/2-2015 SE (3) Deted, Paschkuin the 26-02-2017

Subjects-

Revision of norms for epening of new government schools and appredation of schools to the level of Government Middle School and Government Senior Secondary School in the area of District Mewat, Moral Hills of District Panelskula and Hathin Block of District Palwal.

The revised norms for opening of new schools and upgradation of schools to the level of Government Middle Schools and Covernment Senior Secondary Schools in the area of District Mewat, Morni Hills of District Panchicals and Hathin Block of District Palwel will, hesoeforth, be as under :-

Se. No.	Sebiol Lord	Enrolment	Land	Stora Stora serarest school	Number of Class Rooms
1.	Opening of trunch primary exhaut for Mount Mills (Functionia)	25	4,35 acm	I KM	
2.	Primary to Middle school Monal Mills (Passiblesis)	75	9.5 acre	2 KM	
Note	e- If students are less than 75 then searest middle school or pravids			for the stude	rais to reach the
3.	Middle to Senior Secondary School Mond Hills (Panthiole)	Minimum 25 in 8° Class	1.6 acre	S RM	16
Note	If students are less than 165 than the nearest senior occordary selec			stry for the	tudents to reach
4	Opening of Brazels Primery Beloos for Messar District and Hadrin Block of Pulses District.		0.5 were for Runn) erase and 0.25 save for Union arous	NII	5 Class Rooms (One room for each class)
	Opening of Printery School for Morest District and Station Block of Paleud District.		6.5 aure	1854	5 Ches Rooms (One room for soch class)
6.	Primary to Middle Subcol for Messa Diletter and Horbin Block of Pulwel Dilettor.	150 (stockers strength of all Princey schools situated which 2 KMC	1 aure	2 KM	6 Class Rooms (One room for each class)
2	Middle to Benier Secondary School for Girls for Mewat District and Hathin Blook of Palwal District.	id5 (Girt students strength of all Middle schools, i.e. 6° to 8° only stuared within 3 KMO	3 scre	3 834	(A Clear Recent (Cor stom for each class)

Br. No.	School Level	Eurolesett,	Land	Distance from meaning pehasi	Number of Char Farms
	High to Stoler Beendary School for Cites for Moves Statem and Rathin Block of Pulved Disease.		2 sers	3 KM	34 Class Booms (One room for such olass)

- Note 1 :- For upgradation from Middle to Senior Secondary School as at Sr. No. 7 above, only one school will be up-graded and the School with highest student strongth will be given first preference for up-gradation and second preference will be given to land available in the school.
- Note 2 :- For upgradation from High to Senior Secondary School as at Sr. No. 8 above, only one school will be up-graded and the School with highest student strength will be given first preference forup-gradation and second preference will be given to land available in the school.

The other conditions for opening/opgradation of schools will remain same as per the memo as, 2/21-2008 S.E (3) dated 11-10-2010 regarding opening/upgradation of Government Schools. Purther, it is made clear that the opening/upgradation of government schools in all other areas which are not included in the revised norms will be done as per name mentioned in the memo no. 2/21-2008 S.E (3) dated 11-10-2010.

> Joint Secretary to Gove Haryson School Education Department, Panchkuls

Endst No. Eyen
A copy is forwarded to the following for the information and necessary action

1. Advocate General Haryson, Chandigath.

- Accountant Owneral Haryana, Chandigaria.
- Pinencial Commissioner & Principal Secretary to Govt. of Haryana, Pleases Department . Harysco, Chandigath.
- Pinancial Commissioner & Principal Secretary to Govt. of Haryana PWD (B&R). Haryana, Chandlasch.
- Pinancial Commissioner & Principal Secretary to Govt. of Haryana Urban Development Department Haryson, Chandigurh.
- Financial Commissioner & Principal Socretary to Covt. of Haryana Rural Development 6. Department Harywas, Chandigsth.
- Chief Administrator, HUDA, Haryana Panchkula. 9.
- 8. Engineer-in-Chief, PWD (B&R), Haryens, Chandigath.
- 9. OSD/CM, Haryson, Chandigath.
- Chief Architecture, Haryens, Chandigath.
- 11. District Education Officers Mewat, Panchkula & Palwal.
- 12. Senior Secretary/ EM/ACSSE.
- 13. PA/DSE.
- 14. PA/Additional Director-L& II.
- 15. Technology Officer, IT Call.

From

Additional Chief Secretary to Govt. Haryana, School Education Department, Chandigarh.

To

- Director Secondary Education, Haryana, Panchicula.
- Director Elementary Education, Haryana, Panchinda, State Project Director SSA, Haryana, Panchinda.

Memo No. KW 2/2-2015 SE (3) Dated, Panchkula the (7-5-2017)

Subjects-

For Relaxing the Land Requirement Norms for Opening/Upgradation of Government Schools in NCR Areas (CBSE Pattern).

The relaxed norms for opening of new schools and upgradation of schools in NCR Area according to CBSE parameters will, henceforth, he as under :-

In view of the special conditions of Partilabad, Gurugram and Panchicula Cities due to high density of population and non-availability of sufficient land, the issue of relaxing the land norms for opening/upgradation of schools in these cities has been engaging the attention of State Government. To sustain the achool availability, the land norms in respect of these cities framed as unders-

(a) Primary School - 0.5 Acre (b) Middle School -1 Acre (c) Senior Secondary School -1 Acre

The other conditions for opening/opgradation of actuois will remain same as per the memo no. 2/21-2008 S.E (2) dated 11-10-2010 regarding opening/upgradation of Government Schools. Further, it is made clear that the opening/upgradation of government schools in all other areas which are not included in the revised norms will be done as per norms mentioned in the memo no. 2/21-2008 S.E (3) dated 11-10-2010.

Sount Secretary Education

Additional Chief Secretary to Cost. Haryana,
School Education Department, Panchkula

Endst No. Even

Dated, Panchkula the ("1-5" >= \$"1

A copy is forwarded to the following for the information and necessary action:-

- Advocate General Haryana, Chandigarh.

 Accountant General Haryana, Chandigarh.

 Financial Commissioner & Principal Secretary to Govt. of Haryana, Finance Department Haryana, Chandigarh. 3.
- Pinancial Commissioner & Principal Secretary to Govt. of Haryana PWD (B&R). Heryana, Chandigarh.
- Pinancial Commissioner & Principal Secretary to Govt. of Haryana Urhan Development Department Haryana, Chandigarh. Pinancial Commissioner & Principal Secretary to Govt. of Haryana Sural Development 5.
- Department Haryone, Chandigurh.
- Chief Administrator, HUDA, Haryane Panchkula.

 Ingineer-in-Chief, PWD (B&R), Haryana, Chandigarh,
 OSD/CM, Haryana, Chandigarh.

 Chief Architecture, Heryana, Chandigarh.

 All the District Education Officers.

- Senior Secretary/ EM/ACSSE
- 13. PA/DSE.
- PA/Additional Director-I & IL
- Technology Officer, IT Coll.

ief Secretary to Govt.

Annexure F

ST	about.	Siamo S. Da ignotion	DOS	Place of posting	Charge cheeted vide	Raie	Subst
1	2970	Anii Nurser [008576] DERO	21/6/1965	DBD Peked (Palent) (6275)	\$/116-2008 HRG-2(1) dr-03/03/2016	Rde7	Roply swalled
2	2949	Manoj Kaustik (009685) DEO	11/9/1969	DEC Pertiebed (Fanklabed) (4606)	25/6-2018 HRG-1(2) e/-	Rule 8	Matter has been extralited to the Higher natherities
3	201381	Makash Burce Loweste (050752) DED	2/14/1990	(Mahendergerb) (1400)	5/203-14 HRS-1 (1) d/- 22/16/2014	Natio 3	Raply atrested
4	3137	Perendit Shamo (063465) DBO	5/11/1961	DED Furnisheon (Numbahata) (4607)	35/45-3650(446-3(2) 6/ 36/43/2017	Rate 7	Motter is subjudice in Hontile Pargob and Haryasa High Coart and reply of Chargeshoot is still awaited
5	3096	Ben Kurter Proteool (041061)	15/15/1961	(Serograe) (4140)	5/074-3836HRG-3(2) 4)-07/12/2018	Rate &	Reply swalted
4	3007	Sord Skills Gur (018236) DEEO	1/16/1000	DSD Karsal (Karsal) [4508]	5/94-2015 HMG-992) 4/ 07/13/2016	Rate 9	Matter is substitled to the Higher Authorities for taking decision
7	2195	Needer Charden (010:00) DCO	36/17/18/9	DED Guyson (Gerugnen) [4340]	5/65-2012 HBQ-1 (1) d/ 06/09/1012	Rule B	Reply awaited
۰	2200	Suneh Karper (D-C294) Deputy Director	4/1/1964	Dy: Director Q/o DSE, Haryana Pondikula (Hend Office) Set200	5/65-2012 HBG-1 (1) dy 86/89/1012	Rule 8	Reply avoices
9	3025	Mirriel Shecran (006163) Principal 0807	36(6)7300	DELT Blockson (Balward) (Balward) (4122)	5/99-2016 HRO-1(2) 0/ 07.12-2016	Radio 8	Raply awaked
10	3099	PC real Shootan (006103) Principal DIET	28/6/1969	(Selvani) (Selvani)	5/116-2100 PRG-1(2) 6/- 03/03/2016	tule 7	Reply inveited

Superintendent HRGJ

List of Officers against whom Disciplinary action under 7 or 8 is pende

\$r 100	Chimps	Rarse & Designation	008	School name	Order number	Rate	Chan	Status	
	2004	Anap Singh (361/279) 88(2	14/0/1964	Move() (5266)	5/153-2014 HRG-ET) 47-06/03/2015	Case G	Personal hearing has been granted to delinquent an EP-Ob- 25E7 by W/MCSSE procision avening.		
1	3047	7 [988/61] 9(/12/1965 BED Rader (1984 960) Reger [9827]		860 Radius (Yanusa Nagar) (5817)	25/96-3015 HRG-8(3) 18- 25/98/2004	Rule 8	Caus-II	Ruply of the delegant is eventual	
,	22777	Discreptor DOS Design Opens		5/253-2864 HRG-K(1) 4/- 08/07/2015	Aus	Chara-M	Reply of the defrequent received. He is submitted for decision which is not section! act		
•	2526	Planesh Chaudhary (077898) - RED	15/0/1965	(SSD Faresbod (Fedested) (SGEE)	22/142-2502 HRS-I (1) 4/- 87/10/2013	Rate 8	Class-II	Reminder sent to antiaquent for reply of 25-30-3017 which is not received yet.	
	2662	Port Chancer (000712) 680	5/2/1962	(Nonera Nagar) (Sate)	E/16-3013 HBG-3(1) 4/- 17/00/2015	Rain 7	Casell	File park to exercing punishment on 29-07 2007 which is not received yet.	
6	3626	Sepon July (025744) 980	27/3/1961	(5032) (5032)	5/056-2014 HPIG-0 (1) df- 01/10/3014	Pade 8	Chieff	Convents of SPD/SS to availed. Matter will be declade accordigate.	
,	2283	Sadir Xida (801526), 860	23/5/1969	DEED Arabalo-E (Arabalo) (SCOO)	5/65-2002 HRG-E (1) 6/- 07/86/2012	Rate S	Clear-18	Reply of the delinquent is invalue	
	3091	Sund Dute. (891,360) 860	28/3/2968	(SCE2)	5/137-2508 HRG-0[1) 61- 25/07/2018	200	Ome D	Community of DED Sovepat on the reply submitted by the coding sort is aventure	
,	300	Sevendor Bregin (1986/24) (RED	59/965	(Seekl)	\$/4-2016 HRO-K(1) 6/- 18/04/2017	Rate 6	Chap-E	Constraints of DEO	



Annexure G

No.:15/91-2005-Co(4)

Firm

Financial Commissioner & Frincipal Secretary to Govt, Heryana Education Department, Chandigarh.

To

- 1. All Administrative Secretaries of Haryana Government
- All Heads of Departments.
- All Deputy Commissioners of the State.

Dated: 12-9-2005

Subject:- Regarding teachers not to be assigned other non-beaching duties during school hours.

This is regarding teachers of Government Schools being assigned con-reaching non statutory duties by various departments/ district rount isstrations.

The Government has examined this issue and observed that while it is essential to perform statutory duties like elections canasius, the school teachers are often also deputed for non statutory duties by the Dy. Commissioners and other departments which very adversely affects the occurrent of the students. Some of the non-statutory duties for which the school teachers are being deputed by the Deputy Commissioners are Pulse Polic, BPL. Survey, Ration Card, Distribution of Unemployment Allowance and Old Age Persion, Toilet Survey for Villages, Economics/ Household Survey etc.

It has been decided by the Government that the teachers would be required to unpertake only statutory distentive election and census work and for any other work which the teachers may be asked to do, the Dy. Commissioner or any other department, will seek the prior approval of the Director General School Education (who would then ensure that there is use less) adverse effect on the reaching).

It has also been decided that in any case, for any duty other than teaching, which the teacher may be assigned/ required to undertake, the teachers should be asked to do this duty, only after schools hours, and they should be paid honorarium suitably by the concerned department for undertaking the work so allowed by the Education Department.

You are therefore, requested to abide by the decision of the Government while assigning any non statutory duties to the teachers.

Yours faithfully,

Under Secretary Education

of for Financial Commissioner & Principal Secretary to Govt.

Haryana, Education Department, Chandigarh

Endst.No. Even

Dated, 12-9-2005

A copy is forwarded to all District Education Officers in the State for information and necessary action.

Under Secretary Coucadon

for Financial Commissioner & Principal Secretary to Govt.

Haryana, Education Department, Chandigarh

Annexure H

CURRENT STATUS OF ADHAAR ENABLED BIOMETRIC ATTENDANCE SYSTEM (AEBAS) AS ON 18.01.2018

348	Total	1,20,417/- Employees registered in AEBAS as on 18.01.2018.
2	Total Employees registered in Director Secondary Education Haryana (DEO offices/ DIET/BEO/ High & Sr. Secondary Schools)	72734
1	Total Employees registered in Director Elementary Education Haryana (DEEO offices/BEEO offices/Primary & Middle schools)	47683



1 119	21110	. 1	2																							200
Grand Total		Yannani Kagar	Sorigat	Sess	BUSHINE	Bewari	Funtier	Wanghbuda .	Palwal	Mende	Muhindergach	Number of the last	Kartel	proprie	And	Sheller .	Part .	Congress	Participat	Parkhited	Bhayoni	Apriliate	Dates			
72734	3410	2458	5200	16.01	1941	3355	2682	1680	PROF	1251	3508	2680	3778	3507	A597	EUN	25.66	1968	2978	3369	6552	1305	Registered			1.4
42511	2049	1258	1906	1958	7024	2024	1255	940	1000	565	2090	1847	2634	2340	3215	2104	9400	1347	1934	1793	1631	2072	Attended	Separtmen	Daily	
NRS	5000	9118	865	20%	51%	60%	47%	565	32%	45%	60%	800	75%	67%	NON	90%	575	828	95%	3855	35%	63%	1	t of Secondary	Attendu	
104		11		7	2	-		w	7	9		-	2		2	1	8	15		12	6		hand los Attendence	Department of Secondary Inhepation	ance Repo	
3300	0	112	228	186	165	150	122	63	107	90	152	136	124	159	217	177	273	120	149	149	307	195	Total Schools		Daily Attendance Report of AEBA5 Portal for 18.01.2018	
47663	1657	3224	2886	2888	912	1728	1589	1170	7753	1000	2436	2342	2227	1964	2857	1057	2541	2442	2254	2609	4170	1691	Passada	1	Portal for	
15002	946	293	ESTI	905	150	816	683	185	828	1312	1009	3074	1964	100	1)64	398	774	1254	1402	1054	1651	675	1	Departmen	18.01.20	
20	57%	24%	300k	818	38%	47%	43%	MEE	1996	9888	418	X94	72%	36%	11,23	38%	30%	1815	3865	40%	40%	40%	1	total () to the same of	18	
2600	17	215	104	196	77	107	77	134	215	200	117	378	13	162	17	8.8	121	36	49	1.0	INC	202	Sandy See	Department of Elementary Education		
9915	0	378	474	- 605	219	464	185	316	209	674	555	986	386	455	510	282	490	497	47.4	22%	785	. 534	Total School			

Observations/Recommendations of the Committee:-

1. The Committee observed that there are huge amount of state budget expenditure is being done on the improvement of school education but still the conditions of the education system in the government schools is not statisfactory. Gennarlly, the parents do not wants their admission of their childrens in Govt. Schools. But in the neibour states/union territories the scenario of the education system in Govt. schools are totally dirrent. There are entrances exams are being conducted to get the admission in Govt. schools.

Therefore, the Committee recommended that Department should study the education system of Delhi and Chandigarh and prepare a detailed report with the facts, what they are doing better in their Govt. Schools for such a good education system and people are ready to get admission of thier childerens in the Govt schools of U.T.

- 2. The Committee observed the violations of Rule 134A in the state and therefore, the Committee recommended that Department should a regular monitoring system for the implementation of Rule 134 A in the state and strict action should be taken against the defaulters.
- The Committee observed that there are many schools in the states who have not submitted their Form 6A and there were no action was taken by the department in this regard even after the recommendation of the Committee in its Second Report presented in the House in 10th March 2017.

Therefore, the Committee desired to know the reasons for the violation recommendation of the Second report of the Committee.

4. The Committee different private schools have different books which they are being sold by their agents instead of NCERT books.

Therfore, the Committee recommended that Department should enforce the National Education Policy to adopt the NCERT books in the private schools.

5. The Committee observed that private schools are keep on chaging their school uniforms on year to year or session basis and parents are bound to purchase those uniforms.

The Committee recommended that Department shouls add a clause in the rules with the condition of not to change the uniform atleast 5 years time period.

6. The Committee observed that there is no meetings of Fees and Funds Regulatory Committee (FFRC) are being held in the state to regulize the fees structures of the private schools in the state.

Therefore the Committee strongly recommended the regular meetings of FFRC committee should be held in the state under the Chairmanship Hon'ble retd. judge as per the directions of Hon'ble High Court, Delhi.